



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday,4th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WA/16/2022	GITANJALI BURAGOHAIN PHUKAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. B CHETRI MR K KASHYAB	GA, ASSAM
2	PIL(Suo Moto)/1/2023 FIXED	XXX Versus IN RE - UNION OF INDIA AND 5 ORS	MR H K DAS SC, GHC	MR. R K TALUKDAR, SC, NHAI MR. C SHARMA MR. C BARUAH, SC, NHIDCL
3	PIL/72/2023	BARAK DEMOCRATIC STUDENT FRONT AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. J LASKAR MR SOHAING	GA, ASSAM MR. P N GOSWAMI
4	WA/464/2023 CAVT. NO.12962023,117800013152/023, CAVT./1315/2023, CAVT./1296/2023	RANJAN BORDOLOI AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR T CHAKRABORTY MR. D CHOUDHURY	MR A C BORBORA MD S HOQUE MR. M SMITH MR. N BORPATRAGOHAIN SC, FOREST FOR CAVEATOR SC, PCB
5	I.A.(Civil)/3837/2023 in WA/9876/2023 WITH WA/9876/2023 (Filing Number)	STATE OF ASSAM Versus SARASWATI SINHA CHIEF SECRETARY GOVT OF ASSAM Versus SARASWATI SINHA H	MS. M BARMAN MR. D NATH SR. GA, ASSAM MR. D NATH	MR. M KHAN (R-1) MS J AKTAR (R-1)
6	I.A.(Civil)/3846/2023 in WA/14870/2023 WITH WA/14870/2023 (Filing Number)	ABU SALEH SHARIF UDDIN Versus HANIF UDDIN AND 8 ORS ABU SALEH SHARIF UDDIN Versus HANIF UDDIN AND 8 ORS (E)	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH MR. M A SHEIKH	SC, ELEM. EDU MR. A R BHUYAN (R-1) GA, ASSAM MR. A M KHAN (R-1) MR A HAQUE (R-1) MR. K NATH (R-1)
7	I.A.(Civil)/3894/2023 in WA/15260/2023	THE STATE OF ASSAM AND ANR. Versus MEHBUB ALAM MAZUMDER AND 5 ORS.	MR. D NATH SR. GA, ASSAM	

	WITH WA/15260/2023 (Filing Number)	STATE OF ASSAM AND OTHERS Versus MEHBUB ALAM MAZUMDER E	MR. D NATH	
8	I.A.(Civil)/3896/2023 in WA/15314/2023	THE STATE OF ASSAM AND ANR. Versus BEDABROT SAIKIA AND 5 ORS.	MR. D NATH SR. GA, ASSAM	
	WITH WA/15314/2023 (Filing Number)	STATE OF ASSAM AND OTHERS Versus BEDABROT SAIKIA F	MR. D NATH	
9	I.A.(Civil)/490/2024 in PIL/12/2024	GITIKA BHATTACHARJYA AND 12 ORS Versus UNION OF INDIA AND 7 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM DY.S.G.I.
	WITH PIL/12/2024	GITIKA BHATTACHARJYA AND 12 ORS Versus UNION OF INDIA AND 7 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM DY.S.G.I.
10	I.A.(Civil)/571/2024 in WA/1485/2024	UNION OF INDIA Versus MD. KITAB ALI	MR. S C KEYAL	
	WITH WA/1485/2024 (Filing Number)	The Union Of India And 2 Others Versus Md Kitab Ali F	SUBHASH CHANDRA KEYAL	
- FOR FRESH ADMISSION WITH STAY/BAIL -				
11	WA/253/2023	THE ALL ASSAM TENNIS ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA A KALITA MISS. J GOGOI	GA, ASSAM SC, HOUSING AND URBAN AFFAIRS SC, REVENUE SC, G M D A
	WITH WA/126/2023	KHIRESWARI SAIKIA Versus THE STATE OF ASSAM AND 3 ORS. A	MR I CHAKMA	GA, ASSAM SC, REVENUE SC, GMC SC, G M D A
	WITH WA/234/2023	ANIL KALITA AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS. E	MR U S BORGHAIN MR. M KALITA MR. J HATIMURIA MS DIPSY RAJA	GA, ASSAM SC, GMC SC. REVENUE
	WITH WA/316/2023	THARO ASHANGBI SINGHA AND 13 ORS. Versus THE STATE OF ASSAM AND ORS.	MR S BORTHAKUR MR. K K HANDIQUE MS. P BORAH	GA, ASSAM SC, REVENUE SC, G M D A
	WITH WA/317/2023	BICITRA KR. BORAH AND 8 ORS. Versus THE STATE OF ASSAM AND ORS.	MR S BORTHAKUR MR. M K DEURI MS. P BORAH	GA, ASSAM SC, REVENUE SC, G M D A
16	WA/396/2023	SUMITRA DEWRY AND 60 ORS Versus THE STATE OF ASSAM AND 11 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU GA, ASSAM SC, BTC SC, WPT AND BC SC, FINANCE DEPTT.
17	WA/26/2024 CAVT./676/2023	NITYA NANDA GOGOI AND ORS Versus DEBESWAR BURAGOHAIN AND 6 ORS. H	MR B SINHA MR. H ISLAM	RUBI GOGOI FOR CAVEATOR
18	WA/37/2024 FIXED	AGRICULTURAL AND PROCESSED FOOD PRODUCTS EXPORT DEVELOPMENT AUTHORITY (APEDA) Versus UNION OF INDIA AND 2 ORS F	MR C P SHARMA MR. K R BOROOAH	MR. L C DEY (r-2) MR. C K S BARUAH MR H Dey (r-2) DY.S.G.I.
	WITH I.A.(Civil)/333/2024 in WA/37/2024	AGRICULTURAL AND PROCESSED FOOD PRODUCTS EXPORT DEVELOPMENT AUTHORITY (APEDA) Versus UNION OF INDIA AND 2 ORS F	MR C P SHARMA MR. K R BOROOAH	MR. L C DEY (r-2) MR. C K S BARUAH MR H Dey (r-2) DY.S.G.I.

19	WA/55/2024 FIXED	SAMITI DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR A ALI MS. M KHATUN	GA, ASSAM MS. M D BORAH, FISHERY DEPTT.
20	WP(C)/258/2024	THE UNION OF INDIA AND 4 ORS Versus NO. 15127681Y EX NAIK HAUKHOSIAM	MR. B CHAKRAVARTY	
21	WP(C)/444/2024	MD MUSTEN SAIKIA Versus THE STATE OF ASSAM AND 5 ORS - FOR FRESH ADMISSION WITHOUT STAY/BAIL -	MR. S N KRISHNATRAYA	GA, ASSAM
22	WA/438/2023	RUPA RANI DEVI Versus THE STATE OF ASSAM AND 5 ORS. H	MR S BORTHAKUR MR SAURADEEP DEY	MR H K BAISHYA (R-5,6) MR. B CHAKRAVARTY (R-5,6) SC, SEC. EDU.
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
23	PIL/23/2021	AMGURI NABA NIRMAN SAMITY Versus THE UNION OF INDIA AND 3 ORS	MR A R BHUYAN MR. S RANA	GA, ASSAM MR H GUPTA (C.G.C., R1) ASSTT.S.G.I. SC, SSA
24	PIL/60/2021	TAZUDDIN AHMED AND 4 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. A R SIKDAR M M ZAMAN	MR. S C KEYAL (SC, BRAHMAPUTRA BOARD) GA, ASSAM MS. B SARMA (C.G.C., R1- R3) ASSTT.S.G.I. SC, WATER RESOURCE
25	PIL/59/2023 FIXED	JITUL DEKA Versus THE STATE OF ASSAM AND 10 ORS.	MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM MR. P K ROYCHOUDHURY (R-10) MD. A KHAN (R-10) MD. A KHAN (R-10) MR P BARUAH (r-11) MR S J SAIKIA (r-11) MR. N N DUTTA (r-11) MR P K BORA (r-11) B SARMA (r-11) MR. G. DUTTATRAY (r-11) SC, HEALTH
26	WA/351/2023	AMZAD ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH	SC, PWD SC, FINANCE
27	WA/398/2023 FIXED	THE STATE OF ASSAM Versus BOBBY DEKA AND 16 ORS.	MR. D NATH	MR B P BORAH (r- 2,7,12,16) MR P J DUTTA (r-2,7,12,16) MS. R DUTTA (r-1,3 to 6,8 to 11,13,15,17)
28	WA/444/2023 CAVT. NO.13082/023, CAVT./1308/2023	RAHIMA KHATUN Versus ABDUL AKHER HUSSAIN AND 10 ORS.	MR. M DUTTA MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM MR. M KHAN MS J AKTAR FOR CAVEATOR
	WITH I.A.(Civil)/3539/2023 in WA/444/2023	RAHIMA KHATUN Versus ABDUL AKHER HUSSAIN AND 10 ORS.	MR. M DUTTA MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM MR. M KHAN MS J AKTAR FOR CAVEATOR
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
29	WP(C)/4044/2020 FIXED	THE UNION OF INDIA AND 3 ORS. Versus SHRIHARI SEKHAR	MR. S C KEYAL MR. R K D CHOUDHURY	MS U DAS
30	PIL(Suo Moto)/2/2023	IN RE- PLIGHT OF CHILDREN IN TEMPORARY SHELTER HOMES Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. (AMICUS CURIAE)	MR. D NATH (SR. GOVT. ADVOCATE, ASSAM)

31	WA/224/2023 FIXED	DILIP BAHADUR DHAMAI Versus THE STATE OF ASSAM AND 4 ORS. HEARING	MR. K MIRA MR. H A TALUKDAR	SC, HIGHER EDU
32	WA/79/2023 PART-HEARD, FIXED, WITH WP(C)/140(K)/2016 (D/O), REVIEW PET./2/2022 (D/O), WP(C)/139(K)/2016 (D/O), REVIEW PET./6/2020 (D/O), WP(C)/131(K)/2016, (D/O), REVIEW PET./7/2020 (D/O) WITH	THE STATE OF NAGALAND AND 2 ORS. Versus SHRI ATOBO AND ANR.		MS. Z ZHINOMI
33	WA/80/2023 WITH	THE STATE OF NAGALAND AND 2 ORS. Versus T. NASET CHINGMAK CHANG		MS. Z ZHINOMI
34	WA/81/2023 WITH	THE STATE OF NAGALAND AND 2 ORS. Versus IHOSHE SWU AND 2 ORS.		MS. Z ZHINOMI
35	PIL/35/2022 FIXED	BYOMOKESH DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR. S BARUAH MR. S K DAS MR R KARIM MR D BARMAN	SC, HIGHER EDU MR. D DAS SR. ADV MS. S MAHANTA MR. M MAHANTA MR. D CHAKRABARTY (R-4) MS. J DEKA (R-4) SC, FINANCE
36	WA/157/2023 B/O WITH	DILIP KR. KALITA AND ANR Versus THE STATE OF ASSAM AND 8 ORS.	MR. R M CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
37	WA/156/2023 WITH	DIPIKA TALUKDAR AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	SC, ELEM. EDU SC, AG SC, FINANCE
38	WA/163/2023 WITH	KAMAL CH. BORAH AND 79 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N BORAH MR H MAZUMDER	SC, ELEM. EDU GA, ASSAM SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 04/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MD. A J ATIA	22-02-2024	To	15-03-2024
6)	MR. B BARMAN	22-02-2024	To	22-03-2024
7)	MR. B BARMAN	02-04-2024	To	02-04-2024
8)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
9)	MR D K MISHRA	28-02-2024	To	07-03-2024
10)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
11)	MR. J P SHARMA	27-02-2024	To	04-03-2024
12)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
13)	S BORGHAIN	27-02-2024	To	04-03-2024
14)	J SHARMA	03-03-2024	To	07-03-2024



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[For Monday,4th March 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 2

[THIS BENCH WILL SIT AT 10:15 A.M.

RESPECTIVE SINGLE BENCHES WILL SIT
AFTER RISING OF THIS BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	PIL/24/2022 PART-HEARD, FIXED	BODO WRITER ACADEMY AND 94 ORS Versus UNION OF INDIA AND 8 ORS	MR. M GOSWAMI MR R SINGHA	GA, ASSAM MR. T DEURI, INTERVENER (R-11 to 20) SC, BTC SC, WPT AND BC ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 04/03/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MD. A J ATIA	22-02-2024	To	15-03-2024
6)	MR. B BARMAN	22-02-2024	To	22-03-2024
7)	MR. B BARMAN	02-04-2024	To	02-04-2024
8)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
9)	MR D K MISHRA	28-02-2024	To	07-03-2024
10)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
11)	MR. J P SHARMA	27-02-2024	To	04-03-2024
12)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
13)	S BORGHAIN	27-02-2024	To	04-03-2024
14)	J SHARMA	03-03-2024	To	07-03-2024
15)	MR. A DHAR	04-03-2024	To	06-03-2024
16)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
17)	MR M Z AHMED	03-03-2024	To	08-03-2024
18)	MS B DUTTA	03-03-2024	To	08-03-2024
19)	MR. A M DUTTA	03-03-2024	To	08-03-2024
20)	MR. N SHARMA	04-03-2024	To	04-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,4th March 2024]

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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/105/2024 B/O	ABDUL LATIF AND 11 ORS. Versus GYANENDRA DEV TRIPATHI AND ANR		
2	Cont.Cas(C)/115/2024	RATHINDRA NATH SARMA PATHAK Versus PRASANTA JYOTI GOSWAMI	MS. J DEKA	
3	Cont.Cas(C)/116/2024	JAMUNA RANI GOSWAMI Versus B.P. BASUMATARY AND ANR	MR. R MAZUMDAR MR H BEZBARUA MS T WAPANGLA MR N ALI	
4	WP(C)/1020/2024 B/O	SUBRATA KUMAR PAL Versus THE UNION OF INDIA AND 6 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR S DUTTA	DY.S.G.I.
5	WP(C)/1183/2024 B/O	JJARUL HAQUE Versus THE STATE OF ASSAM AND 8 ORS	MR. B RAHMAN	GA, ASSAM SC, GAD SC, REVENUE
6	WP(C)/1206/2024	LITUMONI SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. S U AHMED MR A HAWARI	GA, ASSAM SC, IRRIGATION
7	WP(C)/1221/2024	NITUL MALAKAR Versus THE STATE OF ASSAM AND 6 ORS	MR SAURADEEP DEY	GA, ASSAM SC, BTC SC, P H E
8	WP(C)/1231/2024	SAJEDA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	SC, HEALTH
9	WP(C)/1239/2024	UTPAL DEKA Versus THE STATE OF ASSAM AND 3 ORS	MS. RUKMINI BARUA MS. PADMINI BARUA	GA, ASSAM
10	WP(C)/1242/2024	PURNIMA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. D P MANDAL MR A.THAKURIA	GA, ASSAM SC, BTC SC, P H E
11	WP(C)/1250/2024	ALIMUN NESSA AND 67 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M SAIKIA	SC, CO OP GA, ASSAM SC, FINANCE
12	WP(C)/1251/2024	MD. EUSUF ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	SC, CO OP GA, ASSAM

13	WP(C)/1261/2024	PRATIVA DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR B D DAS MR D KALITA	SC, PWD ROAD SC, FINANCE
14	WP(C)/1262/2024	SUBHASH KUMAR Versus PUNJAB NATIONAL BANK AND 5 ORS	PETITIONER IN PERSON	SC, PNB
15	WP(C)/1270/2024	SAMBHARU RAY Versus THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MS A DAS MR D BANIA MR. F A HASSAN MR. P S BISWAS MS A BORAH MS. J GHOSH MS. R DEVI	SC, AG (A AND E) SC, P W D SC, FINANCE
16	WP(C)/1271/2024	RAMEN GOGOI Versus THE STATE OF ASSAM AND 5 ORS ADMISSION	MR. A SARMA MR J P CHAUHAN	SC, P AND R.D. GA, ASSAM
17	WP(C)/4305/2021 PART-HEARD, FIXED	PRABHAT DUTTA AND 6 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, APDCL SC, FINANCE
18	WP(C)/5232/2017 FIXED	BIREN CHANDRA BARUAH Versus THE STATE OF ASSAM and 5 ORS.	MR.G UZIR MR.S M BARUAH MR.M SAIKIA MS.H DAS	SC, CO-OP. GA, ASSAM MR A KALITA(SC, INDUSTRIES AND COMMERCE) MRSA VERMA SC, FINANCE DEPTT. MR.B AHMED
19	WP(C)/7804/2017 FIXED	EXTC-61624-RECT/BB SAHAB SINGH Versus THE UNION OF INDIA and 3 ORS.	MS U DAS MR.R MAZUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH	MRS. R DEVI (CGC) ASSTT.S.G.I.
20	WP(C)/5004/2018 FIXED	NUR ISLAM AND 19 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM MR P S DEKA SC, REVENUE
21	WITH WP(C)/7081/2023	MONOWAR HOSSAIN AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MS. Y AKHTAR	GA, ASSAM SC, REVENUE
22	WP(C)/5085/2018 FIXED	SRI DHIRAJ @ DHIREN ROY Versus THE STATE OF ASSAM AND 4 ORS.	MR T RAJBONGSHI MR. B P SINHA	SC, APDCL
23	WP(C)/73/2023 FIXED	DIPTI CHINTEY PAYENG Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA	SC, SOCIAL WELFARE
24	WP(C)/783/2023 B/O	BUDDHASHIS BALA Versus INDIAN BANK AND 3 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	Mukesh Sharma (r-1 to 4) MS S CHAKRABORTY (R-4) MS. S YASMIN (r-1 to 4)
25	WP(C)/852/2023 FIXED	JIAUL HAQUE CHOUDHURY Versus THE THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, REVENUE
26	WP(C)/2071/2023 B/O	SMTI. CHAITALI SIDDHANTA Versus THE STATE OF ASSAM AND 4 ORS	MR F KHAN M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	GA, ASSAM MR. R M DEKA (r-5) MS N MAHANTA (r-5) N GAUTAM (r-5)

27	WP(C)/3116/2023 FIXED	LALSAWMLIANI Versus THE STATE OF ASSAM AND 4 ORS	MR. B J GHOSH MR D MAHANTA	SC, AG MR. A HASAN, (R-5) SC, EDU MR. R AHMED, (R-3) MS. P. NAIDING, SC, DIMA HASAO AUTONOMOUS COUNCIL, (R-2,4) GA, ASSAM
28	WP(C)/4258/2023 FIXED	ABDUL KUDDUS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. T DEURI MRS. R S DEURI	
29	WP(C)/4884/2023 B/O	PARESH TAMULI Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM SC, FINANCE SC, HEALTH
30	WP(C)/5099/2023 B/O	MANOSHI BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR G BORDOLOI MS. J BURAGOHAIN MR. A METO	
31	WP(C)/5656/2023 FIXED	BISHAL BASFORE AND 21 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR A DASGUPTA MS B DAS MS. A S BAIDYA	GA, ASSAM SC, HEALTH
32	WP(C)/6075/2023 FIXED	RAFIQUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	SC, HEALTH AND F W
33	WP(C)/6252/2023 FIXED	DR. PRITIMONI GOGOI @ PRITIMONI GOGOI PHUKAN AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. U SAIKIA MR. S D ROY	GA, ASSAM DY.S.G.I.
34	WP(C)/7189/2023 B/O	MD. TAYAB ALI CHOUDHURY Versus THE UNION OF INDIA AND 3 ORS.	MR. B PURKAYASTHA MR. S SUTRADHAR	MRS. R DEVI (r-1) MRS. A GAYAN MRS. A GAYAN DY.S.G.I.
35	WP(C)/141/2024 FIXED	ARUN SHARMA Versus THE UNION OF INDIA AND 8 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	MS. B SARMA DY.S.G.I.
36	WP(C)/170/2024 FIXED	ASHMA BARBHUYAN AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. R B PHOOKAN R SARMAH R SARMAH MR K J HAZARIKA	GA, ASSAM MR H K DAS (SC, GHC)
37	WP(C)/331/2024 FIXED	SMT. DIPALI BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR D K ROY MR. J BATHARISA	GA, ASSAM
	WITH			
38	WP(C)/284/2024	DILIP NATH HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	GA, ASSAM
39	WP(C)/753/2024 B/O	GOPAL DOLEY Versus THE STATE OF ASSAM AND 6 ORS	MR. R K D CHOUDHURY MR D K ROY MR. J BATHARISA	GA, ASSAM
		ORDERS		
40	Cont.Cas(C)/654/2016 FIXED	SRI DHIREN BORO and ANR. Versus SRI BIREN CHANDRA PHUKAN and ORS.	MR.U K DAS MRS.B D SARMA	DR.B AHMED(R-2) MR.A K THAKUR(R- 3) MR.A K AZAD(R-2) MS.B BHUYAN(R-1) MR P NAYAK (R-4) MS. S CHUTIA (R-4) MR A CHALIHA (R-4) MR.KHAYERUDDIN(R-2)

41	WITH Cont.Cas(C)/658/2016	BISHWAJIT DAS and 10 ORS. Versus SRI BIREN CHANDRA PHUKAN and ORS.	MR.U K DAS MRB D SARMA	DR.B AHMED(R-2) MR.A K THAKUR(R-3) MR.B GOSWAMI(R-1) MR.N HAQUE(R-2) MR.A K BHUYAN(R-1) MR.A K AZAD(R-2) MS.B BHUYAN(R-1) MS.N CHOUDHURY(R-1) MR P NAYAK (R-5) MS. S CHUTIA (R-5) MR A CHALIHA (R-5) MR.M BORAH(R-1)
42	Cont.Cas(C)/710/2019 FIXED	KULENDRA CHANDRA ROY Versus MUGDHAYOTI DEB MAHANTA	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	MR. S R BORUAH
43	WP(C)/2817/2019 FIXED	MRINMOY DAS Versus THE ASSAM GRAMIN VIKASH BANK AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R SALOI	MS. N MODI MR SISHIR DUTTA MR. A GANGULY (R-1 to 4) MR. C SHARMA MR. S DUTTA MR. A DHANUKA (R-1 to 4)
	WITH I.A.(Civil)/1324/2020 in WP(C)/2817/2019	THE ASSAM GRAMIN VIKASH BANK AND 4 ORS. Versus MRINMOY DAS	MR S DUTTA MR. S DUTTA	MR. B D KONWAR SR. ADV. MRS J M KONWAR
44	Cont.Cas(C)/130/2021 FIXED	GAJEN CHANDRA KALITA Versus RAKESH KUMAR AND 5 ORS	MR. R C SAIKIA MR S DAS	MR. D SAIKIA (R-6) MR. N UPADHAYAY MR. P N GOSWAMI MR. B GOGOI (R-6) MR A CHALIHA (R-6) SC, IRRIGATION
45	Cont.Cas(C)/552/2023 FIXED	BARENYA RANJAN BORTHAKUR Versus GYANENDRA DEV TRIPATHI	MR. J PATOWARY	MR. D SAIKIA (R-1) MR. S DUTTA (R-1) MS. N BORDOLOI (R-1)
46	I.A.(Civil)/3609/2023 FIXED in WP(C)/3317/2019	FOOD CORPORATION OF INDIA AND 3 ORS. Versus PONUNG MOYONG AND 4 ORS.	MS B BORA	MR A DASGUPTA MR S CHAKRABORTY GA, AP
	WITH WP(C)/3317/2019	PONUNG MOYONG Versus FOOD CORPORATION OF INDIA AND 7 ORS.	MR A DASGUPTA MR S CHAKRABORTY	MR B K SINGH (r-1 to 4) SC, F C I MR. A GAYAN (r-1 to 4) GA, AP
	WITH I.A.(Civil)/3254/2023 in WP(C)/3317/2019	FOOD CORPORATION OF INDIA AND 3 ORS. Versus PONUNG MOYONG AND 4 ORS.	MR B K SINGH MS B BORA	MR A DASGUPTA MR S CHAKRABORTY GA, AP
47	WP(C)/3871/2023 B/O	LACHIT CHANDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. S K MEDHI P. SWARGIARY MR K K MEDHI	GA, ASSAM
		HEARING		
48	WP(C)/100/2013 FIXED	SRI ANUP SAIKIA AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.D K KOTOKY MR.R C DAS MR.N BORUAH MR.B BURAGOHAIN MR.S C DAS	GA, ASSAM
49	WP(C)/5833/2013 FIXED	SMTI JAYANTI KALITA Versus THE UNION OF INDIA and 2 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MR. P GOHAIN MS. K BARUAH MS. A AHMED MS. M SARMAH MR. D BORA, AMICUS CURIAE	MRS.K BHATTACHARYYA C.G.C. MR.C K S BARUAH, C.G.C. ASSTT.S.G.I.

50	WP(C)/468/2014 FIXED	NAGENDRA NATH SEAL and 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BARUA MR.A BHATTACHARYA	SC, KHADI & VILLAGE INDUSTRIES BOARD GA, ASSAM SC, FINANCE
51	WP(C)/1056/2021 FIXED	KANAK CHANDRA MEDHI Versus THE STATE OF ASSAM AND 2 ORS.	MR. S P ROY MS S DAS	MR. S DUTTA (R-3) SC, HEALTH AND F W

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LEAVE NOTE OF ADVOCATES FOR 04/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
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19)	MR. A M DUTTA	03-03-2024	To	08-03-2024
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21)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024



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DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday,4th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 3

[DIVISION BENCH-II]

**THIS BENCH WILL RISE AT 1:00 PM AND WILL
SIT AGAIN AFTER RISING OF THE DIVISION BENCH
OF HONOURABLE MR. JUSTICE M.R. PATHAK AND
HONOURABLE MRS. JUSTICE M. THAKURIA, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7375/2019 WITH LCR	SULATA DORJEE @ PREMODA KIRTONIA Versus UNION OF INDIA AND 6 ORS.	MR. B J MUKHERJEE MS R SAHA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	W.P.(CrI.)/2/2024 B/O	WASEEM RAJA MUGHAL @ ALI MUGHAL Versus THE STATE OF ASSAM AND 5 ORS	MR. SURAJIT DAS MS. D GHOSH MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	GA, ASSAM
3	WP(C)/1203/2024	MD. SULTAN KHAN Versus UNION OF INDIA AND 5 ORS	MR. D K BAGCHI MS. N A CHETIA	GA, ASSAM DY.S.G.I. SC, F.T
4	WP(C)/1213/2024	HABIBUR RAHMAN Versus THE UNION OF INDIA AND 5 ORS	MR. Z KHALID MS R R MUZIB	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
5	WP(C)/1215/2024	MUSSTT RUSENA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MS S DAS	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
6	WP(C)/1267/2024	MONOWARA BEGUM @ MONOWARA KHATUN Versus UNION OF INDIA AND 5 ORS	MR. S ALIM MR. A H AHMED	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
7	WP(C)/1591/2017 WITH LCR	MUSLIM ALI Versus THE UNION OF INDIA and 4 ORS.	MRH I CHOUDHURY MD. A J ATIA MR.D HUSSAIN MS.T BEGUM MR.A M ALAMAN MR.A S TAPADER MS J MARIYAM	GA, ASSAM ASSTT.S.G.I.

	WITH I.A.(Civil)/834/2017 in WP(C)/1591/2017	MUSLIM ALI Versus THE UNION OF INDIA and 4 ORS.	MR H I CHOUDHURY MR.D HUSSAIN MS.T BEGUM MR.A M ALAMAN MR.A S TAPADER	GA, ASSAM ASSTT.S.G.I.
8	WITH WP(C)/1578/2017	FIRUN NESSA Versus THE UNION OF INDIA and 4 ORS.	MRH I CHOUDHURY MD. A J ATIA MR.D HUSSAIN MS.T BEGUM MR.A M ALAMAN MR.A S TAPADER MS J MARIYAM MS A H ATIA	GA, ASSAM MR.D K SAIKIA MD. A J ATIA ADDL. AG, ASSAM ASSTT.S.G.I.
9	WP(C)/3865/2017 WITH LCR	HUSSAIN ALI Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.M H TALUKDAR	GA, ASSAM ASSTT.S.G.I.
10	WP(C)/4933/2017	ABDUL LATIF Versus THE UNION OF INDIA and 9 ORS.	MR.I H BARBHUIYA MSR RAJKHOWA	GA, ASSAM ASSTT.S.G.I.
11	WP(C)/5882/2017 WITH LCR	HUSSAIN ALI @ HOSEN ALI @ HOCHEN ALI Versus THE UNION OF INDIA and 3 ORS.	MR A A DEWAN MRS.J CHAKRABORTY	GA, ASSAM ASSTT.S.G.I.
12	WP(C)/6144/2017 WITH LCR	MUSSTT. SHAHIDA BEGUM @ SAHIDA KHATUN Versus THE UNION OF INDIA and 4 ORS.	MR.M RAHMAN MR.D HUSSAIN MR.A S TAPADER MD.A MANNAN	GA, ASSAM ASSTT.S.G.I.
13	WP(C)/6403/2017 WITH LCR	HAJERA KHATUN @ HAJERA KHATUN BEWA Versus THE UNION OF INDIA and 3 ORS	MR.H R A CHOUDHURY MR.F U BORBHUIYA MRS.H AHMED MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
14	WP(C)/8114/2017 WITH LCR	KALPANA RANI SARKAR Versus THE UNION OF INDIA and 3 ORS.	MR.U DAS MR.D SARMA	GA, ASSAM ASSTT.S.G.I.
15	WP(C)/4754/2020 WITH LCR	HATEM ALI Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
16	WP(C)/5091/2020 WITH LCR	MUSSTT TARABHAN KHATOON @ MALIKJAN @ MANIKJAN Versus THE UNION OF INDIA AND 5 ORS	MR. MD S HOQUE MR M HOQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
17	WP(C)/5621/2020 WITH LCR	SALEMA KHATOON @ SALEMA BIBI @ SALEMA BEGUM Versus THE UNION OF INDIA AND 6 ORS	G UDDIN MS. P A TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
18	WP(C)/5707/2020 WITH LCR	MD. MUNNAF ALI Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
19	WP(C)/5736/2020 WITH LCR	KUDDUS ALI @ MD. KUDDUS ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. A R SIKDAR MR. K I MAZUMDER MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
20	WP(C)/5741/2020 WITH LCR	MALATI GHOSH @ MALATI SAHA Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
21	WP(C)/5750/2020 WITH LCR	ALIMON NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

22	WP(C)/5774/2020 WITH LCR	SHAHIDA BEGUM @ SAHIDA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI MR. M A CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
23	WP(C)/5777/2020 WITH LCR	MALMOSA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. F A HASSAN MR A K DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
24	WP(C)/427/2021 WITH LCR	MD KARIJUL ISLAM @ KHARIZUL ISLAM Versus THE UNION OF INDIA AND 5 ORS.	MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
25	WP(C)/444/2021 WITH LCR	KALPANA BALA MANDAL Versus THE UNION OF INDIA AND 6 ORS	MS. P BASFORE MR B SARKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
26	WP(C)/453/2021 WITH LCR	MUSSTT. CHAHAR BANU @ SAHAR BANU Versus THE UNION OF INDIA AND 4 ORS	MR. P SUNDI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
27	WP(C)/462/2021	MD. FAZLUL HAQUE Versus THE UNION OF INDIA AND 5 ORS	MR. Z HAMMAD	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
28	WP(C)/465/2021 WITH LCR	FUL KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
29	WP(C)/466/2021 WITH LCR	A RAHIM @ MD. RAHIM ALI Versus THE UNION OF INDIA AND 6 ORS	MR. A R SIKDAR MR A ALI MR. S I TALUKDAR J A SIKDAR MR. A H MONDAL MR. Y ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
30	WP(C)/533/2021 WITH LCR	IMAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
31	WP(C)/648/2021 WITH LCR	SURZYA BHANU @ SURIYA BHANU Versus THE UNION OF INDIA AND 5 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
32	WP(C)/4741/2022 WITH LCR	MD. MEHER ALI Versus THE UNION OF INDIA AND 6 ORS	MD. H BHUYAN MR. M R Z CHOUDHURY A TALUKDAR	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
33	WP(C)/8018/2022 WITH LCR	BASIRAN BIBI Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
34	WP(C)/8179/2022 WITH LCR	MUSST JELEKA BIBI Versus THE UNION OF INDIA AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
35	WP(C)/8404/2022 WITH LCR	MOZAMMEL HOQUE Versus THE UNION OF INDIA AND 5 ORS	MR. N HOSSAIN MR M MONDAL	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

36	WP(C)/8410/2022 WITH LCR	HAMIDA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. N HOSSAIN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
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ORDERS

37	Review.Pet./127/2019 IN WP(C)/7493/2018 (D/O)	MOSLIM ALI @ MUSLIM UDDIN Versus THE UNION OF INDIA AND 6 ORS.	MS. R CHOUDHURY MS. S S ZIA	SC, NRC MS. A VERMA MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T SC, ECI
38	Review.Pet./41/2023 IN WA/12/2010 (D/O), WITH LCR, WP(C)/2405/2009 (D/O)	MD. ASHRAF ALI AND 7 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI
39	I.A.(Civil)/3363/2023 IN WP(C)/2962/2017 (D/O) in WP(C)/2962/2017	SHUKUMAR ROY @ SUKUMAR ROY Versus THE UNION OF INDIA AND 4 ORS	MS.K DEVI MS S A KHALIFA	GA, ASSAM ASSTT.S.G.I.
40	I.A.(Civil)/3750/2023 in WP(C)/6293/2019	LAL BHANU @ LALBHANU NESSA Versus THE UNION OF INDIA AND 5 ORS.	MRS. R S DEURI	DY.S.G.I.

WITH

[WP\(C\)/6293/2019](#)

41	I.A.(Civil)/3888/2023 in WP(C)/2472/2023	LAL BHANU @ LALBHANU NESSA Versus THE UNION OF INDIA AND 5 ORS.	MRS. R S DEURI J RABHA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	I.A.(Civil)/3888/2023 in WP(C)/2472/2023	REENA KHATOON @ MS RANJINA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. F A HASSAN MR. A K DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI

WITH

[WP\(C\)/2472/2023](#)

WITH LCR

	I.A.(Civil)/3888/2023 in WP(C)/2472/2023	REENA KHATOON @ MS RANJINA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. F A HASSAN MR. A K DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday,4th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 2:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 3

[THIS BENCH WILL SIT AT 2:00 PM

HONOURABLE DIVISION BENCH-II AND SINGLE BENCH OF HONOURABLE MRS. JUSTICE M.THAKURIA WILL SIT AGAIN AFTER RISING OF THIS BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	I.A.(Civil)/604/2024 BY SLIP, AT 2:00 PM, WITH WA/446/2023 (D/O), WP(C)/1767/2012 (D/O) in Review.Pet./2452/2024 WITH Review.Pet./2452/2024 (Filing Number) WITH I.A.(Civil)/2453/2024 (Filing Number)	RATNESWAR KALITA AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MS. J GOGOI MR. R J DAS MR. A DEKA	GA, ASSAM SC, FOREST SC, REVENUE
		RATNESWAR KALITA AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS B	MR. K N CHOUDHURY	
		RATNESWAR KALITA AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS B	MR. K N CHOUDHURY	

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WP(C)/248/2024 (AT 10:15 AM)	AJANTA DAS Versus STATE OF ASSAM AND 4 ORS.	MR. D P BORAH	GA, ASSAM MR. A KHAN (r-4) MR. A K BARUAH (r-4) SC, EXCISE DEPTT.
MOTION				
2	Cont.Cas(C)/334/2023	DHARMAJIT DUTTA Versus RAJ CHAKRABARTY AND 5 ORS	MR. I ALAM MR. T SK	
3	Cont.Cas(C)/357/2023	BRAJESH KUMAR SAH Versus SUBODH CHANDRA DAS	MR H BURAGOHAJ MS R SAHA	
4	Cont.Cas(C)/87/2024	SAFIQUL SK, Versus MUANTHANG TUMUNG AND 3 ORS.	MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	
5	WP(C)/650/2024 FIXED	M/S HILL VIEW AND ANR Versus GUWAHATI MUNICIPAL CORPORATION AND 4 ORS	MR P BHARDWAJ MS. B DEVI MR M C KAKOTI	SC, GMC
6	WP(C)/977/2024 FIXED	GYAN GOURAV MIN PALAN COOPERATIVE SOCIETY LIMITED Versus THE STATE OF ASSAM AND 5 ORS	MR. N BORAH G. R. SINGHA	GA, ASSAM SC, AFDC SC, FISHERY
7	WP(C)/1079/2024 FIXED	M/S BODOLAND SECURITY SERVICES Versus THE UNION OF INDIA AND 3 ORS	MR. M P SARMA MR. A BORO	MS. B SARMA DY.S.G.I.
8	WP(C)/1226/2024	MAJIBUR RAHMAN Versus UNION OF INDIA 5 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
9	WP(C)/1230/2024	MALINA BANIK Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR D J BARMAN	GA, ASSAM DY.S.G.I.
10	WP(C)/1234/2024	SAFIKUL ISLAM Versus UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
11	WP(C)/1237/2024	M/S MONDAL TRADERS Versus THE STATE OF ASSAM AND 6 ORS	MR. T J MAHANTA MR. R ALI MR M Z SHAH	SC, BTC SC, P H E

12	WP(C)/1238/2024	MAJIBUR RAHMAN @ MD MAZIBAR RAHMAN Versus THE SECRETARY AND REGISTRAR ASSAM STATE INFORMATION COMMISSION AND 6 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM MR. S UDDIN	SC, WATER RESOURCE
13	WP(C)/1240/2024	CHANAKYA THAKURIA Versus UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
14	WP(C)/1249/2024	ANUP KUMAR BISWAS Versus THE STATE OF ASSAM AND 3 ORS	MS. B CHOWDHURY IMSENKALA	SC, P H E
15	WP(C)/1252/2024	KARTIK CH. BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR. R DE MR G RENGMA MS. D PATHAK	SC, WATER RESOURCE
16	WP(C)/1257/2024	PRAKASH CH SAIKIA Versus THE UNION OF INDIA AND 3 ORS	MRS. S ROY	DY.S.G.I.
17	WP(C)/1259/2024	M/S INFOTECH SOLUTION AND ANR Versus THE UNION OF INDIA AND ANR	MR. P BHOWMICK MR. D THAOSEN	DY.S.G.I. SC, SSAM
18	WP(C)/1264/2024	BIREN MAJUMDAR Versus THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MS N MAHANTA N GAUTAM	SC, CO OP SC, AFDC SC, REVENUE
19	WP(C)/1265/2024	NABAJYOTI DAS Versus UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
20	WP(C)/1268/2024	NABAJYOTI DAS Versus UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
ADMISSION				
21	WP(C)/5335/2021	M/S CONSTRUCTION GUILD Versus INDIAN OIL CORPORATION LIMITED (ASSAM OIL DIVISION) AND 4 ORS	MR. A C SARMA MR. B HALDAR MR. B KALITA	SC, OIL
22	WP(C)/5255/2021	M/S CONSTRUCTION GUILD Versus INDIAN OIL CORPORATION LIMITED (ASSAM OIL DIVISION) AND 4 ORS	MR. A C SARMA MR. B HALDAR MR. B KALITA	SC, I O C
23	WP(C)/5297/2021	M/S CONSTRUCTION GUILD Versus INDIAN OIL CORPORATION LIMITED (ASSAM OIL DIVISION) AND 4 ORS	MR. A C SARMA MR. B HALDAR MR. B KALITA	SC, I O C
24	WP(C)/5356/2021	MADHUKAR KARWA Versus THE ELECTRICITY OMBUDSMAN AND 3 ORS	MR. B BARUAH MR S HUSSAIN	SC, APDCL
25	WP(C)/1389/2022	PRASENJIT MONDAL Versus THE STATE OF ASSAM AND 5 ORS.	MR H BURAGOHAJIN MS A DEVI MS. H BORAH	SC, PWD
26	WP(C)/7780/2022	NIZAM UDDIN LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. J LASKAR MR R DAS	GA, ASSAM MR. R BORPUJARI, SC, REVENUE DEPTT.
27	Arb.P./41/2023 FIXED	SRI RUPESWAR THAKURIA BORO Versus M/S SHIVAM WINE SHOP AND ANR	MR H BARUAH MR P BORAH MR. C SARMAH MS. H BORAH	MR H K DAS (r-2) MR. U PATHAK (r-2) MR N K SARMA (r-2)
28	WP(C)/3328/2023 FIXED	NIPUL KALITA Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	SC, RMSA SC, BTC

29	WP(C)/3490/2023 FIXED	NIPUL KALITA Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MR S HOQUE MR. M DEKA MR. F A FAROOQUE	MR. S BORA, SC, RMSA SC, BTC
30	WP(C)/5402/2023 FIXED	KHANDAKAR JIYAU RAHMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR. D GOGOI	MR. K GOGOI SC, FOREST
31	WP(C)/5681/2023 FIXED	M/S ASSAM TRADES AND ELECTRICALS Versus THE STATE OF ASSAM AND 7 ORS	MS TOSHISENLA A LONGKUMER	SC, P AND R.D. GA, ASSAM SC, ASEC
32	WP(C)/7028/2023 FIXED	JYOTI PRASAD KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. R SARMA MS. S. BISWAS	GA, ASSAM SC, WATER RESOURCE

ORDERS

33	Cont.Cas(C)/499/2019 FIXED	JITEN KALITA Versus RAJESH KENGPAL AND 5 ORS	MS. P TAMULI MR. N GOGOI	MR. D SAIKIA MRS. D DAS BARMAN MR. B GOGOI MR P NAYAK MS. P CHUTIA
34	I.A.(Civil)/1833/2020 in Cont.Cas(C)/14/2020 WITH Cont.Cas(C)/14/2020	M/S. HAZARIKA TRADERS Versus DHIREN CHANDRA HAZARIKA AND ANR.	MS. S MEDHI	
35	Cont.Cas(C)/371/2021 WITH WP(C)/7813/2018 (D/O), 7829/2018 (D/O), WP(C)/7783/2018 (D/O), WP(C)/7807/2018 (D/O) WITH Review.Pet./107/2021	JITEN KALITA Versus JISHNU BARUAH, IAS AND 6 ORS	MR. R K TALUKDAR MS. S MEDHI MR. N J GOGOI MR K BROOK	MR. J PATOWARY (R1) MR. R DHAR MR I JAMIR MR D KALITA (R5) MR. D NATH (R-1,2,4,6) MR. D NATH (R-1,2,4,6) MS R GOGOI (R-1,2,4,6)
36	Cont.Cas(C)/227/2022 FIXED, PERSONAL APPEARANCE AT 10:15 AM	THE STATE OF ASSAM AND 2 ORS. Versus JITEN KALITA		MR. N J GOGOI M.A. BEGUM
37	Cont.Cas(C)/201/2023 FIXED	HIGHBROW Versus KASTURI BHARALI AND ORS.	MR. S K DAS MR R KARIM MR D BARMAN	MR. R K D CHOUDHURY (r-3) MR S P DAS MS. L DEVI (r-3) MR K KALITA
38	Cont.Cas(C)/242/2023 B/O	SHARAT CH SHARMA Versus BORSING RONGPI AND 2 ORS	MR. N AHMED MR R A AHMED	MS. R DEKA (R1,2,3) MR R M DAS (R1,2,3) MR. C SHARMA (R1,2,3) MR N RAHMAN (R1,2,3) D JAIN (R1,2,3)
39	WP(C)/325/2024 FIXED	NURUN NEHAR LASKAR Versus BIKRAM KAIRI, I.A.S. AND 3 ORS	MR. K MIRA MR. H A TALUKDAR	MR. A BHATTACHARJEE D J CHAKMA
40	WP(C)/325/2024 FIXED	M/S SARMA ART COTTAGE AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. A K BHUYAN MS. B BHUYAN MS B BORA MR J DAS	SC, ELEM. EDU MR. A NARZARI (r-8) SC, SSA SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 04/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MD. A J ATIA	22-02-2024	To	15-03-2024
6)	MR. B BARMAN	22-02-2024	To	22-03-2024
7)	MR. B BARMAN	02-04-2024	To	02-04-2024

8)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
9)	MR D K MISHRA	28-02-2024	To	07-03-2024
10)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
11)	MR. J P SHARMA	27-02-2024	To	04-03-2024
12)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
13)	S BORGOHAIN	27-02-2024	To	04-03-2024
14)	J SHARMA	03-03-2024	To	07-03-2024
15)	MR. A DHAR	04-03-2024	To	06-03-2024
16)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
17)	MR M Z AHMED	03-03-2024	To	08-03-2024
18)	MS B DUTTA	03-03-2024	To	08-03-2024
19)	MR. A M DUTTA	03-03-2024	To	08-03-2024
20)	MR. N SHARMA	04-03-2024	To	04-03-2024
21)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday,4th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/7092/2022	ANJANA CHOUDHARY AND 34 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K A MAZUMDER MR A HAI	SC, ELEM. EDU, MR B GOGOI SC FINANCE (R-5)
	WITH WP(C)/6781/2022	SUPRATIM NATH AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	G. GOSWAMI G UDDIN MR H I CHOUDHURY MR B P BORAH MS. P ADHIKARI	SC, ELEM. EDU , MR B GOGOI SC FINANCE (R-5)
	WITH WP(C)/7343/2022	NURUL ISLAM LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU SC, AG SC, FINANCE
ORDER (IMPLEADMENT OF PARTY)				
4	I.A.(Civil)/548/2024 in Cont.Cas(C)/329/2022	KAMAL SING BRAHMA Versus ANURAG GOEL, IAS	MR. A BORO	
	WITH Cont.Cas(C)/329/2022	KAMAL SING BRAHMA Versus ANURAG GOEL, IAS	MR. A BORO MR A BRAHMA	MR. D SAIKIA MR P NAYAK MR. R K MUSHAHARY
5	I.A.(Civil)/561/2024 in Cont.Cas(C)/441/2022	CHANAKYA HAZOWARY Versus ANURAG GOEL AND 3 ORS.	MR. R DE	
	WITH Cont.Cas(C)/441/2022	CHANAKYA HAZOWARY Versus ANURAG GOEL AND 3 ORS.	MR. R DE	MS. R B BORA
ADMISSION				
6	WP(C)/156/2017	SALIM HUSSAIN Versus THE STATE OF ASSAM and 7 ORS.	MR.M R KHANDAKAR MR.N I KHAN	GA, ASSAM(R. 5,8.) SC, PWD ROADSR. 1,2,3,4,6,8
7	WP(C)/1848/2017	MORJINA KHATUN Versus THE STATE OF ASSAM and 13 ORS.	MR.M R KHANDAKAR MR.N I KHAN	GA, ASSAM(R-1-7)

8	WP(C)/3367/2017	ZAKARIA HAQUE CHOUDHURY Versus THE STATE OF ASSAM and 5 ORS.	MS.J H CHOUDHURY MR.M AHMED MR.M R Z CHOUDHURY MS.F RAHMAN MD.H BHUYAN	MR.N HOQUE(R-6) SC, FCSCA GA, ASSAM
9	WP(C)/4301/2017	M/S. SONU ENTERPRISE Versus THE UNION OF INDIA and 4 ORS.	MR. S P CHOUDHURY MR.R SARMA MR K BISWAKARMA MS B DEVI	MR. P K ROY (R-2 TO 5) C.G.C. MR. S K CHAKRABORT (R-2 TO 5)Y MR A CHAKRABORTY (R-2 TO 5) MS. M DUTTA (R-2 TO 5) MR.C K S BARUAH ASSTT.S.G.I.
10	WP(C)/5439/2017 CAVT. NO. 1292/2017	M/S. DHUBRI DISABLED'S MEN JHOGRA DOHAR and SOULMARI BEEL FISHERY DEVELOPMENT CO-OP. SOCIETY LTD. Versus THE STATE OF ASSAM and 6 ORS.	MR.H R A CHOUDHURY MR.P BORAH MS. K M SAIKIA	GA, ASSAM MR.D K SARMAH MS.A TALUKDAR MR.H BORAH FOR CAVEATOR
11	WP(C)/5631/2017	LONGKIRAM TIMUNG Versus THE STATE OF ASSAM and 4 ORS.	MR J PAYENG MS.M BASUMATARY MR.T DOLEY	GA, ASSAM SC, K A A C
12	WP(C)/7158/2017	JOSEPH SEBASTIAN Versus THE UNION OF INDIA and 3 ORS	MR.B GOSWAMI MR.A K BHUYAN MR.M DAS MS.B BHUYAN	MR.B SHARMA, RLY.ADV. SC, NF RLY
13	WP(C)/4338/2018	ABDUL JUBBAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. A SARMA MR. K KALITA MR E SHITIRI	GA, ASSAM
14	WP(C)/5243/2018	M/S. MINT LOGISTICS PVT. LTD. Versus THE UNION OF INDIA AND 6 ORS	MR. K K DUTTA MR. B GOGOI MR P NAYAK MR D SAIKIA MR. N BORDOLOI	MR. A BARKATAKI MR B SARMA SC, NF RLY
15	WP(C)/7393/2018	D.G.RAJ COMMERCIAL PVT. LTD. Versus THE UNION OF INDIA AND 9 ORS.	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN MR. D NAG	SC, NF RLY
16	WP(C)/8424/2018	SAYED ALI AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI	MR. M A I HUSSAIN DR. B AHMED SC, CO OP MR. R SARMA (R6) MR. A.U. AHMED A RAHMAN (R6) MD I H LASKAR (R6) MR. S K ROY (R6) M N KHAN (R6)
	WITH			
17	WP(C)/8003/2018	MANGAL ALI KHAN Versus THE STATE OF ASSAM AND 8 ORS.	MR. A R SIKDAR MR A ALI	DR. B AHMED SC, CO OP MR. N HAQUE (R6) MR. S R BARBHUIYA (R6) MR M HUSSAIN (R6)
18	WP(C)/8777/2018	GLOBAL SPIRITS Versus THE STATE OF ASSAM AND 3 ORS	MR. K K DUTTA MR. B GOGOI MR P NAYAK MR. D SEN DEKA MS. N BORDOLOI	MR. P N GOSWAMI SC, EXCISE DEPTT.
19	WP(C)/419/2019	LOGISTIC TRANSPORT OF INDIA PVT. LTD. Versus THE UNION OF INDIA AND 6 ORS.	MR. S D PURKAYASTHA MR. U CHOUDHURY MR. C PHUKAN	ASSTT.S.G.I. SC, PGCI LTD. SC, POWER GRID
20	WP(C)/735/2019	NAGAON BARA BAZAR COMMITTEE AND 19 ORS. Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR M J QUADIR MR. K MIRA	GA, ASSAM MR. N M DUTTA (R4,R5) MR. S C KHOUND (R4,R5)

21	WITH WP(C)/1348/2015	BIMAL SAHA and 24 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRM J QUADIR MR.S B LASKAR MR.S Y AHMED	GA, ASSAM MR.N M DUTTA(R-2&3) MR.S C KHOUNDR-2and3
22	WP(C)/777/2019	JIBAMONI KAKOTY Versus THE STATE OF ASSAM AND 8 ORS.	MR. N HASAN MR. S BORTHAKUR MS. S KAKATI MR. A HASAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
23	WP(C)/785/2019	ASSAM ELECTRIC STORE JOINT VENTURE WITH MAHAVIR ELECTRICALS AND 3 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR. G PHUKAN	GA, ASSAM SC, APDCL
24	WP(C)/2998/2019	ABDUL WAHAB Versus THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH MR. H MAZUMDER	SC, TRANSPORT SC, IWT
25	WP(C)/3477/2019	M/S. CHARU PROJECTS AND SERVICES LTD. Versus UNION OF INDIA AND 4 ORS.	MS M HAZARIKA MR D KHAN	MS N NATH C.G.C. MR. M DUTTA SC, INDUSTRIES AND COMMERCE SC, NEDFI
26	WP(C)/7398/2019	DEVAJIT DUTTA @ DEBAJIT DUTTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. P P DUTTA MR. A BORUA MR T GOGOI	SC, PNRD GA, ASSAM SC, A S E C
27	WP(C)/8335/2019	GULAP HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MR. N G KUNDU MR G DEKA MS. P UPAMANYU MR. P K R CHOUDHURY	SC, FOREST
28	WP(C)/9326/2019	MUSLIM ALI Versus THE STATE OF ASSAM AND 3 ORS	MR D DAS MR. P SARMAH	MR. B CHOUDHURY SC, PWD
29	WP(C)/202/2021	PRADIP SHARMA AND 3 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	GA, ASSAM MR. B DEKA MR. S KAKATI (r-7) MS D DEVI(r-7) ASSTT.S.G.I.
30	WP(C)/2384/2021	MILAN DAS Versus PUNJAB NATIONAL BANK AND 3 ORS	MR. B BARUAH MR S HUSSAIN	MR S DUTTA GA, ASSAM MR. S DUTTA MR S DUTTA MR. A. DHENUKA (SC, PNB)
31	WP(C)/5579/2021 WP(C) 5671/2012 (D/O)	SUKUMAR DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR. A R TAHBILDAR MS S P CHETRY	SC, P H E
32	WP(C)/2875/2022	MUSLIM ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR P SARMA	GA, ASSAM MR. B GOGOI (r-3,4) MR P NAYAK (r-3,4) MR A CHALIHA (r-3,4) MR M BHUYAN (r-3,4)
33	WP(C)/4073/2022 (INQUIRY REPORT IN SEALED COVER IN THE CUSTODY OF JOINT. REGISTRAR (JUDL.)	SMT. KABITA GHOSE @ KABITA DAS Versus THE UNION OF INDIA AND 7 ORS.	MR. A PAUL	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
34	WP(C)/7586/2022	KARAMJIT SINGH AND 56 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MRS. K DEVI MR. U K NAIR B. M. KALITA MS S A KHALIFA MS. B. BANIA	SC, ASSAM URBAN WATER AND SEWERAGE BOARD GA, ASSAM
35	WITH WP(C)/1989/2023	BISWAJYOTI DAS AND 33 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR B D DAS MR H K SARMA MRS R DEKA MS B B HUSSAIN	MR S DUTTA (R-7) GA, ASSAM MR. S P CHOUDHURY, SC, AUWSB MS S MOCHAHARI (R-7) SC, AUWS AND SB SC, FINANCE

36	WITH WP(C)/3263/2023	TRAILOKYA KUMAR DAS AND 21 ORS Versus THE STATE OF ASSAM AND 10 ORS	MRS. K DEVI MS S A KHALIFA	SC, ASSAM URBAN WATER AND SEWERAGE BOARD GA, ASSAM
37	WP(C)/7999/2022	SUSHIL KR SAHA @ SHUSIL SAHA Versus THE STATE OF ASSAM AND 8 ORS	MR. K BHATTACHARJEE MR. M SAIKIA MS. A BARMAN MS B TALUKDAR	SC, BTC SC, P H E SC, FINANCE
ORDERS				
38	WP(C)/2295/2018	OIL INDIA LIMITED Versus EMPLOYEES STATE INSURANCE CORPORATION. N E REGIONAL OFFICE AND 5 ORS. D	MR. S CHAKRABORTY MR. S CHOUDHURY MR. K KALITA	SC, E S I
39	WP(C)/7728/2018	SHAJAHAN ALI Versus THE DEPUTY COMMISSIONER, KAMRUP AND 5 ORS.	MR D BORUAH MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	GA, ASSAM MR. R K BHUYAN (R3) MR. R. M. Rabha (R- 3) MS. R DUTTA (R3) MR. M KASHYAP (R3) MD. K ALI (R3)
40	Cont.Cas(C)/101/2019	GARY POLY INDUSTRIES AND ANR. Versus SIDDHARTH SINGH AND 3 ORS.	MR D KHAN MS Y A LONGKUMER	MR. P N GOSWAMI MR. R R Gogoi
	WITH I.A.(Civil)/1196/2020 in Cont.Cas(C)/101/2019	GARG POLY INDUSTRIES AND ANR. Versus NARAYAN DAS AND 2 ORS.	MR D KHAN	
41	WITH Cont.Cas(C)/517/2018	SRK METALS AND PLASTICS (PVT.) LTD. Versus SIDDHARTH SINGH AND 4 ORS.	MS. S KHOUND MR. D KHAN	MR. P N GOSWAMI (R1-R5) MR. R R Gogoi (R1-R5)
42	WITH Cont.Cas(C)/103/2019	KAMAKHYA POLY UDYOG AND ANR. Versus SIDDHARTH SINGH AND 3 ORS.	MR D KHAN MS Y A LONGKUMER	MR. P N GOSWAMI (R3, R4) MR. R R Gogoi (R3, R4)
	WITH I.A.(Civil)/1193/2020 in Cont.Cas(C)/103/2019	KAMAKHYA POLY UDYOG AND ANR. Versus NARAYAN DAS AND 2 ORS.	MR D KHAN	
43	WITH WP(C)/4631/2023	GARG POLY INDUSTRIES AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MS M HAZARIKA MR D KHAN	SC, P H E SC, FINANCE
44	WITH WP(C)/5273/2023	SRK METALS AND PLASTICS PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MS M HAZARIKA MS K LOYA MR D KHAN	SC, FINANCE SC, P H E
45	Cont.Cas(C)/107/2019	UDAY KUMAR DAS Versus JIBAN HAZARIKA	MR. R DE MS. D DEVI	MR. R K D CHOUDHURY MS. L DEVI
46	Cont.Cas(C)/236/2019	DIPENDRA ADHIKARI AND 7 ORS. Versus BISWAJIT PEGU AND ANR.	MS. A BHATTACHARYYA MR. P KALITA	MR. D SAIKIA MR. R BORPUJARI MS. N BORDOLOI
47	WP(C)/717/2019	PHANIDHAR SONOWAL Versus THE STATE OF ASSAM AND 6 ORS.	MS. T SOM MR H DAS MS P LEKHARU	GA, ASSAM
48	I.A.(Civil)/3246/2019 in WP(C)/2527/2019	M/S. COOL BREEZE REFRIGERATION AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI	MR. B SARMAH SC, NF RLY
	WITH WP(C)/2527/2019	M/S. COOL BREEZE REFRIGERATION AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. S P ROY MR. K GOGOI MR A K RAI MS. N RAI	MR B SARMAH SC, NF RLY

49	Cont.Cas(C)/475/2022	DIBRU PART-I MEEN SAMABAI SAMATI LTD. Versus PRABHATI THAOSEN , IAS AND ANR. E	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR G BORDOLOI (R-2) V SOLO (R-2) MS. J BURAGOHAİN (R-2)
50	Cont.Cas(C)/379/2023	SIDDIQUE ABDUL RAHİM Versus DHRUBAJYOTI HAZARIKA	MR. M U MONDAL MR. A WAHAB MR A ALIM SK	
51	Cont.Cas(C)/594/2023	MAINA NATH Versus DIGANTA BORAH	MR. U SAIKIA MR. S D ROY	MR D KALITA MR. D NATH
52	Cont.Cas(C)/668/2023	ARUP BAISHYA Versus DIGANTA BORAH	MR. U SAIKIA MR. S D ROY	MR D KALITA MR. D NATH
53	Cont.Cas(C)/750/2023	BASANTA MAZUMDER Versus PANKAJ AGARWAL AND 3 ORS	MD. I H KHAN MR K ISLAM MR A ALIM SK	MS. R DEKA (R-3,4) MR R M DAS (R-3,4) MR. C SHARMA (R-3,4) D JAIN (R-3,4)
54	Cont.Cas(C)/751/2023	BHUPEN BORAH Versus PANKAJ AGARWAL AND 3 ORS	MD. I H KHAN MR K ISLAM MR A ALIM SK	MS. R DEKA (R-3,4) MR R M DAS (R-3,4) MR. C SHARMA (R-3,4) D JAIN (R-3,4)
55	Cont.Cas(C)/754/2023	DEBA KANTA LASKAR Versus PANKAJ AGARWAL AND 3 ORS	MD. I H KHAN MR K ISLAM MR A ALIM SK	MS. R DEKA (R-3,4) MR R M DAS (R-3,4) MR. C SHARMA (R-3,4) D JAIN (R-3,4)
56	Cont.Cas(C)/800/2023	HRISHIKESH TALUKDAR AND 17 ORS Versus MEGHA NIDHI DAHAL, IAS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	

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LEAVE NOTE OF ADVOCATES FOR 04/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
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19)	MR. A M DUTTA	03-03-2024	To	08-03-2024
20)	MR. N SHARMA	04-03-2024	To	04-03-2024
21)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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10:15 AM to 1:00 PM

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[For Monday,4th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./57/2024	SANIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. M I HUSSAIN MS. P AHMED N. UDDIN SK ABDULLAH	PP, ASSAM
2	Crl.A./59/2024	DWIMALU MUSHAHARY Versus THE SATATE OF ASSAM AND ANR.	MR. K D CHETRI MS R BARUAH	PP, ASSAM
	WITH I.A.(Crl.)/215/2024 in Crl.A./59/2024	DWIMALU MUSHAHARY Versus THE SATATE OF ASSAM AND ANR.	MR. K D CHETRI MS R BARUAH	PP, ASSAM
ORDERS				
3	CRL.A(J)/14/2020 6 Y 9 M 15 D :WITH LCR 4 FILES, P.B.-2	SATINDRA HAZARIKA Versus THE STATE OF ASSAM	MR. A DHAR, AMICUS CURIAE MS N DEKARAJA MR. J R GIRI	MR. S MUNIR MR. S MUNIR MS. S SAIKIA MS. S SAIKIA PP, ASSAM
4	Crl.A./335/2022 WITH OFFICE NOTE, LCR 3 FILES, P.B.-3	MOSTAFIZUR RAHMAN @ MUSTAKIN @ KHUJU Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR P KATAKI MRS R BEGUM MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MS A BORAH MS. J GHOSH	PP, ASSAM
	WITH I.A.(Crl.)/798/2022 in Crl.A./335/2022	MOSTAFIZUR RAHMAN @ MUSTAKIN @ KHUJU Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR P KATAKI MRS R BEGUM MS A BORAH MS. J GHOSH	PP, ASSAM
5	CRL.A(J)/52/2023 1 Y 0 M 21 D :WITH LCR 4 FILES, P.B.-2, FIXED	KHADEM MANDAL Versus THE STATE OF ASSAM	MR. NURUL HASAN (AMICUS CURIAE)	PP, ASSAM
6	CRL.A(J)/134/2023 WITH LCR 4 FILES, FIXED	RAM LOCHAN CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. P K MUNIR MR. A. GAYAN	PP, ASSAM

	WITH I.A.(CrI.)/1144/2023 in CRL.A(J)/134/2023	RAM LOCHAN CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. P K MUNIR	PP, ASSAM
7	CRL.A(J)/138/2023 0 Y 6 M 25 D :WITH OFFICE NOTE, LCR 5 FILES WITH I.A.(CrI.)/1166/2023 in CRL.A(J)/138/2023	NARAYAN DEY Versus THE STATE OF ASSAM AND ANR.	MRS. S KHATANIAR (LEGAL AID COUNSEL)	PP, ASSAM
8	CrI.A./152/2023 WITH OFFICE NOTE, FIXED WITH I.A.(CrI.)/356/2023 in CrI.A./152/2023	ARUN KURMI Versus STATE OF ASSAM AND ANR.	MR J I BARBHUIYA MR. P BOIRAGI MR. S J SARMAH	PP, ASSAM
9	I.A.(CrI.)/1083/2023 in CrI.A./11271/2023 WITH CrI.A./11271/2023 (Filing Number)	ARUN KURMI Versus STATE OF ASSAM AND ANR. THE STATE (NATIONAL INVESTIGATION AGENCY) Versus KUMUD SALOI @ JOY @ SURESH @ MASTER AND ANR.	MR J I BARBHUIYA MR. P BOIRAGI MR. S J SARMAH MR. R K D CHOUDHURY SC, NIA	PP, ASSAM MR B PRASAD (r-2) MR K K KALITA (r-2) MS. G DEKA (r-2)
10	I.A.(CrI.)/40/2024 WITH LCR 6 FILES, P.B.-2, FIXED in CrI.A./88/2023 WITH CrI.A./88/2023 WITH I.A.(CrI.)/190/2023 in CrI.A./88/2023	NATIONAL INVESTIGATION AGENCY Versus KUMUD SALOI E ESHAN NARZARY Versus THE STATE OF ASSAM AND ANR.	MR. R K D CHOUDHURY MR. A R BHUYAN MR. A R BHUYAN MR S ABDULLAH	PP, ASSAM
	WITH CrI.A./88/2023 WITH I.A.(CrI.)/190/2023 in CrI.A./88/2023	ESHAN NARZARY Versus THE STATE OF ASSAM AND ANR .	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	PP, ASSAM
11	I.A.(CrI.)/210/2024 in CRL.A(J)/1523/2024 WITH CRL.A(J)/1523/2024 (Filing Number)	ESHAN NARZARY Versus THE STATE OF ASSAM AND ANR . HEMANTA PHUKAN Versus STATE OF ASSAM	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH MRS DIPANJALI BORPUJARI (LEGAL AID COUNSEL)	PP, ASSAM
12	I.A.(CrI.)/214/2024 in CRL.A(J)/1805/2024 WITH CRL.A(J)/1805/2024 (Filing Number) WITH I.A.(CrI.)/1807/2024 (Filing Number)	HEMANTA PHUKAN Versus THE STATE OF ASSAM F MD. HASEN ALI Versus THE STATE OF ASSAM AND ANR. HASEN ALI Versus THE STATE OF ASSAM AND ANR B HASEN ALI Versus THE STATE OF ASSAM AND ANR B	MRS DIPANJALI BORPUJARI MS. L DEVI (LEGAL AID COUNSEL) MS. L DEVI MS. L DEVI	PP, ASSAM
13	CrI.A./211/2017 7 Y 0 M 13 D :WITH LCR 6 FILES, P.B.-2, FIXED	SRI MINESWAR GOGOI @ GUNDI Versus STATE OF ASSAM and ANR	MSB DEVI MR.M RAHMAN MRS BORGHAIN MR.G GORLOSA MR.F ABDULLAH MR. S BURAGHAIN MR.M BORGHAIN	PP, ASSAM
HEARING				

14 [Crl.A./37/2020](#)
WITH LCR 4 FILES, P.B.-2

SHRI JAGANNATH PATRA AND ANR
Versus
THE STATE OF ASSAM AND ANR

MR. B K DAS
MR H P GUWALA

PP, ASSAM

WITH
15 [CRL.A\(J\)/75/2020](#)
6 Y 1 M 3 D :

SANJOY DEORI @ SANJU DEHORI
Versus
THE STATE OF ASSAM

MRS. RITA DAS
MOZUMDAR, AMICUS
CURIAE

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
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[For Monday,4th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[THIS BENCH WIL SIT AFTER RISING OF SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1266/2024	ANANDA CHAKRABORTY Versus THE STATE OF ASSAM AND 4 ORS	MR. D P BORAH MS. S BORO MR B PAUL P JHA	SC, GHC
ADMISSION				
2	WP(C)/6765/2019 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ MR. A ALAM	GA, ASSAM SC, AG MR. A ALAMGEER SC, GHC SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 04/03/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
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18)	MS B DUTTA	03-03-2024	To	08-03-2024
19)	MR. A M DUTTA	03-03-2024	To	08-03-2024
20)	MR. N SHARMA	04-03-2024	To	04-03-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/435/2024 FIXED	GUMA SUNAR Versus THE STATE OF ASSAM AND 6 ORS	M K BORAH MS. P. KASHYAP	GA, ASSAM SC, DIMA HASAO SC, KARBI ANGLONG
2	WP(C)/657/2024 FIXED	BIKASH PURAKAYASTHA Versus THE UNION OF INDIA AND 7 ORS	MR. P MAHANTA MS. P SAHARIA V KHAKHALARY	MR. K GOGOI MR. K GOGOI DY.S.G.I.
3	WP(C)/772/2024 FIXED	SABITRI DEKA @ SABITRI DAS AND 17 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	SC, AG (A AND E) SC, HEALTH SC, FINANCE
4	WP(C)/938/2024 FIXED	MD. NIZAMUDDIN Versus THE STATE OF ASSAM AND 2 ORS	MR G BAISHYA MR I AHMED	GA, ASSAM
5	WP(C)/1002/2024 FIXED	BHANU GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. P K ROYCHOUHDURY MR. S U AHMED MR A HAWARI	SC, ELEM. EDU SC, AG SC, FINANCE
6	WP(C)/1036/2024 FIXED	ABBAS ALI Versus THE STATE OF ASSAM AND 3 ORS	MR G Z AHMED MISS. M BORAH MR H K BARUAH	SC, SEC. EDU.
7	WP(C)/1102/2024	DR. RAJANI KANTA NATH Versus THE STATE OF ASSAM AND 6 ORS	MR. D BORAH MR. R DOWARAH	GA, ASSAM DY.S.G.I. SC, BTC SC, FINANCE
8	WP(C)/1106/2024	HUSSAIN AHMED BARBHUIYA AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	SC, FOREST
9	WP(C)/1113/2024	TARKA BAHADUR CHETRI @ TARKABAHADUR CHETRY AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M A SHEIKH MS F INTAZ MS C MEDHI MR. W A SHEIKH	SC, INDUSTRIES AND COMMERCE SC, ASIDC SC, FINANCE
10	WP(C)/1126/2024	MIR JOYNAL ABEDIN Versus THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MS J AKTAR	SC, ELEM. EDU SC, AG
11	WP(C)/1141/2024	MD SAFIQR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA MR P J DAS	SC, AFDC

12	WP(C)/1142/2024	ANATH CH ROY Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ	SC, BTC SC, EDU
13	WP(C)/1146/2024	HUSSAIN AHMED CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM SC, HOUSING AND URBAN AFFAIRS SC, FINANCE
14	WP(C)/1147/2024	RAJESWAR SARMA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. S P ROY JYOTISH DAS MS. V RAI	GA, ASSAM SC, AG SC, FINANCE
15	WP(C)/1154/2024	LAKHINATH BARUAH Versus THE STATE OF ASSAM AND 6 ORS	MR. M SARMA	SC, ELEM. EDU SC, AG SC, FINANCE
16	WP(C)/1156/2024	NUR UDDIN AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, FINANCE
17	WP(C)/1167/2024	TANKESWAR SAHARIA AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR S CHAUHAN MR. A R SHOME MR A J GHOSH	SC, BTC SC, REVENUE
18	WP(C)/1171/2024	PARTHA PRATIM DAS AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR R SINGHA MS S PATOWARY	SC, HEALTH SC, FINANCE
19	WP(C)/1177/2024	NIJU SONOWAL Versus THE STATE OF ASSAM AND 7 ORS	MR. M KALITA MR. J HATIMURIA	GA, ASSAM SC, AG SC, P H E SC, FINANCE
20	WP(C)/1179/2024	MISS MIRA BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR. S C BISWAS MS. U NANDA MR. P S BISWAS MS A BORAH MS. J GHOSH MS. S. CHANDA	GA, ASSAM SC, AG
21	WP(C)/1182/2024 FIXED	DR. ALPANA MAHANTA Versus THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR N K SARMA	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM
ORDER NO STEPS				
22	WP(C)/48/2021 FIXED	HIRON THAKURIA Versus THE UNION OF INDIA AND 7 ORS	MR. M K SHARMA MS. S S SAIKIA MR G DAS	MR. B C PATHAK MR. B PATHAK MR. R THADANI MR B HAZARIKA ASSTT.S.G.I. SC, BSNL
ADMISSION				
23	WP(C)/2101/2017 FIXED	JABIR AHMED LASKAR Versus THE STATE OF ASSAM and 6 ORS.	MR.G UDDIN MR.A UDDIN	SC, CO OP GA, ASSAM
24	WP(C)/9499/2019 FIXED	ABANI KUMAR DAS Versus ASSAM GRAMIN VIKASH BANK AND 2 ORS.	MR D CHOUDHURY MR. M CHOUDHURY MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	MR. B BANERJEE, SC, AGVB MR. A GANGULY(R-1) MR. D BANERJEE, SC, AGVB MR. A DHANUKA (R-1)
25	WP(C)/730/2020 FIXED	EX-S/350347, HAV/CIPH MAHA SINGH KHATRI Versus THE UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MRS. A GAYAN MRS. A GAYAN MRS. A GAYAN ASSTT.S.G.I.
26	WP(C)/4500/2020 FIXED	GAUTAM THAKURIA Versus THE STATE OF ASSAM AND 6 ORS.	MRS. K DEVI MS R BARUAH	SC, AG MR A CHALIHA, SC, FINANCE DEPTT. SC, SEC. EDU. SC, BTADC
27	WP(C)/522/2021 B/O	DR. MD SAROWARA KAYNATH MOLLAH Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MD. M H CHOUDHURY K U AHMED MS F INTAZ	SC, HEALTH AND F W

28	WP(C)/1482/2021 FIXED, WITH WP(C)/6896/2018 (D/O)	RASHMI REKHA SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. D BORAH MR. R DOWARAH	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
29	WP(C)/4245/2021 FIXED	KARUNA CH DEKA Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	GA, ASSAM MR. B GOGOI (SC, FINANCE DEPT.) MR. R K TALUKDAR (SC, AG) SC, FOREST SC, PENSION
30	WP(C)/5750/2021 FIXED	DR. GOPAL PHUKAN Versus THE STATE OF ASSAM AND 10 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER	SC, HIGHER EDU SC, AG (A AND E) MR J PAYENG MR. B PEGU SC, FINANCE
31	WP(C)/6660/2021 FIXED	USHA CHAKRAVORTY Versus THE CHIEF GENERAL MANAGER AND 2 ORS.	MS S SHARMA	MR S S SHARMA MR. B J MUKHERJEE (R- 1,2,3) MR. H BURAGOHAIR (R- 1,2,3)
32	WP(C)/6816/2021 B/O	MAJOR RAM LOCHAM Versus OIL AND NATURAL GAS CORPORATION LIMITED AND 5 OTHER	MR. A CHETIA MR R HOQUE MS A P KAKOTY MR. PRAN BORA	MR. M K DAS
33	WP(C)/15/2022 FIXED	ZAHED ALI Versus THE STATE OF ASSAM AND 2 ORS	MR P BHARDWAJ	SC, ELEM. EDU
	WITH			
34	WP(C)/6782/2021	KULSUM BEGUM Versus THE STATE OF ASSAM AND 2 ORS.	MR P BHARDWAJ	SC, SEC. EDU.
	WITH			
35	WP(C)/7100/2021	MAFRUZA BEGUM Versus THE STATE OF ASSAM AND 2 ORS	MR P BHARDWAJ	SC, SEC. EDU.
	WITH			
36	WP(C)/7108/2021	MD. AMINUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS	MR P BHARDWAJ	SC, ELEM. EDU
	WITH			
37	WP(C)/6752/2022	AFIA KHATUN Versus THE STATE OF ASSAM AND 2 ORS	MR P BHARDWAJ MR. D J BORAH	SC, SEC. EDU.
	WITH			
38	WP(C)/2626/2023	MOINUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR P BHARDWAJ MR. D J BORAH	SC, ELEM. EDU
	WITH			
39	WP(C)/2769/2023	KHAGEN CHANDRA SARMAH @ KHAGEN SARMAH Versus THE STATE OF ASSAM AND 2 ORS.	MR P BHARDWAJ MR. D J BORAH	SC, SEC. EDU.
	WITH			
40	WP(C)/2791/2023	JAYANTA KUMAR SAIKIA Versus THE STATE OF ASSAM AND 2 ORS.	MR P BHARDWAJ MR. D J BORAH	SC, SEC. EDU.
41	WP(C)/1491/2022 FIXED	SUNIL KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. M SARMA	GA, ASSAM MR P BHARDWAJ SC, BTC SC. AGRI. DEPTT.
42	WP(C)/2303/2022 FIXED	DIPTIMONI SONOWAL Versus THE STATE OF ASSAM AND 7 ORS.	MR. B BARUAH MR S HUSSAIN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
43	WP(C)/4817/2022 FIXED	PRABHAT CHANDRA DOLOI AND 9 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. J C CHAUDHURY MR. S M SARMA	SC, CO OPERATION DEPTT., ASSAM (R-3) GA, ASSAM

44	WP(C)/5192/2022 B/O	MRS. ALAKA BORO Versus THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, P AND R.D. GA, ASSAM SC, FINANCE
45	WP(C)/5199/2022 FIXED	ANAND KUMAR SIYOTA Versus THE STATE OF ASSAM AND 2 ORS.	MS. A TALUKDAR S BORA	GA, ASSAM MS. M BHATTACHARJEE, ADDL. SR. GA, ASSAM MR. A PHUKAN (R-1) SC, FINANCE
46	WP(C)/6855/2022 FIXED	MRINAL KANTI DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR K G DAS MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA	GA, ASSAM MS. M BHATTACHARJEE (R-3,4)
47	WP(C)/8398/2022 FIXED	BAHAR UDDIN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MR I AHMED	GA, ASSAM SC, AG SC, FINANCE
48	WP(C)/505/2023 FIXED	ANJALI PRABHA DAIMARI Versus THE STATE OF ASSAM AND 5 ORS	MR. A K BHUYAN MS. B BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS MR R SONOWAL	SC, HIGHER EDU GA, ASSAM SC, AG SC, BTC
49	WP(C)/935/2023 FIXED	PARAMA BORA AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR N Z CHOUDHURY	SC, SEC. EDU.
50	WP(C)/940/2023 FIXED	INDU BALA DEVI Versus THE STATE OF ASSAM AND 10 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	SC, ELEM. EDU GA, ASSAM MR. K K NANDI (r-9) SC, AG MR. U SAIKIA (R-II) MR. S D ROY (R-II) MS K DEKA (R-II) MS S DEY (r-9) MISS. R. DAS (r-9) SC. UCO BANK SC, TREASURY
51	WP(C)/2212/2023 B/O	PROBIN BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. N HOSSAIN MR N SARMA MR M MONDAL	SC, ELEM. EDU MR P K BORAH, SC, DEPT. OF SCHOOL EDUCATION. MR. S K TALUKDAR, SC, AG MR. R K TALUKDAR, SC, AG (A&E) MS. S KONWAR, SC, ELEMENTARY EDUCATION DEPT.
52	WP(C)/2646/2023 B/O	SANJOY DAS Versus THE STATE OF ASSAM AND 7 ORS	MR S CHAUHAN MR. P MAZUMDER MR N ALAM	SC, FOREST SC, FINANCE
53	WP(C)/2820/2023 B/O	MD. ABDUL ODUD BARBHUIYA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, SEC. EDU. SC, FINANCE
54	WP(C)/3374/2023 B/O	ANANTA KUMAR DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. J KALITA MR B HAZARIKA MS S KAR	SC, HANDLOOM, TEXTILE AND SERICULTURE
55	WP(C)/6545/2023 B/O	DR. PAWAN SWARNAKAR Versus THE STATE OF ASSAM AND 3 ORS	MD. A SAHAD MR. M H ALI	SC, AG SC, HEALTH
56	WP(C)/6853/2023 B/O	MUBARAQUE HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	SC, ELEM. EDU GA, ASSAM
57	WP(C)/7284/2023 FIXED	PRADIP CH BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. R MAZUMDAR MR H BEZBARUA MR. R DEKA MR N ALI	GA, ASSAM SC, AG

ORDERS

58	WP(C)/6336/2022 B/O	IQBAL BAHAR LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MS. S DASGUPTA MS S DASGUPTA	SC, ELEM. EDU SC, FINANCE
59	WP(C)/3408/2023 B/O	MALA BORO Versus THE STATE OF ASSAM AND 6 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
HEARING				
60	WP(C)/3088/2020 B/O	FAIZUL ISLAM BHUYAN Versus THE STATE OF ASSAM AND 8 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	GA, ASSAM MR B GOGOI MS. M.D. BORA, SC, W M D (R2-R7) SC, FINANCE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 04/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MD. A J ATIA	22-02-2024	To	15-03-2024
6)	MR. B BARMAN	22-02-2024	To	22-03-2024
7)	MR. B BARMAN	02-04-2024	To	02-04-2024
8)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
9)	MR D K MISHRA	28-02-2024	To	07-03-2024
10)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
11)	MR. J P SHARMA	27-02-2024	To	04-03-2024
12)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
13)	S BORGHAIN	27-02-2024	To	04-03-2024
14)	J SHARMA	03-03-2024	To	07-03-2024
15)	MR. A DHAR	04-03-2024	To	06-03-2024
16)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
17)	MR M Z AHMED	03-03-2024	To	08-03-2024
18)	MS B DUTTA	03-03-2024	To	08-03-2024
19)	MR. A M DUTTA	03-03-2024	To	08-03-2024
20)	MR. N SHARMA	04-03-2024	To	04-03-2024
21)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024



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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM**2:00 PM to 4:15 PM****[For Monday,4th March 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE ROBIN PHUKAN****COURT NO: 15****[CRIMINAL BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
1 Crl.Pet./1045/2022 (AT 10:15 AM)	DULANTA JYOTI KAKATI Versus THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	MS. A BEGUM (r-2,3) PP, ASSAM
2 Crl.A./105/2023 (AT 10:15 AM)	KARAN TAMANG Versus THE STATE OF ASSAM AND ANR.	MR. S RAHMAN MR A N IQBAL	MR UJJAL CHOUDHURY PP, ASSAM
DELIVERY OF ORDER			
3 Bail Appln./4403/2023 (AT 10:15 AM)	ABU BAKKAR SIDDIQUE @ ABU BAKKER SIDDIQUE Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR A H AHMED	PP, ASSAM
4 Bail Appln./231/2024 (AT 10:15 AM)	RAMVIJOY KUMAR Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY MS M AHMED	PP, ASSAM
5 Bail Appln./377/2024 (AT 10:15 AM)	ABDUL GAFFAR @ ASHOBA Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM I AMIN	PP, ASSAM
6 AB/390/2024 (AT 10:15 AM)	REKIBUR ZAMAN Versus THE STATE OF ASSAM	MR. A K AZAD	PP, ASSAM
WITHDRAWAL			
7 Bail Appln./71/2024 WITH CASE RECORD(SCANNED COPY), B/O	ASHADUL ISLAM Versus THE STATE OF ASSAM	MR P SHARMAH MR R CHETRY	PP, ASSAM
MOTION (BA)			
8 Bail Appln./596/2024	HAYTON KHATUN @ HAITON KHATUN Versus THE STATE OF ASSAM AND ANR.	MR Z HUSSAIN MR. RASHIDUL ISLAM MR A K DAS	PP, ASSAM
9 Bail Appln./604/2024	WASIR AHMED Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	PP, ASSAM
10 Bail Appln./608/2024	SOHAN SARKI Versus THE STATE OF ASSAM AND ANR.	MR A DASGUPTA MR J K SHARMA	PP, ASSAM

11	Bail Appln./612/2024	RAHMAT ALI @ RAHAM ALI, Versus THE STATE OF ASSAM	MD. I HUSSAIN H M S ELAHI	PP, ASSAM
12	Bail Appln./614/2024	SUKANYA BORA Versus THE STATE OF ASSAM	MR. S D PURKAYASTHA MR. A DEKA	PP, ASSAM
13	Bail Appln./619/2024	RAJAT SINGH Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	PP, ASSAM
14	Bail Appln./620/2024	SABEN DAS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. J ALI MD R ISLAM MD IMRAN	PP, ASSAM
15	Bail Appln./621/2024	ROMESH ALI @ MD. ROMESH ALI Versus THE STATE OF ASSAM	MR M Z SHAH	PP, ASSAM
16	Bail Appln./629/2024	PUTUL ALI AND ANR Versus THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	PP, ASSAM
MOTION				
17	AB/518/2024 B/O	ABUL FAJAL BARBHUIYA Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	PP, ASSAM
18	AB/535/2024	ABDUR REZZAK SHEIKH Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
ADMISSION				
19	Crl.Rev.P./154/2019 FIXED	PALLAVI JAIN @ SOGANI Versus SUMIT SOGANI AND 2 ORS.	MR. O P BHATI MR. T C DAS MR. P SARMA MR. M K GOGOI	S CHANDA MR. S CHAMARIA MR. S CHAMARIA MR. M ALI MR. M ALI MR A N SARMAH MR A N SARMAH
20	Crl.Pet./537/2023 CRL.PET. 1003/2022(D/O), WITH LCR 2 FILES(SCANNED COPY), FIXED	TARUN NANDY AND ANR Versus THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	MR A TEWARI (R-2) MS G DUGAR (R-2) MS. C DUTTA (R-2) MS. K HAZARIKA MS. D SHARMA (R-2) MS. M BAISHYA (R-2) PP, ASSAM
BAIL HEARING (BA)				
21	Bail Appln./121/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SIIVICHO JOHN THRO AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR R AKHTAR	PP, ASSAM
22	Bail Appln./338/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SAHIL SHARMA AND ANR Versus UNION OF INDIA	MR. D K BAIDYA MR. M S HUSSAIN	SC, CUSTOMS
23	Bail Appln./343/2024 WITH CASE RECORD AND CASE DIARY(SCANNED COPY), FIXED	GAUTAM SAHA AND ANR. Versus THE STATE OF ASSAM	MR. D K BAIDYA MR. M S HUSSAIN	
24	Bail Appln./362/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NASIM AKHTAR @ NASIM AKTAR Versus THE STATE OF ASSAM AND ANR.	MR. N K MURRY MS P TOKBIPI S DEB MS S.DAS	PP, ASSAM
25	Bail Appln./445/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD. SABBIR AHMED @ SABIR AHMED Versus THE STATE OF ASSAM	MR. N K MURRY OTOLI KITS MS. A Y SUMI MS P TOKBIPI S DEB MS S.DAS	PP, ASSAM
26	Bail Appln./495/2024 FIXED	SHAHAB UDDIN AHMED Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED S W HUSSAIN	PP, ASSAM

27	Bail Appln./549/2024 FIXED	DEBEN ENGTI Versus THE STATE OF ASSAM	MR. B K DAS MR H P GUWALA H P NEOG	PP, ASSAM
28	Bail Appln./551/2024 FIXED	HIKMAT ALI Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
BAIL HEARING				
29	AB/2029/2023 FIXED	MD. EYASIN ALI Versus THE STATE OF ASSAM	MR. N SARKAR MS. S K NARGIS MS. A MESEN MS S BEGUM	PP, ASSAM
30	AB/3262/2023 WITH CASE RECORD(SCANNED COPY), FIXED	SANTOSH KR MAHATO Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
31	AB/4020/2023 FIXED	BENI MADHAV BORUAH AND ANR Versus THE STATE OF ASSAM	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	PP, ASSAM
32	AB/4097/2023 FIXED	ENTAZ ALI Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
33	AB/4183/2023 FIXED	KUNTALA BASUMATARY @ KUNTALA BRAHMA Versus THE STATE OF ASSAM	MR. K K HANDIQUE MS M BORA	PP, ASSAM
34	AB/50/2024 WITH OFFICE NOTE, FIXED	MINHAJUR RAHMAN @ MINHAJUL HOQUE Versus THE STATE OF ASSAM AND ANR	G UDDIN MR A K AZAD	MR. A T SARKAR (r2) MR H AHMED (r2) PP, ASSAM
35	AB/219/2024 WITH OFFICE NOTE, FIXED	SOFIQL ISLAM @ ALOM Versus THE STATE OF ASSAM AND ANR	MR P K DAS MR. M BARUAH	PP, ASSAM
36	AB/322/2024 FIXED	AMZAD HUSSAIN Versus THE STATE OF ASSAM	M PATHAK MS. A BARMAN	PP, ASSAM
37	AB/368/2024	MARJINA KHATUN @ MILON BEGUM AND 3 ORS. Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MR N ZAMAN	PP, ASSAM
38	AB/386/2024 WITH CASE RECORD(SCANNED COPY), FIXED	JAFAR ALI SK. Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MS J AKTAR	MR. A RAHMAN (r-2) PP, ASSAM
39	AB/393/2024 FIXED	RINKY AHMED Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH MR. M ALOM	PP, ASSAM
40	AB/397/2024 FIXED	MUSTAFA KAMAL Versus THE STATE OF ASSAM	MR. A SARMA MR. K KALITA MR. LENTSO	PP, ASSAM
41	AB/404/2024 WITH OFFICE NOTE, FIXED	AMINUL ISLAM @ AMINUL SK. Versus THE STATE OF ASSAM AND ANR.	MS. A HUSSAIN MR R ISLAM	PP, ASSAM
42	AB/440/2024 FIXED	KRISHNA DAGA Versus THE STATE OF ASSAM	MS. B S GOYAL MR. N ALAM MR N J DAS MR. A J HAZARIKA MS. N RAJMEDHI MR K JAIN MS. P N SUMI MR A K SHARMA	PP, ASSAM
43	AB/450/2024 WITH OFFICE NOTE, FIXED	JAHIRUL ISLAM @ JOHIRUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. M U MONDAL MS. N NASRIN MR A ALIM SK A A AHMED MR. A W MONDAL	PP, ASSAM
44	AB/462/2024 FIXED	JITU SAHARIA Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM

45	AB/464/2024 FIXED	YAJUL HOQUE ALIAS EAJUL HOQUE AND ANOTHER Versus THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
46	AB/466/2024 FIXED	ALI HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. U NANDA MS. R DEVI MS. S. CHANDA	PP, ASSAM
47	AB/474/2024 FIXED	PRONOJIT DAS Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
48	AB/480/2024 FIXED	MANJUR RASID AHMED Versus THE STATE OF ASSAM	MR. J ABBAS MR M HANDIQUE	MD I HUSSAIN AL AMEEN PP, ASSAM
49	AB/484/2024 FIXED	FAKAR UDDIN ALI AHMED Versus THE STATE OF ASSAM	MR. Z HAMMAD MISS R A CHOUDHURY	PP, ASSAM
50	AB/493/2024 FIXED	KHAIRUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. T J MAHANTA MD H R AHMED MR A MALEK	PP, ASSAM
51	AB/500/2024 FIXED	DEBAASHIS BANERJEE @ DEBASHISH PAL @ DEBASHIS PAL Versus THE STATE OF ASSAM	MR S KHOUND MR. K MOHAMMED	PP, ASSAM

ORDERS

52	Crl.Pet./376/2021 WITH LCR 1 FILE(SCANNED COPY), FIXED	SIBANI CHANDA Versus DIPTADEEP CHAKRABORTY	MR. P K DEKA MRS. S ROY MS P SHILL	
53	Crl.Pet./144/2023 FIXED	PINKU SATNAMI AND 2 ORS. Versus STATE OF ASSAM AND ANR.	MR. B K DAS MR H P GUWALA H P NEOG	MR. A BORO (R-2) PP, ASSAM
54	Crl.A./239/2023 Q Y 8 M 19 D :WITH OFFICE NOTE, LCR 5 FILES, FIXED	ASKAR ALI TALUKDAR Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
	WITH I.A.(Crl.)/588/2023 in Crl.A./239/2023	ASKAR ALI TALUKDAR Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
55	Crl.Pet./144/2024 FIXED	SHAMIM AHMED @ SAMIM HUIJUR Versus THE STATE OF ASSAM	MD. A J ATIA MS J MARIYAM MS A H ATIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MD. A J ATIA	22-02-2024	To	15-03-2024
6)	MR. B BARMAN	22-02-2024	To	22-03-2024
7)	MR. B BARMAN	02-04-2024	To	02-04-2024
8)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
9)	MR D K MISHRA	28-02-2024	To	07-03-2024
10)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
11)	MR. J P SHARMA	27-02-2024	To	04-03-2024
12)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
13)	S BORGHAIN	27-02-2024	To	04-03-2024
14)	J SHARMA	03-03-2024	To	07-03-2024

15)	MR. A DHAR	04-03-2024	To	06-03-2024
16)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
17)	MR M Z AHMED	03-03-2024	To	08-03-2024
18)	MS B DUTTA	03-03-2024	To	08-03-2024
19)	MR. A M DUTTA	03-03-2024	To	08-03-2024
20)	MR. N SHARMA	04-03-2024	To	04-03-2024
21)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday,4th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/5324/2023 FIXED	MASUDA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR H R A CHOUDHURY MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, NHAI MRS. R DEVI DY.S.G.I. SC, NHIDC SC. REVENUE
2 WP(C)/7312/2023 FIXED	MALABIKA SARMA Versus THE UNION OF INDIA AND 6 ORS	MR. R SARMAH MS. M PAUL	MRS. R DEVI DY.S.G.I.
3 Arb.P./5/2024	KANTI DAS Versus KISHAN AGENCIES PRIVATE LIMITED AND ANR	MR U DAS	
4 Arb.P./6/2024	DANIEL KRO Versus M/S KANCHITA SERVICE STATION AND 6 ORS.	MR. M SARMA B J BAROOAH MR. R GOSWAMI MR JITRA DEKA	
5 Arb.P./7/2024	M/S KAMRUP DEVELOPERS PVT. LTD., Versus RAJIV VENKATPATHI GOWDA	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	
6 Cont.Cas(C)/107/2024	NURTAZUL HOQUE Versus MAHENDRA KUMAR YADAV AND ANR	MR. P J SAIKIA, SR. ADV MR. M I HUSSAIN N. UDDIN SK ABDULLAH	
7 Cont.Cas(C)/113/2024	NIDHENDU NATH AND ANR Versus MANSUR AHMED MAZUMDER	MS. L WAJEEDA MR. T K DEY	
8 Cont.Cas(C)/114/2024	ABDUL HAMID SARKAR Versus KHANINDRA CHOUDHURY	K ZAMAN	
9 Cont.Cas(C)/117/2024	DILIP KUMAR SINGHANIA Versus ARUN GIGNESH	MR D K DAS MR. R K AGARWALA MR H BETALA	
10 WP(C)/694/2024 FIXED	GOLAP HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MR. P K ROYCHOUDHURY MR REZABUL HOQUE	GA, ASSAM MS N BORDOLOI (SC, REVENUE DEPT.)
11 WP(C)/844/2024 FIXED	NOOR NAHAR JIYA AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. B RAHMAN	SC, P AND R.D. GA, ASSAM

12	WITH WP(C)/762/2024	JOYNAB BIBI AND 17 ORS. Versus THE UNION OF INDIA AND 9 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK	SC, P AND R.D. GA, ASSAM DY.S.G.I.
13	WP(C)/884/2024 FIXED	SANJIB CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR D BARMAN MR A I TALUKDAR	GA, ASSAM SC, REVENUE
14	WP(C)/924/2024 FIXED	BHAGYASHREE SHARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. T DEURI MS N MAHANTA MS A DAS MS. L WANGSA MR H GUPTA	GA, ASSAM
15	WP(C)/1076/2024 B/O	UNION OF INDIA AND 2 ORS Versus M/S GSR VENTURES PRIVATE LIMITED		
16	WP(C)/1129/2024	SIKANDAR ALI AND 2 ORS. Versus THE STATE OF ASSAM AND 9 ORS	MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, P AND R.D. GA, ASSAM DY.S.G.I. SC, PWD
17	WP(C)/1161/2024 B/O	SHAMSUL HOQUE AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	SC, P AND R.D. GA, ASSAM SC, ASEC
18	WP(C)/1175/2024	HALAKURA POPULAR SENIOR SECONDARY SCHOOL AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M DAS	GA, ASSAM SC, EXCISE DEPTT.
19	WP(C)/1202/2024	MANOBENDRO CHAKRABORTY Versus THE UNION OF INDIA AND 2 ORS	MS. M BHATTACHARJEE MS M BHARATI MS. P DASGUPTA	SC, GST DY.S.G.I.
20	WP(C)/1205/2024	DIGANTA BORA Versus THE STATE OF ASSAM AND 4 ORS	MS. D J BORAH MR. B CHETRI	GA, ASSAM SC, REVENUE SC, FINANCE
21	WP(C)/1216/2024	SUCHEN PACHANI @ SUCHEN PACHONI Versus THE STATE OF ASSAM AND 4 ORS	MR. B PHUKAN MR N M HAZARIKA	SC, HEALTH
22	WP(C)/1223/2024	KHAGENDRA NATH TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR. P K DEKA MD. S ALOM MR. P DAIMARY MR S J SHAMIM	GA, ASSAM SC, U D D SC, REVENUE SC, G M D A
23	WP(C)/1232/2024 B/O	HASINA BEGUM AND 2 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	SC, P AND R.D. GA, ASSAM DY.S.G.I. SC, ASEC
24	WP(C)/1233/2024	LAKSHYA BORA Versus THE STATE OF ASSAM AND 4 ORS	MS. D J BORAH MR. B CHETRI	GA, ASSAM SC, REVENUE SC, FINANCE
25	WP(C)/1235/2024	SAFILE DAS AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MS J AKTAR	GA, ASSAM SC, BTC SC, REVENUE
26	WP(C)/1243/2024	ABDUL BADSHA MALLIK @ ABDUL BADSHA Versus THE STATE OF ASSAM AND 4 ORS	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM SC, REVENUE SC, FINANCE
27	WP(C)/1245/2024	SWAGATAM BORHAJOWAL Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR R SENSUA MR H P NEPAL R A LAHKAR	SC, EXCISE DEPTT.
28	WP(C)/1246/2024	PRASANTA GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR R SENSUA MR H P NEPAL R A LAHKAR	SC, EXCISE DEPTT.

29	WP(C)/1247/2024	KISHORE ROY Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM
30	WP(C)/1248/2024	SMTI. KANMAI DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A NARZARI MS. S T BOKTH	GA, ASSAM SC, REVENUE
31	WP(C)/1263/2024	MD ISMAIL HUSSAIN AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	GA, ASSAM SC, REVENUE
32	WP(C)/1272/2024	UJJAL BHATTACHARJEE AND 12 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR H I CHOUDHURY MR. S K TALUKDAR G UDDIN P ADHIKARI MR REZABUL HOQUE	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
33	WP(C)/1273/2024	SANDIPAN CHOUDHURY @ SUNNY AND ANR Versus THE STATE OF ASSAM AND 5 ORS ADMISSION	MR K P PATHAK MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	GA, ASSAM
34	WP(C)/3801/2022 FIXED	CHANDRA KANTA KALITA AND ANR Versus THE RESERVE BANK OF INDIA AND 5 ORS	MRS. R DEVI MR H GUPTA MR. A R TAHBILDAR MS. R M SARMAH	GA, ASSAM MR AJIT DAS MR. S Ali (r-4,5) MR. P HAZARIKA (r-1 to 3) MR K DAS (r-4,5) MR. H S BORAH (r-1 to 3) K BARMAN (r-1 to 3)
35	WP(C)/5812/2022 FIXED WITH I.A.(Civil)/295/2024 in WP(C)/5812/2022	MOJASING TIMUNG AND 11 ORS Versus THE STATE OF ASSAM AND 11 ORS MOJASING TIMUNG AND 11 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN M. GLORY P. NATH Q. KIBA	SC, K A A C, NHAI SC, REVENUE SC, FOREST SC, NHAI SC, K A A C SC, FOREST SC, REVENUE
36	WITH WP(C)/768/2023	MOJASING TIMUNG AND 11 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MR F KHAN RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	SC, NHAI SC, REVENUE SC, K A A C
37	WP(C)/5822/2022 FIXED	AKKAS ALI AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR. M A I HUSSAIN MS N J DAS MRS. S ISLAM	SC, CO OP GA, ASSAM MR N A MAZARBHUIYA (r-6)
38	WP(C)/6071/2022 FIXED	WELSON INGTI AND 20 ORS. Versus THE UNION OF INDIA AND 12 ORS.	MR B P BORAH MR P J DUTTA MISS. J GOGOI	MR. N GOSWAMI, GA, ASSAM (R-4 & 8) MR. R BORO, SC, NHAI (R-2 & 7) MR. K GOGOI, LEARNED CGC (R-1) MR. R K TALUKDAR (r-3) MR. R K TALUKDAR, SC, NHIDCL (R-3 & 10) ASSTT.S.G.I. SC, FOREST MR. J CHUTIA, SC, K A A C (R-5,6,9,11,12,13)

39	WITH WP(C)/423/2022	HEMARI RONGPI AND 32 ORS Versus THE UNION OF INDIA AND 12 ORS	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA	GA, ASSAM MR. C BARUAH, SC, NHAI (R-2,7) MR. K GOGOI, CGC AS WELL AS ADDL. SR. GA, ASSAM (R-1,4,8) MR. R K TALUKDAR, SC, NHIDC (R- 3,10) ASSTT.S.G.I. SC FOREST DEPARTMENT, SC, K A A C (R-5,6,9,11-13)
40	WP(C)/639/2023	MD IDRISH ALI Versus PUNJAB NATIONAL BANK AND 4 ORS	MR. M U MONDAL MS. N NASRIN MR J I MONDAL MR J ISLAM	MR. A GANGULY SC, PNB
41	WP(C)/1239/2023	AMRIT KUMAR BURAGOHAIN Versus THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MR B CHOUDHURY MS D MAHANTA	GA, ASSAM
42	WP(C)/2021/2023	JOYNAL ABEDIN Versus THE STATE OF ASSAM AND 2 ORS	MR. S RANA	GA, ASSAM SC, FINANCE
43	WP(C)/2359/2023 CAVT. NO.03932/023, WITH CAVT. 393/2023 (D/O)	MANJU BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR A C SARMAH MR G BHARADWAJ MR B DEORI MR N BRAHMA	MR. K N CHOUDHURY GA, ASSAM MR. M AHMED FOR CAVEATOR SC, ASEC
44	WP(C)/2620/2023 FIXED	MARJIT BASUMATARY Versus THE UNION OF INDIA AND 4 ORS	MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA	SC, GST DY.S.G.I.
45	WP(C)/4542/2023 FIXED	MD SAMSUDDIN AHMED Versus THE UNION OF INDIA AND 5 ORS	MS. M BHATTACHARJEE MS. P DASGUPTA	SC, GST DY.S.G.I. SC, OIL
46	WP(C)/6826/2023 FIXED	M/S HINDUSTAN CONSTRUCTION COMPANY LIMITED Versus UNION OF INDIA AND 4 ORS	MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA	SC, FINANCE AND TAXATION DY.S.G.I. SC, TAXES SC, FINANCE DEPTT.

ORDERS

47	WP(C)/5214/2022 FIXED	DYNA ROOF PRIVATE LTD. Versus KAMAL KUMAR HARLALKA	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS MR M SAHEWALLA (R-2) MR. RANGON CHOUDHURY MS N MAHANTA N GAUTAM MS T J SAHEWALLA (R-2) SC, PNB
48	WP(C)/461/2024 FIXED	MOTAHER ALI PRODHANI AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	DR. B AHMED MR. A K AZAD MR M HUSSAIN	SC, CO OP

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LEAVE NOTE OF ADVOCATES FOR 04/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MD. A J ATIA	22-02-2024	To	15-03-2024
6)	MR. B BARMAN	22-02-2024	To	22-03-2024
7)	MR. B BARMAN	02-04-2024	To	02-04-2024
8)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024

9)	MR D K MISHRA	28-02-2024	To	07-03-2024
10)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
11)	MR. J P SHARMA	27-02-2024	To	04-03-2024
12)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
13)	S BORGOHAIN	27-02-2024	To	04-03-2024
14)	J SHARMA	03-03-2024	To	07-03-2024
15)	MR. A DHAR	04-03-2024	To	06-03-2024
16)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
17)	MR M Z AHMED	03-03-2024	To	08-03-2024
18)	MS B DUTTA	03-03-2024	To	08-03-2024
19)	MR. A M DUTTA	03-03-2024	To	08-03-2024
20)	MR. N SHARMA	04-03-2024	To	04-03-2024
21)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday,4th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP/56/2023 CAVT. NO.03822/023,	DHIRAJ CHOUDHURY AND 8 ORS Versus MD. ABDUL SAMAD AKAND AND 20 ORS	MR. N N JHA MR. M UDDIN MS M SAHOO	MR. A R SIKDAR (R-1 , 3 TO 5 AND 7 TO 11) MR M AHMED (FOR CAVEATOR) MR. A HUSSAIN (FOR CAVEATOR) A. K. KANU (FOR CAVEATOR)
	WITH I.A.(Civil)/1527/2023 in CRP/56/2023	DHIRAJ CHOUDHURY AND 8 ORS Versus MD. ABDUL SAMAD AKAND AND 10 ORS	MR. N N JHA MR. M UDDIN MS M SAHOO	MR M AHMED (FOR CAVEATOR) MR. A HUSSAIN (FOR CAVEATOR) A. K. KANU (FOR CAVEATOR)
2	Tr.P.(C)/21/2024	SUCHITRA BAUL Versus SAMAR KANTI BAUL	MR. K A MAZUMDER MR E AHMED MR A HAI	
3	Tr.P.(C)/22/2024	SAGARIKA PAUL Versus RUPAK SARKAR	MR. N K KALITA MR D DEKA	
ADMISSION				
4	WP(C)/2235/2017 PART- HEARD, FIXED	ANJALI DUTTA and ANR. Versus THE STATE OF ASSAM and 8 ORS.	MR.K K PARASAR MR.B CHETRI MS.N UPADHYAY	MR.B K MAHAJAN(R-8) MR. T J MAHANTA MR.N HOQUE(R-8) GA, ASSAM MR. P P DUTTA MR.N MAHAJANR-8 MR.R ALI(R-8) MR. A BORUA MS N BORDOLOI, SC, REVENUE DEPTT.
5	CRP(IO)/180/2022 FIXED	M/S. LAKSHMI AGENCY AND ANR. Versus SAHEB SINGH AND SONS PROPERTIES	MR. A K GUPTA MR. R S MISHRA	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MS K BHATTACHARYYA
6	CRP(IO)/221/2022	MD. RIAJUDDIN AHMED @ MD. RIYAJUDDIN AHMED Versus MD. ABDUS SWMI AHMED	MS S S ZIA	

7	CRP/33/2023	MAHANANDA DEKA Versus ON THE DEATH OF KALYAN RAJBONGSHI, J DAS HIS LEGAL HEIRS	MS. B CHOUDHURY MR. P. CHOUDHURY	MR D GOSWAMI (R-1.1,1.2,1.3,1.4) MR K BARMAN (R-1.1,1.2,1.3,1.4) MR R D GOSWAMI MR S AFRIDI (R-1.1,1.2,1.3,1.4)
8	CRP(IO)/41/2023 FIXED	M/S GABHARU ENTERPRISE AND 2 ORS Versus THE RECOVERY OFFICER AND 2 ORS	MR. D DAS SR. ADV MR. I DAS MS S SHARMA	MR. S DUTTA (R-2,3) MR. B SHARMA (R- 2,3) MR. H DAS (R- 2,3)
9	RFA/56/2023	THE STATE OF ASSAM AND 3 ORS. Versus M/S M.K AGARWALA	MR. D NATH	MR G KHANDELIA FOR CAVEATOR
10	CRP(IO)/166/2023 FIXED	KANIKA RABHA KALITA Versus NINDESWARI RABHA	MR. P HAZARIKA MR. T R SARMA MR. A K ROY	MR H DAS D BARUAH
11	FAO/15/2024	MONISHA BORAH PHUKAN @ MONISHA BORAH Versus CHINMOY PHUKAN	MR. P P DAS	
12	FAO/16/2024 B/O	DIPTI MEDHI AND 2 ORS Versus BHAGEN MEDHI AND 21 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
	WITH I.A.(Civil)/668/2024 in FAO/16/2024	DIPTI MEDHI AND 2 ORS Versus BHAGEN MEDHI AND 21 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
13	FAO/17/2024 B/O	AMAR BARUAH Versus DIPAK KUMAR DEKA AND ANR	MR. M C DAS MR. S P CHOUDHURY	
	WITH I.A.(Civil)/670/2024 in FAO/17/2024	AMAR BARUAH Versus DIPAK KUMAR DEKA AND ANR	MR. M C DAS MR. S P CHOUDHURY	
14	FAO/18/2024	MONDIRA SARMAH Versus SUMALA SAIKIA AND 2 ORS	MR R SENSUA M. A. OASIS G KAUSHIK R A LAHKAR	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
15	RSA/8/2024	ON THE DEATH OF SOLE APPELLANT (ABONI NATH SARMAH), HIS LEGAL HEIRS Versus SRI PORITOSH BHARADWAJ AND 2 ORS	MR. B K BHATTACHARJEE DR. R SARMAH MS P SAHA MR. U B SARMA MRS. G SARMA	MS. P BHATTACHARYA MR. A BORUA
16	RSA/39/2024	CHANDRA BISWAS AND 3 ORS Versus NARAYAN CH. BISWAS AND 3 ORS	MR. P S DEKA MR. B K BHAGAWATI MS. A CHAKRABARTY MR B S DEKA	
	WITH I.A.(Civil)/633/2024 in RSA/39/2024	CHANDRA BISWAS AND 3 ORS Versus NARAYAN CH BISWAS AND 3 ORS	MR. P S DEKA MR. B K BHAGAWATI MS. A CHAKRABARTY MR B S DEKA	
<u>ORDERS</u>				
17	RSA/79/2010 WITH LCR	SWAPAN KUMAR ACHARJEE and ANR. Versus DINANATH MAHATO and ORS.	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MR.C BARUAH MR.T BARUAH
18	RSA/300/2010	RAMESH ROY and 2G ORS Versus RAGHUNATH GOWALA and 3 ORS	MR.A M MAZUMDAR MR.F K R AHMED MR.M K HUSSAIN MR.A CHOUDHURY	MR.S P CHOUDHURY(R-1(a),1(b),1(c))
19	RSA/41/2012 WITH LCR	REKHA RANI CHANDA AND 6 ORS Versus PRATUL CHANDA AND ORS	MR.G UDDIN MRM J QUADIR MR.S B LASKAR MR.S Y AHMED	

	<p>WITH MC/736/2012 in RSA/41/2012</p>	<p>REKHA RANI CHANDA AND 6 ORS Versus PRATUL CHANDA AND ORS</p>	<p>MR.G UDDIN MRM J QUADIR MR.S B LASKAR MR.S Y AHMED</p>	
20	<p>Arb.P./35/2016</p>	<p>ON THE DEATH OF PABITRA JIBAN BARUAH HIS LEGAL HEIR- SRI SAMADEET BARUAH Versus M/S. SIZZLER RETAIL and LEISURE'S PVT. LTD. and 2 ORS.</p>	<p>MR.R HAZARIKA MR.J ROY MR.C CHAKRABORTY MS.S KAKATI</p>	
	<p>WITH I.A.(Civil)/2791/2023 in Arb.P./35/2016</p>	<p>ON THE DEATH OF PABITRA JIBAN BARUAH HIS LEGAL HEIR- SRI SAMADEET BARUAH Versus M/S. SIZZLER RETAIL and LEISURES PVT. LTD. and 2 ORS.</p>	<p>MR.R HAZARIKA MR. J ROY MR. J ROY MR.C CHAKRABORTY</p>	
21	<p>MACApp./968/2018 WITH LCR</p>	<p>NEW INDIA ASSURANCE COMPANY LTD Versus SMTI POMI SAIKIA PATOR AND 5 ORS</p>	<p>MR. K K BHATRA MR. R K BHATRA MR. D BHUYAN MR. A SAIKIA MS RIMPI DUTTA MR. A LAHKAR</p>	<p>MR. A R AGARWALA MS. S K NARGIS (R-1 TO 3) MS. S K NARGIS (R-1 TO 3) MS. S K NARGIS (R-1 TO 3) MS. SUDAKSHINA K. MS. C MOZUMDAR(R-6) MR. S P SHARMA(R-6) MS S CHOUDHURY</p>
	<p>WITH I.A.(Civil)/4002/2018 in MACApp./968/2018</p>	<p>NEW INDIA ASSURANCE COMPANY LTD Versus SMTI POMI SAIKIA PATOR AND 5 ORS</p>	<p>MR. K K BHATRA MR. R K BHATRA MR. D BHUYAN MR. A SAIKIA MS RIMPI DUTTA MR. A LAHKAR</p>	
	<p>WITH I.A.(Civil)/4003/2018 in MACApp./968/2018</p>	<p>NEW INDIA ASSURANCE COMPANY LTD Versus SMTI POMI SAIKIA PATOR AND 5 ORS</p>	<p>MR. K K BHATRA MR. R K BHATRA MR. D BHUYAN MR. A SAIKIA MS RIMPI DUTTA MR. A LAHKAR</p>	
	<p>WITH I.A.(Civil)/3868/2019 in MACApp./968/2018</p>	<p>SMTI POMI SAIKIA PATOR AND 4 ORS. Versus NEW INDIA ASSURANCE COMPANY LTD.</p>	<p>MS. S K NARGIS</p>	<p>MR. K K BHATRA MR. R K BHATRA MR. D BHUYAN</p>
	<p>WITH I.A.(Civil)/4101/2019 in MACApp./968/2018</p>	<p>NEW INDIA ASSURANCE COMPANY LTD Versus SMTI POMI SAIKIA PATOR AND 5 ORS</p>	<p>MR. R K BHATRA MR. A SAIKIA MR D BHUYAN</p>	<p>MS. S K NARGIS</p>
	<p>WITH I.A.(Civil)/3641/2022 in MACApp./968/2018</p>	<p>POMI SAIKIA PATOR AND 4 ORS. Versus THE NEW INDIA ASSURANCE CO. LTD. AND ANR.</p>	<p>MS. S K NARGIS MS. SUDAKSHINA K. MS. A MESEN</p>	
22	<p>RSA/159/2022 WITH LCR, FIXED</p>	<p>ASMOT PARAMANIK @ ASMAT ALI PARAMANIK Versus ABDUL BATEN AND ORS.</p>	<p>MR. M A SHEIKH MR M H CHOUDHURY MS A BEGUM MS F INTAZ</p>	<p>MR. M U MAHMUD (r-1) MR S H MAHMUD (r-1)</p>
	<p>WITH I.A.(Civil)/3317/2022 in RSA/159/2022</p>	<p>ASMOT PARAMANIK @ ASMAT ALI PARAMANIK Versus ABDUL BATEN AND ORS.</p>	<p>MR. M A SHEIKH MR M H CHOUDHURY MS A BEGUM MS F INTAZ</p>	
	<p>WITH I.A.(Civil)/3835/2022 in RSA/159/2022</p>	<p>ASMOT PARAMANIK @ ASMAT ALI PARAMANIK Versus ABDUL BATEN AND ORS.</p>	<p>MR. M A SHEIKH MR M H CHOUDHURY MS A BEGUM MS F INTAZ</p>	

	WITH I.A.(Civil)/599/2024 in RSA/159/2022	ASMOT PARAMANIK @ ASMAT ALI PARAMANIK Versus ABDUL BATEN AND ORS.	MR. M A SHEIKH MR M H CHOUDHURY MS A BEGUM MS F INTAZ	
	WITH I.A.(Civil)/601/2024 in RSA/159/2022	ASMOT PARAMANIK @ ASMAT ALI PARAMANIK Versus ABDUL BATEN AND ORS.	MR. M A SHEIKH MR M H CHOUDHURY MS A BEGUM MS F INTAZ	MR. M U MAHMUD
23	I.A.(Civil)/2362/2022 in CRP(IO)/244/2019 (D/O) in CRP(IO)/244/2019	BHRAMAR KUMAR MAHANTA Versus SRI P.K.CHOWDHURY, IAS (RETD) AND 4 ORS.	MR. B D DEKA MR. P MAHANTA MR. R B GOHAIN MR A BHATRA	MR. U C RABHA MR. T DEURI (R-1,2,3) MRS. R S DEURI (R-1,2,3) MR. S M SARMA MS. D SONOWAL (R-1,2,3) MR D S DEKA (R-1,2,3) MS A DAS (R-1,2,3)
24	WITH Review.Pet./7815/2021 (Filing Number)	SHRI P.K CHOWDHARY, IAS AND 2 ORS. Versus SRI PRASANTA KUMAR BARUAH AND ANR. A	MR. U C RABHA	
	WITH I.A.(Civil)/1706/2021	P. K CHOWDHARY, IAS (RETD.) AND 2 ORS. Versus PRASANTA KUMAR BARUAH AND ANR.	MR. U C RABHA MR S MATAK	MR. A BISWAS MR R KALITA MS S AHOM
	WITH I.A.(Civil)/2363/2022	BHRAMAR KUMAR MAHANTA Versus SRI P.K.CHOWDHURY, IAS (RETD) AND 4 ORS.	MR. B D DEKA MR. P MAHANTA MR. R B GOHAIN MR A BHATRA	
25	I.A.(Civil)/79/2023 WITH LCR in RFA/6/2017	SRI PRADIP KUMAR GUPTA Versus ON THE DEATH OF SRI MANTU BARUAH HIS LEGAL HEIR JAYANTI BARUAH	MR. S K SANGANERIA	
	WITH RFA/6/2017	SRI PRADIP KUMAR GUPTA Versus SRI MANTU BARUAH	MR.S K SANGANERIA MRG JALAN	MR.M DAS MR.B D DEKA
	WITH I.A.(Civil)/201/2017 in RFA/6/2017	SRI PRADIP KUMAR GUPTA Versus SRI MANTU BARUAH	MR.S K SANGANERIA MRG JALAN	MR.M DAS MR.B D DEKA
	WITH I.A.(Civil)/9/2023 in RFA/6/2017	SRI PRADIP KUMAR GUPTA Versus ON THE DEATH SRI MANTU BARUAH HIS LEGAL HEIRS JAYANTI BARUAH		
26	CRP/183/2023	SURESH RAI AND 4 ORS. Versus RAM JAPU MAHATOO	MR. J KALITA MR. N J GOGOI M.A. BEGUM	
27	I.A.(Civil)/2121/2023 in RSA/7847/2023	TISON TOKBI Versus SALMON RONGPI AND ANR.	MR. J. ALI MR. M. P. SARMA MS. B M CHHETRI	MR P C DEY MR BASAB DEY
	WITH RSA/7847/2023 (Filing Number)	TISON TOKBI Versus SALMON RONGPI AND ANR A	MR. M. P. SARMA	
	WITH I.A.(Civil)/7849/2023 (Filing Number)	TISON TOKBI Versus SALMON RONGPI AND ANR A	MR. M. P. SARMA	
28	I.A.(Civil)/2441/2023 FIXED in RSA/309/2018	DIPALIDUTTA AND ORS Versus SRI SANKAR RANJAN PAUL AND 10 ORS H	MS B DEVI	MR. R K JAIN

	WITH RSA/309/2018	SRI URDHAB DUTTA AND 9 ORS Versus SRI SANKAR RANJAN PAUL AND 10 ORS	MR. G C PHUKAN MS. B DEVI MR N BARUAH	MR. R K JAIN (R1-R3, R5-R9, R11) MR. N PAUL (R1-R3, R5-R9, R11) TULIKA BORAH (R1-R3, R5-R9, R11)
	WITH I.A.(Civil)/4028/2018 in RSA/309/2018	SRI URDHAB DUTTA AND 9 ORS Versus SRI SANKAR RANJAN PAUL AND 10 ORS	MR. G C PHUKAN MS. B DEVI MR N BARUAH	
	WITH I.A.(Civil)/2439/2023 in RSA/309/2018	SRI URDHAB DUTTA AND ORS Versus SRI SANKAR RANJAN PAUL AND 10 ORS	MS B DEVI	MR. R K JAIN
	WITH I.A.(Civil)/3850/2023 in RSA/309/2018	SRI URDHAB DUTTA AND 13 ORS Versus SRI SANKAR RANJAN PAUL AND 12 ORS	MS B DEVI	MR. R K JAIN
	WITH I.A.(Civil)/3851/2023 in RSA/309/2018	SRI URDHAB DUTTA AND 13 ORS Versus SRI SANKAR RANJAN PAUL AND 12 ORS E	MS B DEVI	MR. R K JAIN
29	WITH RSA/306/2018	SRI TAPAN BHOWMIK AND ANR Versus SRI SANKAR RANJAN PAUL AND 10 ORS	MR. G C PHUKAN MR N BARUAH MS. B DEVI	MR. R K JAIN (R1,R3, R5-R9) MR. N PAUL (R1,R3, R5-R9) TULIKA BORAH (R1,R3, R5-R9)
	WITH I.A.(Civil)/4026/2018 in RSA/306/2018	SRI TAPAN BHOWMIK AND ANR Versus SRI SANKAR RANJAN PAUL AND 10 ORS	MR. G C PHUKAN MR N BARUAH MS. B DEVI	
	WITH I.A.(Civil)/543/2020 in RSA/306/2018	TAPAN BHOWMIK AND ANR. Versus SANKAR RANJAN PAUL AND 11 ORS.	MS B DEVI	MR. A K JAIN
	WITH I.A.(Civil)/545/2020 in RSA/306/2018	TAPAN BHOWMIK AND ANR Versus SANKAR RANJAN PAUL AND 11 ORS.	MS B DEVI	MR. A K JAIN
30	I.A.(Civil)/3168/2023 in FAO/6114/2023	M/S YAKSHIT CONSTRUCTION Versus SAMARENDRA DEB AND 5 ORS.	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM	
	WITH FAO/6114/2023 (Filing Number)	M/S YAKSHIT CONSTRUCTION Versus SAMARENDRA DEB AND 5 ORS. H	MR. S N TAMULI	
31	I.A.(Civil)/3199/2023 FIXED in Arb.A./12873/2023	JITU DAS Versus HDFC BANK LTD.	MS S SHARMA	MR. M SHARMA MS. S YASMIN
	WITH Arb.A./12873/2023 (Filing Number)	JITU DAS Versus HDFC BANK LTD A	MR U.SARMAH	
	WITH I.A.(Civil)/12972/2023 (Filing Number)	JITU DAS Versus HDFC BANK LTD A	MR U.SARMAH	
32	I.A.(Civil)/3209/2023 FIXED in RSA/13037/2023	WAHAB ALI AND 4 ORS. Versus TANU MIAH @ TANU ALI AND 3 ORS.	ALHAJJ I UDDIN MR. H ALI B BARMAN	MR. M U MAHMUD (r-1 to 4) MRS. M SAIKIA (r-1 to 4) MR S H MAHMUD (r-1 to 4) MR S ISLAM (r-1 to 4) MR. S. SUR (r-1 to 4)
	WITH RSA/13037/2023 (Filing Number)	WAHAB ALI AND 4 ORS Versus TANU MIAH AND 3 ORS (E)	ALHAJJ I UDDIN	

	WITH I.A.(Civil)/13039/2023 (Filing Number)	WAHAB ALI AND 4 ORS Versus TANU MIAH AND 3 ORS (E)	ALHAJJ I UDDIN	
33	I.A.(Civil)/3825/2023 in WP(C)/5305/2022 (D/O) in WP(C)/5305/2022	MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR P SARMA MR P SARMA	SC, PWD ROAD
34	I.A.(Civil)/3835/2023 WITH LCR in CRP/5/2021 WITH CRP/5/2021	A. K MOTIUL ISLAM AND ANR Versus MSTT. NOOR FATEH AND 3 ORS	MS. R CHOUDHURY MS. B. HAZARIKA	MR. A SARMA MR. T K BHUYAN MR. S K DEKA
		MSTT. NOOR FATEH and 2 ORS Versus ASSAM BOARD OF WAKF, GUWAHATI and 2 ORS.	MR. A SARMA MR. T K BHUYAN MR. S K DEKA MR. J DEKA	MR. H R A CHOUDHURY(R-2 & 3) MS. R CHOUDHURY(R-2 & 3) MR. A GANGULY (SC, Assam Board of WAKF) (R-1) MS. E YASMIN (R-2 & 3)
35	I.A.(Civil)/38/2024 WITH LCR, FIXED in RSA/3/2020 WITH RSA/3/2020 CAVT. NO. 1291/2019 WITH I.A.(Civil)/3077/2023 in RSA/3/2020	MD. RAFIUDDIN AHMED, Versus ON THE DEATH OF MUNINDRA SEN DEKA,	A I AHMED S ALI MR. R BARUAH MR. A IKBAL	MR. S HAZARIKA
		MD. RAFIUDDIN AHMED Versus ON THE DEATH OF MUNINDRA SEN DEKA HIS LEGAL HEIRS	A I AHMED S ALI MR. R BARUAH MR. A IKBAL	MRS. M TALUKDAR MR. S Z RAHMAN MR B KAUSHIK MR. S HAZARIKA
		MD. RAFIUDDIN AHMED, Versus ON THE DEATH OF MUNINDRA SEN DEKA	A I AHMED S ALI MR. R BARUAH MR. A IKBAL	
		MD. RAFIUDDIN AHMED, Versus ON THE DEATH OF MUNINDRA SEN DEKA,	A I AHMED S ALI MR. R BARUAH MR. A IKBAL	MR. S HAZARIKA
36	WITH RSA/2/2020	MD. RAFIUDDIN AHMED Versus ON THE DEATH OF MUNINDRA SEN DEKA HIS LEGAL HEIRS	A I AHMED S ALI MR. R BARUAH MR. A IKBAL	MR. N I KHAN MR. S Z RAHMAN (r-1.1,1.2,1.3) MR B KAUSHIK (r-1.1,1.2,1.3) MR. S HAZARIKA (r-1.1,1.2,1.3)
37	I.A.(Civil)/119/2024 CAVT. NO.12922/023, FIXED in FAO/6/2024 WITH FAO/6/2024 CAVT. NO. 12922/023,	CHIRANJEEB SARMA ROY Versus SUDHA DUGAR	MR. S P CHOUDHURY DR. B. C. BORAH	MR R K MOUR FOR CAVEATOR
		CHIRANJEEB SARMA ROY Versus SUDHA DUGAR	MR. S P CHOUDHURY DR. B. C. BORAH	MR R K MOUR FOR CAVEATOR
38	I.A.(Civil)/136/2024 in WP(C)/2626/2011 (D/O) in WP(C)/2626/2011	UNION OF INDIA AND ORS Versus EX- CONSTABLE, FORCE NO. 89008021 NIRMAL KUMAR SHARMA	MR H GUPTA	MR H BEZBARUA
39	I.A.(Civil)/591/2024 in CRP/2329/2020 WITH CRP/2329/2020 (Filing Number) WITH I.A.(Civil)/2054/2021	PRANITA DEVI, Versus AMRIT BAHADUR CHETRI AND 3 ORS.	MR. S R GOGOI	MR H R A CHOUDHURY (R-1,2) GA, ASSAM
		PRANITA DEVI Versus AMRIT BAHADUR CHETRI AND 3 ORS. (D)		
		PRANITA DEVI Versus AMRIT BAHADUR CHETRI AND 3 ORS.	MS. P R MAHANTA MR. S R GOGOI MR H BARUAH	MR H R A CHOUDHURY (R-1,2) GA, ASSAM MR F U BARBHUIYA (R-1,2) MR J M SULAIMAN (R-1,2) MS S DAS (R-1,2)

	WITH I.A.(Civil)/590/2024	PRANITA DEVI Versus AMRIT BAHADUR CHETRI AND 3 ORS. E	MR. S R GOGOI	MR H R A CHOUDHURY (R-1,2) GA, ASSAM
	WITH I.A.(Civil)/592/2024	PRANITA DEVI Versus AMRIT BAHADUR CHETRI AND 3 ORS. E	MR. S R GOGOI	MR H R A CHOUDHURY (R-1,2)
40	I.A.(Civil)/636/2024 in LA.App./1979/2024	ARUP KR BORO Versus THE STATE OF ASSAM AND ANR.	MR. S A AHMED MR. F A AHMED	GA, ASSAM
	WITH LA.App./1979/2024 (Filing Number)	ARUP KR BORO Versus THE STATE OF ASSAM AND ANR. B	MR. S A AHMED	
41	I.A.(Civil)/639/2024 B/O in RSA/2080/2024	AYNAL HOQUE AND ANR Versus SHAJAHAN ALI AND ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR. A W MONDAL	
	WITH RSA/2080/2024 (Filing Number)	AYNAL HOQUE AND ANR Versus SHAJAHAN ALI AND ORS B	MR. M U MONDAL	
42	I.A.(Civil)/683/2024 in MACApp./2123/2024	ORIENTAL INSURANCE CO. LTD. Versus GOBIN ENGTI AND 2 ORS.	MS. M CHOUDHURY	
	WITH MACApp./2123/2024 (Filing Number)	ORIENTAL INSURANCE CO LTD Versus GOBIN ENGTI AND 2 ORS (A)	MS. M CHOUDHURY	
	WITH I.A.(Civil)/2126/2024 (Filing Number)	ORIENTAL INSURANCE CO LTD Versus GOBIN ENGTI AND 2 ORS (A)	MS. M CHOUDHURY	
43	I.A.(Civil)/685/2024 in MACApp./2617/2024	ORIENTAL INSEURANCE COMPANY LTD. Versus KENSING PHANGCHO AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH MACApp./2617/2024 (Filing Number)	ORIENTAL INSEURANCE COMPANY LTD Versus KENSING PHANGCHO AND 2 ORS B	MS. R D MOZUMDAR	
44	I.A.(Civil)/686/2024 in MACApp./1193/2024	THE ORIENTAL INSURANCE CO. LTD. Versus APARAJITA BRAHMA AND 4 ORS.	MS. M CHOUDHURY MS. M CHOUDHURY	
	WITH MACApp./1193/2024 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD Versus APARAJITA BRAHMA AND 4 ORS F	MS. M CHOUDHURY	
	WITH I.A.(Civil)/1195/2024 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD Versus APARAJITA BRAHMA AND 4 ORS F	MS. M CHOUDHURY	
45	I.A.(Civil)/687/2024 in MFA/2556/2024	ORIENTAL INSURANCE COMPANY LTD. Versus MD. ASHIQUL HAQUE @ ASIKUL HAQUE AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH MFA/2556/2024 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus ASHIQUL HAQUE @ ASIKUL HAQUE AND ANR G	MS. R D MOZUMDAR	
46	I.A.(Civil)/688/2024 in MACApp./14962/2023	NEW INDIA ASSURANCE COMPANY LTD. Versus SANJIT NATH BHOWMIK @ SANJEET NATH BHOMIK AND 2 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	

WITH
[MACApp./14962/2023](#)
(Filing Number)

NEW INDIA ASSURANCE COMPANY LTD MR. R GOSWAMI
Versus
SANJIT NATH BHOWMIK @ SANJEET
NATH BHOMIK AND 2 ORS. F

HEARING

47 [RSA/133/2011](#) ON THE DEATH OF MUSTT. ROKEYA MR. A CHOUDHURY MR. S UKTAR
WITH LCR, FIXED KHATUN HER LEGAL HEIRS MD.FIROZ MR.S RAHMAN MS.J PURKAYASTHA
Versus MR.G BHOWMIK
MRS ROUSHAN ARA AHMED AND ORS

WITH
[I.A.\(Civil\)/610/2024](#)
in RSA/133/2011

ON THE DEATH OF MUSTT. ROKEYA MR. SK UKTAR MR G P BHOWMIK
KHATUN HER LEGAL HEIRS MD.FIROZ
UDDIN SHEIKH AND ORS
Versus
MRS ROUSHAN ARA AHMED

48 [RSA/217/2012](#) PRABHABATI DUTTA AND 2 ORS MR.B C DAS MR.N DHAR
WITH LCR, B/O **Versus** MRD N BHATTACHARYA MR .B MALAKAR
KSHOUNISH RANJAN BHATTACHARJEE MR. T U LASKAR
49 [Arb.A./2/2014](#) THE UNION OF INDIA C.G.C. MR.K N CHOUDHURY
WITH LCR, FIXED **Versus** MR.T ISLAM MR.M MAHANTA
M/S KOOLTECH SYSTEMASSAM MRS. A GAYAN
MR.A DHAR

STAY MATTERS

50 [CRP/234/2016](#) GOJENDRA NATH RAJKHOWA and ANR MR.T J MAHANTA MR.S P CHOUDHURY(R-1)
Versus MR.A BHATTACHARJEE MR.A S DHILLON(R-1)
SMTI. SURA PROVA BORUAH and ANR. MS.M KALITA MR.S BARTHAKUR(R-1)
MS.P BHATTACHARJEE
51 [CRP\(IO\)/190/2023](#) SIRAJ UDDIN MS. R CHOUDHURY MR. S Y AHMED (R-1 to 5)
WITH LCR **Versus**
AJIR UDDIN AND 5 ORS.

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LEAVE NOTE OF ADVOCATES FOR 04/03/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MD. A J ATIA	22-02-2024	To	15-03-2024
6)	MR. B BARMAN	22-02-2024	To	22-03-2024
7)	MR. B BARMAN	02-04-2024	To	02-04-2024
8)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
9)	MR D K MISHRA	28-02-2024	To	07-03-2024
10)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
11)	MR. J P SHARMA	27-02-2024	To	04-03-2024
12)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
13)	S BORGHAIN	27-02-2024	To	04-03-2024
14)	J SHARMA	03-03-2024	To	07-03-2024
15)	MR. A DHAR	04-03-2024	To	06-03-2024
16)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
17)	MR M Z AHMED	03-03-2024	To	08-03-2024
18)	MS B DUTTA	03-03-2024	To	08-03-2024
19)	MR. A M DUTTA	03-03-2024	To	08-03-2024
20)	MR. N SHARMA	04-03-2024	To	04-03-2024
21)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday,4th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[THIS BENCH WIL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./622/2024	BABUL ISLAM Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
2	Bail Appln./627/2024	FAIZUDDIN AHMED @ BOGA Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
MOTION				
3	AB/472/2024	SHAHIN MAHABUB Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR Z HUSSAIN MR. RASHIDUL ISLAM MR J I MONDAL	PP, ASSAM
BAIL HEARING				
4	AB/5/2024 FIXED	BIKROM SINGHA LAHKAR AND ANR Versus THE STATE OF ASSAM	MR H K DAS MR N K SARMA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 04/03/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MD. A J ATIA	22-02-2024	To	15-03-2024
6)	MR. B BARMAN	22-02-2024	To	22-03-2024
7)	MR. B BARMAN	02-04-2024	To	02-04-2024
8)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
9)	MR D K MISHRA	28-02-2024	To	07-03-2024
10)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
11)	MR. J P SHARMA	27-02-2024	To	04-03-2024
12)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
13)	S BORGHAIN	27-02-2024	To	04-03-2024
14)	J SHARMA	03-03-2024	To	07-03-2024
15)	MR. A DHAR	04-03-2024	To	06-03-2024

16)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
17)	MR M Z AHMED	03-03-2024	To	08-03-2024
18)	MS B DUTTA	03-03-2024	To	08-03-2024
19)	MR. A M DUTTA	03-03-2024	To	08-03-2024
20)	MR. N SHARMA	04-03-2024	To	04-03-2024
21)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday,4th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-V

THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS				
1	WP(C)/1036/2021	DIPA MONI DAS Versus THE STATE OF ASSAM AND 15 ORS	MR. R ALI MR. H A AHMED	SC, PNRD GA, ASSAM
2	WP(C)/4488/2022	CIPLA LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D DAS SR. ADV MR A KALITA MR K TALUKDAR	SC, NHM SC, HEALTH
ADMISSION				
3	WP(C)/4606/2020 PART-HEARD, FIXED	NO. 115330082 EX RT/GD MUSTAQUE AHMED Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MR M J QUADIR MR. K MIRA MR S S ISLAM AMICUS CURIAE	MR. S K MEDHI ASSTT.S.G.I.
4	WP(C)/106/2017	BISTU RAM NARZARY Versus THE STATE OF ASSAM and 7 ORS.	MR.M R KHANDAKAR MR.N I KHAN	GA, ASSAMR5 and 8 SC, PWD (ROADS)(R1-4, 6 & 7)
5	WP(C)/213/2017	SARAT KALITA and 25 ORS. Versus THE STATE OF ASSAM and 2 ORS.	MR.A C BURAGOHAIN MRS.M BORAH MR.H BURAGOHAIN MRS.B HAZARIKA	GA, ASSAM
6	WP(C)/7411/2017 FIXED, WITH LCR	BOKAJAN SHARBA JANIN KALIBARI COMMITTEE Versus THE UNION OF INDIA and 5 ORS.	MR.A L MANDAL MR.S SINHA MR.S B PRASAD	GA, ASSAM B SHARMA,RLY.ADV. SC, NF RLY
WITH				
7	WP(C)/7421/2017	BOKAJAN SHARBA JANIN KALIBARI COMMITTEE Versus THE UNION OF INDIA and 7 ORS.	MR.A L MANDAL MR.S SINHA MR.S B PRASAD	GA, ASSAM B SHARMA, SC. RLY.ADV. MR. B SARMA SC, NF RLY
8	WP(C)/2867/2018 FIXED, WITH OFFICE NOTE	SUGAM PARIVAHAN PVT. LTD. Versus UNION OF INDIA AND 4 ORS.	MR. S SAIKIA MISS. M DAS MR. S K AGARWAL	SC, CENTRAL EXCISE CUSTOMS

	WITH I.A.(Civil)/587/2024 in WP(C)/2867/2018	SUGAM PARIVAHAN PVT. LTD. Versus UNION OF INDIA AND 4 ORS.	MR S K AGARWAL	DY.S.G.I.
9	WP(C)/4599/2018 FIXED	PRASTUTI BHUYAN Versus AXIS BANK AND 2 ORS.	MR. A BARUA MR. B BORA	MR. K K BHATRA (R3) MR. R K BHATRA (R3) MR. M SHARMA (r-1 to3) MR. A SAIKIA (R3) MS. S BURAGOHAIN (R3) MR M SARMA(R-1&2) MS RIMPI DUTTA (R3) MS. S YASMIN (r-1 to3)
10	WITH WP(C)/2893/2018	SMTI. JAYA SAIKIA Versus THE BRANCH MANAGER, AXIS BANK AND ANR.	MR. S ALI MR K DAS	MR. K K BHATRA (R2) MR. R K BHATRA (R2) Mukesh Sharma (R1) MR. A SAIKIA (R2) MS. S BURAGOHAIN (R2) MR M SARMA (r-1 to3) MS. S YASMIN (r-1 to3)
11	WP(C)/5207/2018 FIXED	HASIBUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. P P DUTTA MR. A BORUA	MR. D NATH
12	WP(C)/6224/2018 FIXED	NAZMUL KHAN AND 21 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR D P SAHU MR. M DEWAN	MR. K N CHOUDHURY GA, ASSAM MR. N J GOGOI (R-3) MR. M DEWAN SC, GMC SC, A S A M B
13	WITH I.A.(Civil)/1211/2020 in WP(C)/6224/2018	THE ASSAM STATE AGRICULTURAL MARKETING BOARD AND ANR. Versus NAZMUL KHAN AND 21 ORS. TEZPUR IDDGAH COMMITTEE AND ANR.	SC, GMC	MR. N N B CHOUDHURY
14	WP(C)/420/2019	THE STATE OF ASSAM AND 2 ORS.	MR R BARUAH A I AHMED MR S ALI MR. A IKBAL MS. M NATH	GA, ASSAM MR G CHOUDHURY (R-3) SC, REVENUE
14	WP(C)/499/2019	DIPAK CH. DAS AND 7 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A AHMED MISS M GOGOI	GA, ASSAM MR. P S DEKA SC, L R DEPT.
15	WP(C)/5154/2019 FIXED	AMIR HUSSAIN Versus THE UNION OF INDIA AND 6 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	GA, ASSAM MR. R K D CHOUDHURY, Dy. S.G.I. ASSTT.S.G.I.
16	WP(C)/5174/2019 FIXED	DUHU SHIEKH Versus THE UNION OF INDIA AND 7 ORS.	MD H R AHMED	GA, ASSAM ASSTT.S.G.I. SC, REVENUE
17	WP(C)/5228/2020 FIXED	HASTING TERON AND 78 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M SARANIA MR. A I KATHAR MR H MEDHI MS. I KEITZAR	GA, ASSAM SR. SC, APGCL SC, K A A C
18	WP(C)/5294/2020	JIWRAJ CHORDIA Versus GUWAHATI MUNICIPAL CORPORATION AND 6 ORS	MR J C GAUR MS. M GAUR MS. A JAIN	MR. S. DEY MR P DEKA MR. B BORAH MR. N GOSWAMI SC, GMC SC, G M D A
19	WP(C)/2795/2021	M/S OIL INDIA LIMITED Versus THE UNION OF INDIA AND 4 ORS	MR K KHANNA MR D DAS	MR. S C KEYAL (SC, GST) MR. B GOGOI (SC, STATE GST)
20	WITH WP(C)/3872/2020	M/S. OIL INDIA LTD. Versus UNION OF INDIA AND 4 ORS.	MR K KHANNA MR D DAS	MR. S. C KEYAL, SC, GST ASSTT.S.G.I.

	WITH I.A.(Civil)/1422/2021 in WP(C)/3872/2020	M/S. OIL INDIA LTD. Versus UNION OF INDIA AND 4 ORS.	MR K KHANNA MR D DAS	SC, GST (S. C. KEYAL) MR. B GOGOI (SC, STATE GST)
21	WITH WP(C)/3875/2020	M/S. OIL INDIA LTD. Versus UNION OF INDIA AND 2 ORS.	MR K KHANNA MR D DAS	SC, GST MR. S C KEYAL ASSTT.S.G.I.
22	WP(C)/3671/2021 B/O	MOCHMON UDDIN AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MR. S C BISWAS MR. N H LASKAR MS. A GOGOI	GA, ASSAM MR. T U LASKAR (R-4 TO 7) MR. A B T HAQUE (R-4 TO 7) SC, REVENUE
23	Arb.P./26/2022	R L CONSTRUCTION Versus NORTH EAST FRONTIER RAILWAY (CONSRUCTION ORGANIZATION) AND ANR	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA	MS. B SARMA(CGC) ASSTT.S.G.I.
24	WP(C)/38/2022	MD. MUZAMMIL HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. S A AHMED MD M ALI MISS M GOGOI MR F A AHMED	GA, ASSAM MR. P N GOSWAMI SC, AEGCL
25	WP(C)/4457/2022	NOBIN HAZARIKA AND 3 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. JYOTIRMOY ROY MR. P HAZARIKA MR. P K MUNIR MR. A GAYAN	GA, ASSAM SC, NHAI MR. P P DUTTA (R-6) MR T GOGOI (R-6) MS P SARMA (R-6) ASSTT.S.G.I.
26	WP(C)/5247/2022	MD. MUSLIM ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA MR. R J DAS	SC, PWD
27	WP(C)/5937/2022 FIXED	M/S KANIKA ELECTRICAL WORKS Versus HEADQUARTERS CHIEF ENGINEER (AF) SHILLONG ZONE AND 2 ORS.	MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED	MR. S K MEDHI ASSTT.S.G.I.
28	WP(C)/8462/2022	PURBANCHAL CEMENTS LTD AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. S P ROY MS. S KUMARI JYOTISH DAS	GA, ASSAM MR. N N B CHOUDHURY (R-5) MR. N SARKAR (R-5) MR P K BASU (R-5) MR. A BANERJEE (R-5)
29	WP(C)/60/2023	MUKUL BORAH AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. R PHUKAN MR. P TALUKDAR MR. R MAHANTA MR. K BAISHYA	GA, ASSAM MR. P SUNDI (r-6)
30	WP(C)/565/2023	GAMBARU MUCHAHARY Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MS. SUDAKSHINA K. MR. P. SINGHA MR SAURADEEP DEY	GA, ASSAM MR D DEKA (R-3) SC, WPT AND BC
31	WP(C)/684/2023	NURJAHAN KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR. R ALI MR A S SK MR. H A AHMED	GA, ASSAM MR. A T SARKAR (R-5)
32	WP(C)/1040/2023	SHREE ADINATH AGRI AND RURAL DEVELOPMENT PVT. LTD. AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS.	MR. C BORUAH MR. R BORO MR A BORUAH	GA, ASSAM SC, REVENUE
33	WP(C)/1562/2023 FIXED	DEBEN DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MD A WADUD	GA, ASSAM SC, NHAI MR. K GOGOI (R-5) MR. D NATH (R-6) SC, REVENUE
	WITH I.A.(Civil)/146/2024 in WP(C)/1562/2023	NATIONAL HIGH-WAY AUTHORITY OF INDIA Versus DEBEN DEKA AND 5 ORS	MR. C BORUAH	MR. M HUSSAIN MD A WADUD

34	WP(C)/3569/2023	SANPREET SINGH KOHLI AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR B PATHAK MR V KUMAR MS M TIWARI	GA, ASSAM SC, REVENUE
35	WP(C)/5597/2023 FIXED	JANAKI KOACH @ JONAKI KOACH AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. I CHOUDHURY P. MEDHI	GA, ASSAM SC, REVENUE
36	WP(C)/6511/2023 FIXED	SMTI JAYATI DEBNATH AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. R DE MR. J DEKA	MR H GUPTA DY.S.G.I.
37	WP(C)/7520/2023 FIXED	MD. KITAB ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. R MAZUMDAR MR H BEZBARUA MR. J A AHMED MR. K M HASSAN	SC, P AND R.D. GA, ASSAM MR. S DUTTA (R-5) SC, REVENUE
	WITH I.A.(Civil)/244/2024 in WP(C)/7520/2023	HABIBUR RAHMAN AND 6 ORS Versus MD. KITAB ALI,	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	SC, P AND R.D. MR. R MAZUMDAR MR. S DUTTA (R-5) SC, REVENUE
	WITH I.A.(Civil)/253/2024 in WP(C)/7520/2023	HABIBUR RAHMAN Versus MD. KITAB ALI	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	SC, P AND R.D. MR. S DUTTA (R-5) SC, REVENUE
38	WP(C)/171/2024	JASHMAT ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. A T SARKAR MR S HUSSAIN	GA, ASSAM MD S HOQUE (r-5) MR. M DEKA (r-5) SC, PWD
39	WP(C)/966/2024 FIXED	RANJIT KARMAKAR AND 42 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM MS N BORDOLOI (SC, REVENUE & DISASTER MANAGEMENT DEPT.) MR S BORA (SC, GMC)
BAIL HEARING (BA)				
40	Bail Appln./4440/2023 WITH CASE RECORD(SCANNED COPY), FIXED	NURUL ISLAM Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A AHMED MR. M A CHOUDHURY MR. A ISLAM	PP, ASSAM
ORDERS				
41	Cont.Cas(C)/505/2022	DOLI KALITA @ DOLI DEKA Versus GYANENDRA DEV TRIPATHI	MR A CHOUDHURY MR. R Deka S I AKAND	MR. D SAIKIA (R-1) MS. P R MAHANTA MR. R BORPUJARI (R-1) MS. N BORDOLOI
42	WP(C)/673/2022	JUBEDA BEGUM AND 18 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. N SARKAR MR P K BASU MR N M DEKA	GA, ASSAM SC, REVENUE
43	WP(C)/3872/2022 B/O	UTTAM DAS AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM MS. P R MAHANTA (R-5) MR. S R GOGOI C. SARMAH (R-5)
44	Cont.Cas(C)/208/2023	SATYA DAIMARI @ SATYA RAM AND 25 ORS Versus PALLAV GOPAL JHA, IAS	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	
45	Cont.Cas(C)/582/2023	HARAN ALI MIAH Versus DIBAKAR NATH AND ANR	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	MR. A K SARMA (R-2) MS. M BARMAN (R1) MR. M ISLAM (R1) MR H J TAMULI (R-2) MR D KALITA (R-2)
46	I.A.(Civil)/183/2024 FIXED in Cont.Cas(C)/200/2021 WITH Cont.Cas(C)/200/2021	M/S SONAPUR TEA COMPANY PVT LTD Versus AJAY KUMAR AND 7 ORS M/S SONAPUR TEA COMPANY PVT LTD Versus AJAY KUMAR AND 3 ORS	MR A CHOWDHURY MR. M J DAS MR A CHOWDHURY MR. M J DAS	MR. Y DOLOI MR. S Z RAHMAN MR D KALITA MR. Y DOLOI MR. D NATH MS. N BARMAN MR. S Z RAHMAN

WITH
[I.A.\(Civil\)/2403/2023](#)
in Cont.Cas(C)/200/2021

M/S SONAPUR TEA COMPANY PVT LTD MR A CHOWDHURY MR. Y DOLOI
Versus MR. D NATH

AJAY KUMAR AND 5 ORS

PEOPLE FOR THE ETHICAL TREATMENT OF MR. D DAS SR. ADV
ANIMALS (PETA) INDIA MR. D J DAS

Versus MS S SHARMA
THE STATE OF ASSAM AND 2 ORS.

GA, ASSAM

WITH
[WP\(C\)/468/2024](#)

PEOPLE FOR THE ETHICAL TREATMENT MR. D DAS SR. ADV
OF ANIMALS PETA INDIA MR. D J DAS

Versus MS S SHARMA
THE STATE OF ASSAM AND 2 ORS.

GA, ASSAM

[WP\(C\)/534/2024](#)
FIXED

HABIBAR MOLLAH MR J ABEDIN
Versus MR N SARMA
THE COMMISSIONER AND SECRETARY MR. K I MAZUMDER
TO THE GOVT OF ASSAM AND 11 ORS MR M Z RAHMAN

MR S DUTTA (SC, P&RD)
GA, ASSAM

HEARING

50 [WP\(C\)/4389/2020](#)
FIXED

GAUTAM LAHKAR AND 2 ORS MR. S BORA
Versus MR. D P MANDAL
THE GUWAHATI METROPOLITAN MS J RAJKUMARI
DEVELOPMENT AUTHORITY AND 8 ORS

MR. D DAS SR. ADV (R-7)
MR. D DAS SR. ADV (R-7)
MR G N SAHEWALLA (R7)
MD ASLAM
MR D SENAPATI (R7)
MR H K NATH (R-7,8)
MR P NAYAK, SC, GMDA
AND GMC
MR. MANAS J MISRA
MR. A CHETIA (R7)
MS M KAKOTY (R-7,8)
MS. S. TODI (R7)
MS S SHARMA (R-7)
MR H K SARMA (R7)
SC, G M D A
SC, GMC

WITH
[WP\(C\)/7008/2023](#)

PAPORI SAIKIA AND 8 ORS MR K J HAZARIKA
Versus
THE STATE OF ASSAM AND 9 ORS

SC, GDD
SC, G M D A
SC, GMC

WITH
[WP\(C\)/240/2024](#)

SURESH KUMAR KASHIWAL MR. R B PHOOKAN
Versus R SARMAH
THE STATE OF ASSAM AND 8 ORS MS M KAKOTY

SC, GDD
SC, G M D A
SC, GMC

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LEAVE NOTE OF ADVOCATES FOR 04/03/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MD. A J ATIA	22-02-2024	To	15-03-2024
6)	MR. B BARMAN	22-02-2024	To	22-03-2024
7)	MR. B BARMAN	02-04-2024	To	02-04-2024
8)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
9)	MR D K MISHRA	28-02-2024	To	07-03-2024
10)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
11)	MR. J P SHARMA	27-02-2024	To	04-03-2024
12)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
13)	S BORGHAIN	27-02-2024	To	04-03-2024
14)	J SHARMA	03-03-2024	To	07-03-2024
15)	MR. A DHAR	04-03-2024	To	06-03-2024
16)	MS. T GOSWAMI	29-02-2024	To	10-04-2024

17)	MR M Z AHMED	03-03-2024	To	08-03-2024
18)	MS B DUTTA	03-03-2024	To	08-03-2024
19)	MR. A M DUTTA	03-03-2024	To	08-03-2024
20)	MR. N SHARMA	04-03-2024	To	04-03-2024
21)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday,4th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 2:00 PM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[THIS BENCH WILL SIT AT 2:00 PM AND WILL RISE AS SOON AS DIVISION BENCH OF HONOURABLE MR. JUSTICE M.R. PATHAK AND HONOURABLE MRS. JUSTICE M.THAKURIA RISES]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./466/2024 FIXED	SAJAN AHMED BARBHUIYA AND ANR. Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	PP, ASSAM
BAIL HEARING (BA)				
2	Bail Appln./3775/2023 WITH CASE RECORD(SCANNED COPY), FIXED	MOHAMMAD FARAZ Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM	PP, ASSAM
3	Bail Appln./3901/2023 FIXED	MUKUT SAIKIA Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM SPL. PP, C.B.I.
4	Bail Appln./299/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE,	HABIJAR RAHAMAN @ HAFIJUR RAHAMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
5	Bail Appln./375/2024 WITH OFFICE NOTE	FAROOQ SHEIKH Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 04/03/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MD. A J ATIA	22-02-2024	To	15-03-2024
6)	MR. B BARMAN	22-02-2024	To	22-03-2024
7)	MR. B BARMAN	02-04-2024	To	02-04-2024

8)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
9)	MR D K MISHRA	28-02-2024	To	07-03-2024
10)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
11)	MR. J P SHARMA	27-02-2024	To	04-03-2024
12)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
13)	S BORGOHAIN	27-02-2024	To	04-03-2024
14)	J SHARMA	03-03-2024	To	07-03-2024
15)	MR. A DHAR	04-03-2024	To	06-03-2024
16)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
17)	MR M Z AHMED	03-03-2024	To	08-03-2024
18)	MS B DUTTA	03-03-2024	To	08-03-2024
19)	MR. A M DUTTA	03-03-2024	To	08-03-2024
20)	MR. N SHARMA	04-03-2024	To	04-03-2024
21)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday, 4th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE MR. JUSTICE M.R. PATHAK AND HER LADYSHIP, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./595/2024	SARIFUL ISLAM Versus THE STATE OF ASSAM	MR. M H TALUKDAR MD. S ALOM	PP, ASSAM
2	Bail Appln./599/2024	NANDA RAY Versus THE STATE OF ASSAM	MR. A DUTTA	PP, ASSAM
3	Bail Appln./600/2024	BISHAL DEBBARMA Versus UNION OF INDIA	MR. M BISWAS S K DAS	SC, NCB
4	Bail Appln./601/2024	OWAHID HUSSAIN Versus THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
5	Bail Appln./602/2024	ROHIT BASUMATARY Versus THE STATE OF ASSAM	MR. U J SAIKIA MS M DAS	PP, ASSAM
6	Bail Appln./605/2024	MUKESH KUMAR Versus THE STATE OF ASSAM	MR. M SAIKIA	PP, ASSAM
7	Bail Appln./609/2024	FAZLUL HOQUE Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
8	Bail Appln./617/2024	PRITY KUMARI Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
9	Bail Appln./618/2024	TOFIJUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR M Z SHAH	PP, ASSAM
10	Bail Appln./623/2024	MOHAMMED MINAZUDDIN @ MD. MINHAJUDDIN Versus THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL MR A N IQBAL	PP, ASSAM

11	Bail Appln./624/2024	RAJU NAHAK Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
12	Bail Appln./626/2024	UMESH PAYENG @ UMESWAR PAYENG Versus THE STATE OF ASSAM	MR. S RAHMAN MR A N IQBAL MD. K ISLAM	PP, ASSAM
13	Bail Appln./628/2024	MD. DEYARUL HOQUE Versus THE STATE OF ASSAM	MR. S M MOLLAH MR KUTUB ALI	PP, ASSAM
14	Bail Appln./630/2024	SONIKI TARIANG AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
15	Bail Appln./633/2024	JASHIR UDDIN BARBHUIYA AND ANR Versus THE STATE OF ASSAM	MS B DEVI MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	PP, ASSAM

MOTION

16	AB/537/2024	CHADDAM HUSSAIN @ SADDAM HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
17	AB/538/2024	SOFIQL ALOM CHOUDHURY Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
18	AB/540/2024	RAJIB KONCH Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. M S HUSSAIN	PP, ASSAM
19	AB/541/2024	SULTAN UDDIN Versus THE STATE OF ASSAM	MR F A LASKAR MR. D H MOZUMDER SK ABDULLAH	PP, ASSAM
20	AB/547/2024 B/O	RAKIBUL MIYA @ RAKIBUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
21	AB/550/2024	MD. ABDUL MALEK Versus NARCOTICS CONTROL BUREAU	MR. B CHOWDHURY MR A AKBAR	MR. S C KEYAL SC, NCB
22	AB/554/2024	REKIBUDDIN AHMED Versus STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MS. K K CHETIA PHUKAN	PP, ASSAM
23	AB/555/2024	EKRAMUL @ EKRAMUL HAQUE Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
24	AB/558/2024	MUKTAR ALI Versus THE STATE OF ASSAM AND ANR	MR M Z SHAH	PP, ASSAM
25	AB/559/2024	SHAHJAHAN ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI B BARMAN	PP, ASSAM
26	AB/561/2024	SAIDUL HOQUE Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
27	AB/562/2024	MUJAKKIR ALAM Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM

ADMISSION

28	Crl.Rev.P./413/2014 WITH LCR 4 FILES(SCANNED COPY), FIXED	MONOJIT BHATTACHARJEE Versus SMTI NANDITA BHATTACHAREE	MR.S SARMA MR.N BARMAN MR.R HAZARIKA MR.J ROY MR.C CHAKRAVARTY	MR.G UDDIN MR.D K RAJAK MS.M BURAGOHAIN
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29	Crl.Rev.P./561/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	ASHIRBAD HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. T DEURI MR D S DEKA MS A DAS	MR J A HASSAN, Spl. P.P. PP, ASSAM
30	Crl.Pet./959/2023 FIXED	HABIJUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR A K DAS MS J AKTAR	Ms. R. R. BORAH (R-2) MR. A A R KARIM (R-2) MS G.PURI (R-2) MS. R BEGOM (R-2) MR. A DEB (R-2) MR M HOQUE (R-2) MR S RAHMAN (R-2) PP, ASSAM
31	Crl.Pet./52/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	UBAIDUR RAHMAN @ UBAIDUL HOQUE AND ANR Versus THE STATE OF ASSAM	MD K RAHMAN MR. SAIDUL ALOM	PP, ASSAM
32	Crl.Pet./106/2024 FIXED	RAJUMONI HUSSAIN Versus THE STATE OF ASSAM	MR M GARODIA MS R DAS	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
33	Bail Appln./4092/2023 WITH CASE RECORD(SCANNED COPY), FIXED	BILAL UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM	PP, ASSAM
34	Bail Appln./290/2024 FIXED	MD. JEHERUL HAQUE Versus THE STATE OF ASSAM	MR M AHMED MR A. ALI	PP, ASSAM
35	Bail Appln./294/2024 WITH CASE RECORD(SCANNED COPY), FIXED	KABIR AHMED AND 2 ORS Versus THE STATE OF ASSAM	MR B PRASAD MR K K KALITA MS. G DEKA MR P J BORAH	PP, ASSAM
36	Bail Appln./385/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUL LATIF Versus THE STATE OF ASSAM AND ANR.	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM MR. S UDDIN	PP, ASSAM
37	Bail Appln./386/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RAMILA BIBI AND ANR. Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR. D ZAKARIA	PP, ASSAM
38	Bail Appln./406/2024 WITH OFFICE NOTE, FIXED	MOHUBAR RAHMAN Versus THE STATE OF ASSAM	MR S SARMA MR. M S SHARMA	PP, ASSAM
39	Bail Appln./429/2024 WITH OFFICE NOTE, FIXED	ENNUSH ALI Versus THE STATE OF ASSAM AND ANR.	MR. H ALI MS S. BEGUM	PP, ASSAM
40	Bail Appln./439/2024 FIXED	MOBAROK ALI Versus THE STATE OF ASSAM	MR. S K JAIN	PP, ASSAM
41	Bail Appln./457/2024 FIXED	NOOR MOHAMMAD @ NUR MOHAMMAD Versus THE STATE OF ASSAM	MR. M H LASKAR M. HOSSAIN MD M ISLAM MS. A SULTANA	PP, ASSAM
42	Bail Appln./503/2024 FIXED	SARAT DAS Versus THE STATE OF ASSAM	MR. A PAUL MRS. S AZIZ MS. M RABHA MR. H GOGOI	PP, ASSAM
43	Bail Appln./511/2024 FIXED	AMIR HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. R SHARMA MR E AHMED MISS R A CHOUDHURY MRS. H THAKURIA	PP, ASSAM
<u>BAIL HEARING</u>				
44	AB/2812/2022 FIXED	BABU BARMAN AND ANR Versus THE STATE OF ASSAM	MR. R ALI MR S PAUL MR R L CHUTIA	PP, ASSAM
45	AB/3250/2023 WITH OFFICE NOTE, FIXED	RABIRAM BASUMATARY Versus THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM

46	AB/3610/2023 FIXED	PRAVEEN KUMAR JAIN Versus THE STATE OF ASSAM	MR A TEWARI MS G DUGAR MS. C DUTTA MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA MS. B SARMAH	PP, ASSAM
47	AB/3793/2023 WITH CASE RECORD(SCANNED COPY), FIXED	JEWEL ALI@ JUWAL ALI Versus THE STATE OF ASSAM AND ANR	MS G DEKA MS. K KALITA	PP, ASSAM
48	AB/3916/2023 FIXED	SAYEDA BEGUM Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
49	AB/4151/2023 FIXED	MOSLEM MIAH Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
50	AB/4213/2023 FIXED	MD RASHIDUL ISLAM @ RASIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR J C BORAH	M ALAMGEER (r-2) MR. A ALAM (r-2) MR. M ALAM (r-2) PP, ASSAM
51	AB/4375/2023 FIXED	AMINUL HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
52	AB/255/2024 FIXED	BHIBHU PAUL @ BIBHASH PAUL Versus THE STATE OF ASSAM	MR. D P BORAH MR B PAUL MR U GHOSH	PP, ASSAM
53	AB/266/2024 FIXED	ADITYA BHATTAR AND 3 ORS Versus THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI MR A K AZAD	PP, ASSAM
54	AB/309/2024 WITH OFFICE NOTE, FIXED	ZIABUR RAHAN @ JIYABUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MS A BEGUM MR. A HOQUE	PP, ASSAM
55	AB/313/2024 FIXED	NASHIR UDDIN MOLLAH @ NASHIR MOLLAH Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM MR N MUHTARIM (R-2)
56	AB/487/2024 FIXED	MONOWAR HUSSAIN Versus THE STATE OF ASSAM	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM

ORDERS

57	I.A.(CrI.)/1067/2023 IN BA 994/2023(D/O), WITH CASE RECORD(SCANNED COPY), FIXED in Bail Appln./994/2023 WITH Bail Appln./190/2024	UNION OF INDIA Versus SHAKIL KHAN	MR. S C KEYAL (SR. SC AND SPCL. PP, NCB)	
58	I.A.(CrI.)/1221/2023 LCR 4 FILES, FIXED in CrI.A./462/2023 WITH CrI.A./462/2023 WITH OFFICE NOTE	YAHYA KHAN Versus THE UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
59	I.A.(CrI.)/42/2024 WITH OFFICE NOTE, FIXED in CrI.A./9/2024 WITH CrI.A./9/2024	BABUL RABHA Versus THE STATE OF ASSAM AND ANR.	MR. J KALITA DIKSHITA DEKA	PP, ASSAM
60	I.A.(CrI.)/42/2024 WITH OFFICE NOTE, FIXED in CrI.A./9/2024 WITH CrI.A./9/2024	BABUL RABHA Versus THE STATE OF ASSAM AND ANR.	MR. J KALITA DIKSHITA DEKA	PP, ASSAM
	I.A.(CrI.)/42/2024 WITH OFFICE NOTE, FIXED in CrI.A./9/2024 WITH CrI.A./9/2024	ABDUL MAZUMDER Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	I.A.(CrI.)/42/2024 WITH OFFICE NOTE, FIXED in CrI.A./9/2024 WITH CrI.A./9/2024	ABDUL MAZUMDER Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

61	I.A.(CrI.)/106/2024 WITH OFFICE NOTE, FIXED in CrI.A./656/2024 WITH CrI.A./656/2024 (Filing Number)	INDRESWAR DEWRI Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA PP, ASSAM A GAUTAM DILME R.M. MOMIN
62	CrI.Pet./149/2024 FIXED	INDRESWAR DEWRI Versus THE STATE OF ASSAM AND ANR E MD. SHAHJAHAN ALI Versus THE STATE OF ASSAM AND 2 ORS	MR D K BHATTACHARYYA MR. M ALI PP, ASSAM MR J. ISLAM MR J. E. SARKAR

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LEAVE NOTE OF ADVOCATES FOR 04/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
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17)	MR M Z AHMED	03-03-2024	To	08-03-2024
18)	MS B DUTTA	03-03-2024	To	08-03-2024
19)	MR. A M DUTTA	03-03-2024	To	08-03-2024
20)	MR. N SHARMA	04-03-2024	To	04-03-2024
21)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday,4th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Cont.Cas(C)/118/2024	MUSTAQUE AHMED Versus NARAYAN KONWAR , IAS	MR. A R BHUYAN MS. S SAHNAZ	
2 Cont.Cas(C)/119/2024	ANIL KUMAR DAS Versus NARAYAN KONWAR AND 2 ORS.		
3 WP(C)/359/2024 FIXED	JINNAT ALI Versus THE STATE OF ASSAM AND 11 ORS	MR M AHMED A. K. KANU	GA, ASSAM MR. A M AHMED (R-2) P. GHOSH (R-2) SC, SEC. EDU.
4 WP(C)/443/2024 FIXED	ABDUL FATTAH AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA	SC, ELEM. EDU GA, ASSAM
5 WP(C)/464/2024 FIXED	BADRUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA	SC, ELEM. EDU GA, ASSAM
WITH			
6 WP(C)/436/2024	NAZRUL ISLAM AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA	SC, ELEM. EDU GA, ASSAM
7 WP(C)/492/2024 FIXED	JATISH CH DEB Versus THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MS J AKTAR	SC, SEC. EDU.
8 WP(C)/493/2024 FIXED	MASUM ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MS. Y AKHTAR MS S.KHATUN MS. S SAHNAZ	SC, ELEM. EDU
9 WP(C)/1095/2024 B/O	JAHANGIR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. J KALITA DIKSHITA DEKA	GA, ASSAM SC, SEC. EDU.
10 WP(C)/1212/2024	DR. DIPANKAR SAHA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	SC, HIGHER EDU
11 WP(C)/1225/2024	UBAIDUL HOQUE MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. H A LASKAR A. H. AHMED	SC, ELEM. EDU GA, ASSAM

12	WP(C)/1260/2024	RATHI KANTA DAS AND 3 ORS Versus THE STATE OF ASSAM AND 13 ORS	MR. M DAS	SC, ELEM. EDU SC, SSA
ORDER NO STEPS				
13	WP(C)/5761/2022	MD. TAJ UDDIN LASKAR Versus THE STATE OF ASSAM AND 14 ORS	MR A R BHUYAN MR. M A I HUSSAIN MRS. S ISLAM	SC, ELEM. EDU SC, APSC
ORDER (IMPLEADMENT OF PARTY)				
14	I.A.(Civil)/79/2024 in WP(C)/3694/2021	ALAKANANDA SAIKIA AND 22 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR K K MAHANTA (Sr. Advocate) MR S GAUTAM (P1-23)	SC, RMSA SC, SEC. EDU.
	WITH WP(C)/3694/2021	ALAKANANDA SAIKIA AND 22 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA (Sr. Advocate) (P1-23) MS. N SHYAMAL MR. U K NAIR MR. M P SARMA MS N BEGUM (P1-10,1-23) MR A CHAKRABORTY MR S GAUTAM (P1-23) M R Sharma (P1-23)	SC, RMSA SC, SEC. EDU.
ADMISSION				
15	WP(C)/4047/2018	SRI GOPAL SARKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, ELEM. EDU SC, BTC
16	WP(C)/6285/2019 FIXED	CHANDRA SHEKHAR UPADHYAYA Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MR. A BHATTACHARYA MR. A BARUAH MR D MAHANTA MR T GOGOI	SC, HIGHER EDU SC, APSC R SARMAH MR H K NATH MR. K MOHAMMED SC, U G C
	WITH WP(C)/7021/2019	DEEPA BARUAH Versus THE STATE OF ASSAM AND 7 ORS.	MR. A BORUA MR D MAHANTA	SC, HIGHER EDU MR G CHOUDHURY (SC, APSC) SC, APSC R SARMAH MR H K NATH MR. K MOHAMMED SC, U G C
18	WP(C)/2048/2021	SUKURAM PEGU Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS	SC, ELEM. EDU F K R AHMED (r-6,7) M U BARBHUYAN (r-6,7)
19	WP(C)/2920/2021	MEHERUN NESSA Versus THE STATE OF ASSAM AND 3 ORS	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM
20	WP(C)/3593/2021	SHAHIDA AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM
21	WP(C)/3867/2021 FIXED	DHARANI CHANDRA BRAHMA Versus THE STATE OF ASSAM AND 5 ORS	MR. D S DEKA	SC, ELEM. EDU GA, ASSAM MR S C PANDIT (R-6,7) MD S ULLAH (R-6,7) SC, BTC
	WITH I.A.(Civil)/3435/2023 in WP(C)/3867/2021	NARAD CHANDRA BRAHMA AND ANR. Versus DHARANI CHANDRA BRAHMA AND 5 ORS.	MR S C PANDIT	SC, ELEM. EDU GA, ASSAM MR D S DEKA SC, BTC
22	WP(C)/4283/2021	BIPUL BRAHMA AND 8 ORS. Versus THE BODOLAND UNIVERSITY AND 4 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR. A ROY SC, U G C SC, BODOLAND UNIVERSITY

	WITH I.A.(Civil)/587/2022 in WP(C)/4283/2021	BIPUL BRAHMA AND 8 ORS. Versus THE BODOLAND UNIVERSITY AND 4 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, U G C SC, BODOLAND UNIVERSITY
23	WP(C)/5840/2021	NITYA GOGOI Versus THE STATE OF ASSAM AND 7 ORS	MR. R SARMA MS. S D SAIKIA	SC, ELEM. EDU MR. B GOGOI (r-6,7,8) MR A CHALIHA (r-6,7,8)
24	WP(C)/5963/2021	ABDUR RAZZAK Versus THE STATE OF ASSAM AND 6 ORS.	MR. J LASKAR MR R DAS	SC, ELEM. EDU GA, ASSAM MR. S B LASKAR (R-7) MR. H A LASKAR (R-7) MS N KALITA MS D DUTTA (R-7) A. H. AHMED
25	WP(C)/6043/2021	DHRUBAJIT CHOUDHURY Versus DIBRUGARH UNIVERSITY AND 3 ORS	MR H BEZBARUA MR. U SARMA	SC, D U
26	WP(C)/6302/2021	SHAHIDUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR D J HALOI MR. S ALAM	SC, ELEM. EDU GA, ASSAM
27	WP(C)/4479/2022 CAVT. NO.07112/022, FIXED	DAHAL KUNGUR NARZARY Versus THE SECRETARY EDUCATION DEPTT AND 6 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	MR. B CHAKRAVARTY (r-5) MR. S K MEDHI MS. A LALA (r-5) SC, BTADC FOR CAVEATOR
28	WP(C)/6555/2022 FIXED	MINTU GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR J P CHOUHAN	SC, ELEM. EDU GA, ASSAM
29	WP(C)/1513/2023 FIXED	TARANI BAISHYA @ TARANI KANTA BAISHYA Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MR H BARUAH MR P P PHUKAN	SC, HIGHER EDU
30	WP(C)/2571/2023 FIXED	BIPRAJIT NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU SC, SCERT, ASSAM MR. M DAS(R-4) MS. P NEOG(R-4) MR. A DAS (R-4)
31	WITH WP(C)/3718/2023	MRIDUPAVAN BORDOLOI Versus THE STATE OF ASSAM AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KHANDAKAR	SC, ELEM. EDU SC, SCERT, ASSAM SC, APSC MR. M DAS (R-7) MS. P NEOG (R-7)
32	WP(C)/2731/2023 B/O	ABDUL JALIL MAZUMDER Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU MR. A K DUTTA (R-6, 7) MR. F E CHOUDHURY (R-6, 7)
33	WP(C)/6585/2023 FIXED	DEEPAK DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM	SC, ELEM. EDU MR S C DAS (R-5) P BURAGOHAIN (R-5) MR. C. SHIL (R-5) SC, BTC
34	WP(C)/656/2024 FIXED	MD. NUR KASIM Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. R ISLAM S HOQUE	SC, SEC. EDU.
ORDERS				
35	Cont.Cas(C)/70/2018 FIXED	RABBUL HUDA AND 28 ORS Versus PRITAM SAIKIA AND ORS.	MR. M DUTTA MR. J BHARALI	MR. D SAIKIA, SR.ADV. MR. D SAIKIA, SR.ADV. MR. N J KHATANIAR (R4) MR. N SARMA MS. N PHUKAN (R4)
36	Cont.Cas(C)/134/2021 B/O	MAINUL HOQUE Versus PREETOM SAIKIA, IAS AND ANR	MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM	MR. D SAIKIA (R1) MR S M T CHISTIE (R1) MR. M R LASKAR (R1)

37	WP(C)/11/2022	KESHAB CHANDRA DEKA Versus THE STATE OF ASSAM AND 8 ORS	MR R S CHAUHAN MISS. M DAS	SC, ELEM. EDU GA, ASSAM MR. Y DOLOI MR C GOSWAMI SC, SSA
38	Cont.Cas(C)/431/2022 FIXED	ABU KHAYER SK. Versus SMT. SURANJANA SENAPATI	MR. M R KHANDAKAR	MR. D SAIKIA MR. N J KHATANIANR MS. N BORDOLOI
	WITH I.A.(Civil)/1109/2023 in Cont.Cas(C)/431/2022	ABU KHAYER SK. Versus SMT. SURANJANA SENAPATI,	MR. M R KHANDAKAR	SC, ELEM. EDU
39	Cont.Cas(C)/712/2022 FIXED	JONESWARI ME SCHOOL Versus SURANJANA SENAPATI AND ANR	MR. M KHAN MR A K DAS J. AKTAR	SC, ELEM. EDU MR. D SAIKIA (R-1) MR S M T CHISTIE (R-1) MR. P K BORAH (R-1) MR. U SARMA (R-2) MR B KAUSHIK (R-2)
40	Cont.Cas(C)/95/2023 FIXED	MOSHARRAF HUSSAIN Versus SMTI. SURANJANA SENAPATI, ACS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	MR. D SAIKIA MR S M T CHISTIE MR. P K BORAH
41	Cont.Cas(C)/261/2023 FIXED	JYOTI REKHA SAIKIA Versus NARAYAN KONWAR AND ANR	MRS. R DEVI	
42	Cont.Cas(C)/335/2023 FIXED	BANYASHREE THAKUR AND 7 ORS Versus SURANJANA SENAPATI	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MR S GAUTAM	MR. P K BORAH MR B KAUSHIK
43	Cont.Cas(C)/337/2023 FIXED	GAUTAM BARMAN AND 5 ORS. Versus SMTI. SURANJANA SENAPATI	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	MR S NEOGI MR B KAUSHIK
44	Cont.Cas(C)/370/2023 FIXED	NIRANJAN BORDOLOI Versus NARAYAN KONWAR AND ANR	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY B DAS MR. C DAS	MR. D SAIKIA (R-2) MR. R MAZUMDAR (R-2) MR. R MAZUMDAR (R-2) MR. P K BORAH (R-2)
45	Cont.Cas(C)/372/2023 FIXED	AMAR SHEEL AND 2 ORS Versus NARAYAN KONWAR AND ANR	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY B DAS MR. C DAS	MR. D SAIKIA (R-2) MR. R MAZUMDAR (r-2)
46	Cont.Cas(C)/373/2023 FIXED	MD. ABUL KALAM Versus NARAYAN KONWAR AND ANR	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY B DAS MR. C DAS	MR. D SAIKIA (r-2) MR. R MAZUMDAR (r-2) MR. P K BORAH (r-2)
47	Cont.Cas(C)/385/2023 FIXED	SWARNA PRAVA BORDOLOI AND ANR Versus NARAYAN KONWAR AND ANR	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MR. C DAS	MR S NEOGI MR. R MAZUMDAR (R-1) MR B KAUSHIK MR B KAUSHIK
48	Cont.Cas(C)/570/2023	ABU MD SUFIAN Versus NARAYAN KONWAR, IAS	MR. A R BHUYAN MR N A MAZARBHUIYA	
49	Cont.Cas(C)/679/2023	SANTA SEN GUPTA Versus NARAYAN KONWAR, IAS AND 3 ORS	MR J ABEDIN MR N SARMA	MR. D SAIKIA (r-2) MR. D SAIKIA (r-2) MR S M T CHISTIE (r-2) MR. R MAZUMDAR (R-1) MR B DEURI (r-3) MR B KAUSHIK (R-1) MS P DAS (r-2)

50	Cont.Cas(C)/721/2023 B/O	ABDUL AWAL Versus MAMATA HOJAI, A.E.S.	MR. M R KHANDAKAR	
51	WP(C)/7512/2023 FIXED	AMINUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. M R KHANDAKAR	SC, SEC. EDU.
52	WP(C)/426/2024	RUHIT CHABUKDHARA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.
HEARING				
53	WP(C)/4151/2017 FIXED	OHIDUZ ZAMAN Versus THE STATE OF ASSAM and 4 ORS.	MS.J RAJKUMARI MR. S K DAS MR.S BORA MR R KARIM	SC, FINANCE SC, HIGHER EDUCATION
54	WP(C)/5390/2017 FIXED	GENARAM NARZARY and 2 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MS.R GOGOI MR.PARAG J SAIKIA	SC, BTC SC, EDUCATION

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LEAVE NOTE OF ADVOCATES FOR 04/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,4th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 25

[MAC APPEAL, MFA AND CIVIL BENCH-III MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./35/2024 FIXED	BALEN DEKA Versus MUSTT BINAN BIWI AND 5 ORS	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MR R KARIM MS. C BAISHYA	MR. K K BHATTA (R6)
2	MACApp./92/2024	ANIMA BORAH AND ANR. Versus PRASENJIT BISWAS AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	
3	MACApp./95/2024	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus BIBHUTI SARMA AND 4 ORS.	MR. A J SAIKIA	
	WITH I.A.(Civil)/648/2024 in MACApp./95/2024	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus BIBHUTI SARMA AND 4 ORS.	MR. A J SAIKIA M CHETIA MR. S. PEGU	
4	MACApp./96/2024	UNITED INDIA INSURANCE COMPANY LTD. Versus MAMATA BARUAH AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/659/2024 in MACApp./96/2024	UNITED INDIA INSURANCE COMPANY LTD. Versus MAMATA BARUAH AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
ORDERS				
5	MC/503/2014 in MACApp. SL. NO. 218209	MUST. JAHANARA BEGUM, Versus THE NEW INDIA ASSURANCE CO. LTD. and 2 ORS,	MR.S BHUYAN MR.K M HALOI MRA KUNDU	
6	MACApp./225/2015 WITH LCR, B/O	MRS GEETA BORA Versus SRI PANKAJ PHUKAN and 2 ORS	MRB PUSHILAL MR. P NEOG	MR. K K DEY MR.B K PURKAYASTHA(R-3) MR V K BAROOAH MS.K DEKAR-3 MS.P SHARMA(R-3)

7	I.A./1312/2015 in MACApp./257588/2015 WITH MACApp./257588/2015 (Filing Number)	SMT. DIPALI DAS Versus MD. SAHID ALI and 2 ORS,	MR.S K SINGHA MR.D GOSWAMI MR.S M BARUAH	MR.R ISLAM (R-1) MS.M CHOUDHURYR-3 MR. A MANNAF (r-1) MRA K AHMED(R-1) MR.S DUTTA(Sr.Adv.)(R-3) MR.S DUTTA(R-3) MR.C SHARMA(R-3) MD A S ALI (r-1)
8	I.A.(Civil)/449/2019 FIXED in MACApp./11942/2018 WITH MACApp./11942/2018 (Filing Number)	SMTI DIPALI DAS Versus UNITED INDIA INSURANCE CO and 2 ORS NATIONAL INSURANCE COMPANY LIMITED Versus SRI RAJESH JAIN @ RAJESH KR. JAIN AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
9	MACApp./396/2022 WITH LCR, B/O	SMTI MAKAN DUTTA and 2 ORS Versus SRI AMAL BARMAN and ANR		MS. R D MOZUMDAR MD. A AHMED MS. C MOZUMDAR MR. S P SHARMA
10	MACApp./30/2023 WITH LCR, B/O WITH I.A.(Civil)/212/2023 in MACApp./30/2023	ORIENTAL INSURANCE COMPANY LTD. Versus NIVA BORA BORUAH AND ORS	MR SISHIR DUTTA MS. S. MOCHAHARI MR S DUTTA	MR D MONDAL (R-1)
11	MACApp./245/2023 B/O	ORIENTAL INSURANCE COMPANY LTD. Versus NIVA BORA BORUAH AND ORS DIPAK SAIKIA Versus BINOD KR. HARLALKA AND 2 ORS.	MS. S. MOCHAHARI MR S DUTTA MR S DUTTA MR. R DE MR P NEOG	MR. K K BHATTA
12	I.A.(Civil)/1542/2023 in MACApp./635/2023 WITH MACApp./635/2023 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. Versus KUMARI TANTI AND ANR.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MRS. UMA CHAKRABORTY (R-2) MRS. M CHATTERJEE (R-2)
13	I.A.(Civil)/2035/2023 in MACApp./6318/2023 WITH MACApp./6318/2023 (Filing Number)	NEW INDIA ASSURANCE LTD. Versus KUMARI TANTI AND ANR . A CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus JUTHIKA DAS AND 3 ORS.	MS. M SAIKIA MR. R GOSWAMI MS. P BORTHAKUR	MR D MONDAL
14	I.A.(Civil)/2336/2023 in MACApp./8583/2023 WITH MACApp./8583/2023 (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus JUTHIKA DAS AND 3 ORS. H MD ANUWAR KHAN Versus ARPAN KR NATH AND ANR.	MS. P BORTHAKUR MR. K BHATTACHARJEE MS B TALUKDAR	
15	I.A.(Civil)/2833/2023 WITH LCR, B/O in MACApp./464/2022	MD ANUWAR KHAN Versus ARPAN KR NATH AND ANR (E) K. BIMALA DEVI Versus ORIENTAL INSURANCE CO. LTD., AND 7 ORS.	MR. K K DUTTA	MR S DUTTA

	WITH MACApp./464/2022	ORIENTAL INSURANCE CO. LTD., Versus K. BIMALA DEVI and 7 ORS	MR S DUTTA MS.N MODI MR.N KALITA MR.C SHARMA MR.SIDHANT DUTTA	MS. R D MOZUMDAR (R-2) MR. K K DUTTA MS. C MOZUMDAR (R-2) MS. M SAIKIA MR. S P SHARMA (R-2)
	WITH I.A.(Civil)/1837/2023 in MACApp./464/2022	K. BIMALA DEVI Versus M/S ORIENTAL INSURANCE CO. LTD. AND 7 ORS.	MR. K K DUTTA	
	WITH CO/3541/2023 (Filing Number) in MACApp./464/2022	K. BIMALA DEVI Versus M/S ORIENTAL INSURANCE CO. LTD. AND 7 ORS. E	MR. K K DUTTA	
16	WITH MACApp./35/2023	ORIENTAL INSURANCE COMPANY LTD Versus PH SARAT SINGH and 6 ORS	MR. S DUTTA MR.N KALITA MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. K K DUTTA(R-1)
	WITH I.A.(Civil)/2072/2023 in MACApp./35/2023	PH. SARAT SINGH Versus M/S ORIENTAL INSURANCE CO. LTD. AND 6 ORS.	MR. K K DUTTA	
	WITH I.A.(Civil)/2831/2023 in MACApp./35/2023	PH. SARAT SINGH Versus ORIENTAL INSURANCE CO. LTD AND 6 ORS.	MR. K K DUTTA	MR S DUTTA
	WITH CO/3540/2023 (Filing Number) in MACApp./35/2023	PH. SARAT SINGH Versus M/S ORIENTAL INSURANCE CO. LTD. AND 6 ORS. B	MR. K K DUTTA	
17	I.A.(Civil)/2997/2023 WITH LCR in MACApp./563/2019	GS- 182793 MR RUDRA BAHADUR GURUNG Versus SRI RAMESH GUPTA AND ANR	MRS. R BORAH	MR. P SUNDI DY.S.G.I.
	WITH MACApp./563/2019	GS- 182793 MR RUDRA BAHADUR GURUNG Versus SRI RAMESH GUPTA	MR. D BORAH MRSR BORAH	MR. P SUNDI
18	I.A.(Civil)/486/2024 B/O in MACApp./180/2023	TULI GOHAIN AND 2 ORS. Versus NEW INDIA ASSURANCE CO. LTD.	MR D MONDAL	MR. S DUTTA
	WITH MACApp./180/2023	NEW INDIA ASSURANCE CO. LTD. Versus TULI GOHAIN AND 2 ORS.	MR SISHIR DUTTA MR. B CHAKRABORTY MR. SIDHANT DUTTA	MR D MONDAL (R-1)
19	I.A.(Civil)/645/2024 in MACApp./2440/2024	SAHEDA BEGUM AND 2 ORS. Versus RITWIK ROCHAN KALITA AND 2 ORS.	MR. N SHARMA	
	WITH MACApp./2440/2024 (Filing Number)	SAHEDA BEGUM AND 2 ORS Versus RITWIK ROCHAN KALITA AND 2 ORS F	MR. N SHARMA	
20	I.A.(Civil)/647/2024 in MACApp./564/2024	NATIONAL INSURANCE COMPANY LIMITED Versus ANJALI BORA AND 2 ORS.	MR T KALITA MR. A KAKATI	
	WITH MACApp./564/2024 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED Versus ANJALI BORA AND 2 ORS (E)	MR T KALITA	

21	I.A.(Civil)/652/2024 in MACApp./1142/2024	MD MOMTAJ @ MUNTAJ ALI Versus KHUSHAL KUMAR BARMAN AND 2 ORS.	S KHAN MR. K BHATTACHARJEE MS T BARUAH MS. A BARMAN	
	WITH MACApp./1142/2024 (Filing Number)	MD MOMTAJ @ MUNTAJ ALI Versus KHUSHAL KUMAR BARMAN AND 2 ORS (E)	MR. K BHATTACHARJEE	
22	I.A.(Civil)/657/2024 in MACApp./2361/2024	PHULMATI NARZARY AND 3 ORS. Versus THE DIVISIOAL MANAGER AND 3 ORS.	MR. A LAL MR A BRAHMA	
	WITH MACApp./2361/2024 (Filing Number)	PHULMATI NARZARY AND 3 ORS Versus THE DIVISIOAL MANAGER AND 3 ORS F	MR. A LAL	
23	I.A.(Civil)/680/2024 in MACApp./12121/2023	M/S. P.K. AND COMPANY Versus THE AUTHORITY, HDFC ERGO GENERAL INSURANCE CO. LTD AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	
	WITH MACApp./12121/2023 (Filing Number)	M/S P K AND COMPANY Versus THE AUTHORITY, HDFC ERGO GENERAL INSURANCE CO. LTD. AND 2 ORS. H	MR. A K GUPTA	
	WITH I.A.(Civil)/2466/2024 (Filing Number)	M/S P K AND COMPANY Versus THE AUTHORITY, HDFC ERGO GENERAL INSURANCE CO. LTD. AND 2 ORS. H	MR. A K GUPTA	
		HEARING		
24	MACApp./72/2014 WITH LCR	GULZAR HUSSAIN Versus ORIENTAL INSURANCE CO. LTD. and ANR.	MR.A GANGULY MR.S KHAN	MR.R C PAULR-1
25	MACApp./251/2015 WITH LCR	MD SADAB KHAN Versus SMT SHUSHILA DEVI AGARWAL and 2 ORS	MS.P R MAHANTA MR.S R GOGOI MR.H BARUAH MR.N K DEKA	MS.N MODI(R-3) MSP DEHINGIA(R-3) MS.M CHOUDHURY(R-3) MR.S DUTTAR-3 MR.C SHARMA(R-3) MR.SIDHANT DUTTA(R-3)
	WITH I.A./2459/2015 in MACApp./251/2015	MD SADAB KHAN Versus SMT SHUSHILA DEVI AGARWAL and 2 ORS	MS.P R MAHANTA MR.S R GOGOI MR.H BARUAH MR.N K DEKA	MS.A K CHOUDHURY(R-1) MR.M CHOUDHURYR-1 MR.D CHOUDHURY(R-1) MR.T ALI(R-1) MR.S N KRISHNATRAYA(R-1)
26	MACApp./297/2016 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD. Versus SMTI. GANGA KALITA and 6 ORS.	MS.R D MOZUMDAR MS.N SARMA MS.B BARUAH	MR.D SAIKIA MR.R BARUAH MR. K K DUTTA MR.G KHANDELIA MR.A DEKA
	WITH I.A.(Civil)/431/2021 in MACApp./297/2016	GANGA KALITA AND 5 ORS. Versus THE ORIENTAL INSURANCE CO. LTD. AND ANR.	MR. K K DUTTA	

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LEAVE NOTE OF ADVOCATES FOR 04/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MD. A J ATIA	22-02-2024	To	15-03-2024
6)	MR. B BARMAN	22-02-2024	To	22-03-2024
7)	MR. B BARMAN	02-04-2024	To	02-04-2024
8)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
9)	MR D K MISHRA	28-02-2024	To	07-03-2024
10)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
11)	MR. J P SHARMA	27-02-2024	To	04-03-2024
12)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
13)	S BORGHAIN	27-02-2024	To	04-03-2024
14)	J SHARMA	03-03-2024	To	07-03-2024
15)	MR. A DHAR	04-03-2024	To	06-03-2024
16)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
17)	MR M Z AHMED	03-03-2024	To	08-03-2024
18)	MS B DUTTA	03-03-2024	To	08-03-2024
19)	MR. A M DUTTA	03-03-2024	To	08-03-2024
20)	MR. N SHARMA	04-03-2024	To	04-03-2024
21)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday,4th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./597/2024	PASUPATI NATH @ PASUPATINATH @ ASHISH @ SAURABH SINGHANIA Versus THE STATE OF ASSAM	MR S RAHMAN MR U PANDEY	PP, ASSAM
2 Bail Appln./598/2024	PABITRA DEKA Versus THE STATE OF ASSAM	MR. B K GOGOI MR. B BISHAYA C. DEKA	PP, ASSAM
3 Bail Appln./606/2024	RAJIB ALI AND ANR Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR MR. R A MAZUMDER	PP, ASSAM
4 Bail Appln./611/2024	LAKHYANATH PANGING @ BARMA Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
5 Bail Appln./616/2024	PRANJAL KALITA Versus THE STATE OF ASSAM	MR. A K AZAD MS. C KALITA	PP, ASSAM
6 Bail Appln./625/2024	MENSING RONGPI Versus THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM
7 Bail Appln./631/2024	NITUL CHANDRA DAS Versus THE STATE OF ASSAM	MR P SHARMAH MR R CHETRY	PP, ASSAM
8 Bail Appln./632/2024	JITU BAISHYA Versus THE STATE OF ASSAM	MS K DEKA	PP, ASSAM
9 Bail Appln./635/2024	AMINUR ISLAM Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
MOTION			
10 Tr.P.(Cri.)/21/2023	ABHIJIT DEKA Versus NEHA GHOSH	MR P KATAKI MRS R BEGUM MS N KASHYAP	
11 Tr.P.(C.)/48/2023	NEHA GHOSH Versus ABHIJIT DEKA	MR S DAS MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	MR P KATAKI MR D CHAKRABORTY MRS R BEGUM

12	Crl.Pet./45/2024 WITH LCR 1 FILE(SCANNED COPY)	HIMADRI SHEKHAR CHAKRABARTY Versus THE STATE OF ASSAM AND ANR	MR. N J GOGOI M.A. BEGUM	PP, ASSAM
13	Crl.Rev.P./75/2024	NABIN KUMAR SHANKAR @ NABIN SHARMA Versus THE STATE OF ASSAM AND ANR	MR. J SARMAH	PP, ASSAM
14	Crl.Rev.P./76/2024	SIMON MAO Versus THE STATE OF ASSAM AND ANR	MR. A LAL MR A BRAHMA	PP, ASSAM
15	Crl.Pet./210/2024 FIXED	AMLAN JYOTI BHUYAN Versus THE STATE OF ASSAM AND ANR	MR. S K JAIN	PP, ASSAM
16	Crl.Pet./230/2024	PRADIP KHANIKAR Versus DIPIKA KHANIKAR AND ANR	MR D KALITA MR. M HUSSAIN MS R KOUR	PP, ASSAM
17	Crl.Pet./231/2024 B/O	FARHANA BEGUM AND ANR Versus THE STATE OF ASSAM AND ANR	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	PP, ASSAM
18	Crl.Pet./232/2024	TARUN BHUYAN Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH MS. PLABITA DEY	PP, ASSAM
19	Crl.Pet./233/2024	BHOLANATH SHAW Versus THE STATE OF ASSAM AND ANR	MR. B GOGOI MR P NAYAK MR A CHALIHA MS. RUKMINI BARUA MS. PADMINI BARUA	PP, ASSAM
20	Crl.Pet./234/2024	ASHOK KUMAR NATH AND ANR Versus THE STATE OF ASSAM	MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM
21	Crl.Pet./235/2024	BHABESH SARMAH Versus THE STATE OF ASSAM AND ANR	MR K BHUYAN MR. M U E BHUYAN	PP, ASSAM
22	Crl.Pet./237/2024	MD SOROWAR HUSSAIN @ MD CHOWRUDDIN ALI Versus THE STATE OF ASSAM AND ANR	MR. S M MOLLAH MRS. S BEGUM	PP, ASSAM
23	Crl.Pet./238/2024	MD HAIDAR ALI AND 2 ORS Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
24	AB/534/2024	ARUNAV CHOUDHURY Versus THE STATE OF ASSAM	MR S P DAS MR A ALAM MS C BORA	PP, ASSAM
25	AB/536/2024	SANJIB HAZARIKA Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
26	AB/539/2024	PRABIN MALAKAR AND 3 ORS Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
27	AB/546/2024	JARINA KHATUN Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
28	AB/549/2024	MD. SARIFUL HAQUE Versus THE STATE OF ASSAM	MR S CHAUHAN MR. A R SHOME	
ADMISSION				
29	WP(C)/317/2024 (AT 2:00 PM), PART-HEARD, FIXED	M/S RATHOUR SERVICES AND 2 ORS Versus THE UNION OF INDIA AND ORS	MS. B CHOWDHURY	MS N K DEVI (R-5) MR N ANIX SINGH (R-5) MR. K GOGOI DY.S.G.I.

	WITH I.A.(Civil)/321/2024 in WP(C)/317/2024	M/S RATHOUR SERVICES AND 2 ORS Versus THE UNION OF INDIA AND 3 ORS	MS. B CHOWDHURY	DY.S.G.I.
	WITH I.A.(Civil)/369/2024 in WP(C)/317/2024	M/S RATHOUR SERVICES AND 2 ORS Versus THE UNION OF INDIA AND 3 ORS	MS. B CHOWDHURY	DY.S.G.I.
30	Crl.Pet./648/2022 B/O	DR. AMAL SHARMA Versus THE STATE OF ASSAM AND ANR	MR. A PAUL MR. A PAUL	MR. I CHOWDHURY SR ADV. (R-2) MR. S BISWAKARMA (R-2) MS. G DAS (R-2). MR. T DAS (R-2) PP, ASSAM
31	Crl.A./58/2024	JAMAL UDDIN Versus THE STATE OF ASSAM AND ANR.	MD. S Z B AKLAS MR. A M S MAZUMDER	PP, ASSAM
	WITH I.A.(Crl.)/209/2024 in Crl.A./58/2024	JAMAL UDDIN Versus THE STATE OF ASSAM AND ANR.	MD. S Z B AKLAS MR. A M S MAZUMDER	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
32	Bail Appln./32/2024 WITH CASE RECORD(SCANNED COPY), FIXED	NIKUL DOLEY Versus THE STATE OF ASSAM	MR A K AHMED K SHIKDER	PP, ASSAM
33	Bail Appln./469/2024 WITH CASE RECORDS(SCANNED COPY), FIXED	MD. SAIBOR RAHMAN @ BUDHA Versus THE STATE OF ASSAM	MD. I HUSSAIN H M S ELAHI	PP, ASSAM
34	Bail Appln./504/2024 FIXED	PRADIP BHAI KANJI BHAI PATLI @ PRADIP BHAI KANJI BHAI PATEL Versus THE STATE OF ASSAM	MR. D BORAH MR. M ALI K BARMAN MS P SINGH	PP, ASSAM
35	Bail Appln./517/2024 FIXED	ABDUL KARIM @ KORIM SK. @ ABDUL KORIM Versus THE STATE OF ASSAM	MR. M R KHANDAKAR MR. A ROHMAN	
36	Bail Appln./521/2024 FIXED	DEBASISH GOGOI Versus THE STATE OF ASSAM	MR. D SARMA MR. A JAHID MR A IKBAL MD. K ISLAM	PP, ASSAM
37	Bail Appln./525/2024 FIXED	SUKUMAR SARKAR Versus THE STATE OF ASSAM	MR. A PAUL MS. M RABHA	PP, ASSAM
<u>BAIL HEARING</u>				
38	AB/3542/2023 FIXED	CHANA MIA Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
39	AB/3570/2023 WITH CASE RECORD(SCANNED COPY), FIXED	ASAD UDDIN Versus THE STATE OF ASSAM	MS. D SINHA	PP, ASSAM
40	AB/3630/2023 FIXED	SHOHIDUL ISLAM AND 4 ORS Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
41	AB/4243/2023 FIXED	ABINASH DAS Versus STATE OF ASSAM	MR. B K DAS MS. P DAS	PP, ASSAM
42	AB/4272/2023 FIXED	JAYANTA DEKA Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN S KALITA	PP, ASSAM
43	AB/246/2024 WITH CASE RECORD(SCANNED COPY), FIXED	TAIZ UDDIN Versus THE STATE OF ASSAM AND ANR	MR. S Ali MD S HUSSAIN	PP, ASSAM
44	AB/253/2024 FIXED	KHUDEJA BEGUM Versus THE STATE OF ASSAM	MR P DAS MR K J PATHAK MS N BARUAH	PP, ASSAM

45	AB/272/2024 FIXED	DADUL DUTTA @ DUDUL DUTTA Versus THE STATE OF ASSAM	MR. N ANAND MS.D SAIKIA MR. R KONWAR	R L CHUTIA PP, ASSAM
46	AB/288/2024 FIXED	JANMONI DAS Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM
47	AB/289/2024 FIXED	ASHRAFUL ALOM LASKAR Versus THE STATE OF ASSAM	MR G BORDOLOI MS. J BURAGOHAIN MR. A METO MS A MESEN	PP, ASSAM
48	AB/312/2024 FIXED	AMZAD ALI SHEIKH @ AMJAT HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	Ms. R. R. BORAH MR. A A R KARIM MR. A DEB PP, ASSAM
49	AB/325/2024 FIXED	BASER MIYA AND ANR. Versus THE STATE OF ASSAM	MR. S AHMED MR M RAHMAN MS. M. KHATUN MS N AKTAR P KALITA	PP, ASSAM
50	AB/389/2024 FIXED	KAMAL KRISHNA NATH Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MS P GUPTA MS S JAIN	PP, ASSAM
WITH				
51	AB/334/2024	KAMAL KRISHNA NATH Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS P GUPTA MS V V THANYU	PP, ASSAM
52	AB/423/2024 FIXED	ANIL MUCHAHARY Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY MS M AHMED	PP, ASSAM
53	AB/483/2024 FIXED	MRINAL MEDHI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
ORDERS				
54	Crl.Rev.P./531/2022 FIXED	CENTRAL BUREAU OF INVESTIGATION Versus MUKUT SAIKIA @ SHYAM	MR M HALOI	
55	Crl.Pet./568/2023 WITH LCR 3 FILES(SCANNED COPY), B/O	SATYAJIT DAS AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. R BORA	PP, ASSAM
56	Crl.Rev.P./573/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED	ANGSHUMAN KUMAR BORDOLOI Versus PAPORI CHOUDHURY BORDOLOI	MR S DEKA MRS H CHAKRABORTY MR B SINHA	
57	Crl.Pet./68/2024 WITH LCR 1 FILE, FIXED	RAJARSHI CHAKRABORTY Versus SHANTANA BHATTACHARJEE (CHAKRABORTY) @ SHANTANA BHATTACHARJEE	MR. S K JAIN MR. R K JAIN	
58	Crl.Pet./171/2024 FIXED	SON KALITA Versus THE STATE OF ASSAM AND ANR	MR. A ALI MR. Y ALI	PP, ASSAM
59	Crl.Pet./177/2024 FIXED	SON KALITA Versus THE STATE OF ASSAM AND ANR	MR. A ALI MR. Y ALI	PP, ASSAM
60	I.A.(Crl.)/205/2024 B/O in Crl.Rev.P./1840/2024	SARMISTHA DEV Versus ANITA CHAKRABORTY AND ANR	MR. M NATH MR. A ROY MR. A BHATTACHARJEE MR. U. DUTTA	PP, ASSAM
WITH				
	Crl.Rev.P./1840/2024 (Filing Number)	SARMISTHA DEV Versus ANITA CHAKRABORTY AND ANR (F)	MR. M NATH	

	WITH I.A.(CrI.)/1842/2024 (Filing Number)	SARMISTHA DEV Versus ANITA CHAKRABORTY AND ANR (F)	MR. M NATH	
61	I.A.(CrI.)/206/2024 in CrI.A./534/2024	RAJU CHAUHAN Versus THE STATE OF ASSAM	MR. D GOGOI MR. R BORA MR. D. BORAH	PP, ASSAM
	WITH CrI.A./534/2024 (Filing Number)	RAJU CHAUHAN Versus THE STATE OF ASSAM E	MR. R BORA	
	WITH I.A.(CrI.)/535/2024 (Filing Number)	RAJU CHAUHAN Versus THE STATE OF ASSAM E	MR. R BORA	
62	I.A.(CrI.)/207/2024 in CrI.Rev.P./1449/2024	BASANTA THAKURIA Versus BIPUL PATHAK AND ANR	MS. S B CHOUDHURY MR A N AHMED MR. S K DAS MS. Z R MAJUMDAR	PP, ASSAM
	WITH CrI.Rev.P./1449/2024 (Filing Number)	BASANTA THAKURIA Versus BIPUL PATHAK AND ANR (E)	MS. S B CHOUDHURY	
63	I.A.(CrI.)/208/2024 in CrI.Rev.P./1821/2024	JAAN BORAH @ JAAN KANTA BORAH Versus THE STATE OF ASSAM	MR A KHANIKAR MR. P KONWAR R L CHUTIA	PP, ASSAM
	WITH CrI.Rev.P./1821/2024 (Filing Number)	JAAN BORAH @ JAAN KANTA BORAH Versus THE STATE OF ASSAM (F)	MR A KHANIKAR	
	WITH I.A.(CrI.)/1822/2024 (Filing Number)	JAAN BORAH @ JAAN KANTA BORAH Versus THE STATE OF ASSAM	MR A KHANIKAR	
64	I.A.(CrI.)/213/2024 in CrI.A./1190/2024	BELUN ROY Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
	WITH CrI.A./1190/2024 (Filing Number)	BELUN ROY Versus THE STATE OF ASSAM A	MR P K DAS	
	WITH I.A.(CrI.)/1192/2024 (Filing Number)	BELUN ROY Versus THE STATE OF ASSAM A	MR P K DAS	
HEARING				
65	CrI.Pet./1059/2023 B/O	DIPSIKHA CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED	MR. D DAS SR. ADV (R-2) MR. S BORTHAKUR (r-2) MS. S KAKATI (r-2) MR. I DAS (R-2) MS S SHARMA (R-2) MR. INDRAJIT BHUYAN (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/03/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
5)	MD. A J ATIA	22-02-2024	To	15-03-2024
6)	MR. B BARMAN	22-02-2024	To	22-03-2024

7)	MR. B BARMAN	02-04-2024	To	02-04-2024
8)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
9)	MR D K MISHRA	28-02-2024	To	07-03-2024
10)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
11)	MR. J P SHARMA	27-02-2024	To	04-03-2024
12)	MR. R K BHUYAN	26-02-2024	To	04-03-2024
13)	S BORGOHAIN	27-02-2024	To	04-03-2024
14)	J SHARMA	03-03-2024	To	07-03-2024
15)	MR. A DHAR	04-03-2024	To	06-03-2024
16)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
17)	MR M Z AHMED	03-03-2024	To	08-03-2024
18)	MS B DUTTA	03-03-2024	To	08-03-2024
19)	MR. A M DUTTA	03-03-2024	To	08-03-2024
20)	MR. N SHARMA	04-03-2024	To	04-03-2024
21)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[DAILY CAUSE LIST]

[FOR MONDAY THE 4TH DAY OF MARCH, 2024]

BEFORE

HON'BLE MR. JUSTICE ARUN DEV CHOUDHURY

[**COURT NO: 20**]

[**AT 10:15 A.M.**]

[**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE KOHIMA BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT THE PRINCIPAL SEAT**]

ORDERS

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|---|--|--|---------------------------|---|
| 1 | I.A.(CIVIL) 143/2022
IN REVIEW PET. 10/2022 | THE UNION OF INDIA AND 2 ORS
VERSUS
THE STATE OF NAGALAND AND 2 ORS | S.K. MEDHI
THUYEKHRULU | GOVT ADV NL |
| | WITH
REVIEW PET. 10/2022 | THE UNION OF INDIA AND 2 ORS
VERSUS
THE STATE OF NAGALAND AND 2 ORS | S.K. MEDHI
THUYEKHRULU | GOVT ADV NL
IMTI LONGJEM
ESTHER
LHOUSINO
VIKETSONO
KITOKA SUMI |